2831506  24/10/2014
ARJUN MALHOTRA
trading as ;ARJUN TRADERS
E-911 SARASWATI VIHAR, PITAMPURA, DELHI 110034
TRADER
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
GROWELL
2992002  22/06/2015
MR. MOHIT KUKREJA
trading as ;Mr. Mohit Kukreja
B-130, Mayapuri industrial Area, Phase-1, New Delhi.
Manufacturers and Merchants
Proprietor
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/06/2015
DELHI
Ghee, edible oils, milk and dairy products.
3016979  24/07/2015
SH. ASHU K. BANSAL
SH. SHIV BANSAL
SIYA BANSAL
trading as ;M/S KC OIL AND CHEMICAL
NEAR BUTTA SHAH MANDI, GOKAL ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL & GHEE, MILK AND MILK PRODUCTS IN CLASS-29.
JAHANGIR

3059699  21/09/2015
MAHESH CHAND PAL
H NO 68 SAINI WALI GALI RAMPURA TRI NAGAR DELHI 110035
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since: 10/07/2013
DELHI
EDIBLE OILS & FATS, MUSTARD OIL, BLENDED EDIBLE OIL, VANASPATI OIL, SOYABEAN OIL, GHEE, MILK & MILK PRODUCTS
3093128   05/11/2015

RAM NARAYAN PANDEY
trading as ;PANDEY JI DAIRY
WZ C-110/B, SADH NAGAR-2 60 FOOT ROAD NEAR MANGLA PURI SUBZI MANDI PALAM COLONY NEW DELHI 110045
MERCHANTS & MANUFACTURERS
Used Since :30/10/2015

DELHI
TRADING IN ALL KIND OF MILK, MILK FOOD, AND DAIRY PRODUCT.
No exclusive right over the word DAIRY.
CAMEL
3216156   21/03/2016
SH. PUNEET GARG
SH. SARVESHT GARG
SMT. RITU GARG
trading as ;M/S BKN TRADERS
SCF 32, NEAR KARYANA BHAWAN, OLD SABZI MANDI, KOTKAPURA, DISTT. FARIDKOT-151204, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND GHEE.
THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF PUNJAB.
SH. NIRBHAI SINGH trading as M/S SARDAR FARMERS ENTERPRISES
VILLAGE GOSAL, TEHSIL PAYAL, DISTT. LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016
DELHI
EDIBLE OIL, GHEE, MILK AND MILK PRODUCTS INCLUDING MILK, LASSI, CURD AND CHEESE.
PRO-GROW
3235640  16/04/2016
SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
Manufacturers and Merchants
a company incorporated under the laws of Switzerland
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Milk and milk products.
3248461    03/05/2016

AMIT SHARMA
R/O W-53, GROUND FLOOR, WOODSTOCK FLOOR, SECTOR -50, SOUTH CITY-II, GURGAON, HARYANA-122018.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Used Since :01/05/2016

To be associated with:
3248460

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS, FLAVORED MILK, CURD; EDIBLE OILS AND FATS;
M/S. GURUJI ENTERPRISES PVT. LTD.
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 01/12/1997

To be associated with:
1653685

DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1653685..
Butter Gold

3305810    11/07/2016
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLUAR-144410
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
meat, fish, poultry and game, meat extracts, milk and milk products
MARIELITE

3370323  23/09/2016

HARI KISHAN GUPTA

trading as ;HARI OIL MILLS & CO.

KH. NO. 76, VILLAGE RANHOLA, NANGLOI, DELHI-110041

MANUFACTURER AND MERCHAND

Used Since :05/12/2015

DELHI

MILK AND MILK PRODUCTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, EDIBLE OILS AND FATS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS.
3380818 04/10/2016
G THREE D WORLD TRADE LINKS PVT. LTD.
B-2/206, SHIVAM HOUSE, KARAMPURA COMMERCIAL COMPLEX, NEW DELHI-110 015
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.
Used Since :15/09/2016
DELHI
GHEE
NUTRIACTIVE

3416564  23/11/2016

KWALITY LIMITED
F-82 SHIVAJI PLACE DISTRICT CENTRE RAJOURI GARDEN NEW DELHI 27
MANUFACTURER & MERCHANTS
Used Since :18/10/2016

DELHI

MILK AND MILK PRODUCTS IN CLASS 29
3434448  16/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND TRADERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :26/04/2014
DELHI
BETEL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, SILVER COATED ELAICHI, PROCESSED BETEL NUTS, CARDAMOM SEEDS
CHILLI CHIZZA
3436567  19/12/2016
KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America
Manufacturers and Merchants
a Limited Liability Company
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Proposed to be Used
DELHI
chicken, meat, chicken snacks, meat snacks.
Wagga Wagga Heart Care
3445483  30/12/2016
AMIT JAIN
SHILPA JAIN
trading as ;NUTRI AGRO RESOURCES LLP
FLAT NO. 14, 4380/4-B, MURARI LAL STREET, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002.
MANUFACTURING AND MERCHANT
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :27/12/2016
To be associated with:
3402234
DELHI
EDIBLE OILS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2710629..
3446393  31/12/2016
SH. MITESH KUMAR
# 99, BLOCK NO.-1, OLD SCHOOL AND MAIN CHOPAL, VILLAGE-BAHBALPUR, HISSAR, HARYANA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
EDIBLE OIL, MUSTARD OIL AND GHEE.
3452039  07/01/2017
SH. MADAN GOPAL
trading as :M/S GANESH TRADERS
BARNALA ROAD, VILLAGE SAMOAN (BHIKHI), DISTT. MANSA, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2011
DELHI
EDIBLE OIL, MUSTARD OIL, VANASPATI OIL AND REFINED OIL IN CLASS-29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.PUNJAB AND OTHER DESCRIPTIVE MATTER AND MARK TO BE USED AS A WHOLE.
KOHLU GOLD

3452045   07/01/2017

SH. RAJESH KUMAR
trading as ;M/S BHAGAT RAM BASHESHAR LAL
ANAJ MANDI, UCHANA, JIND, HARYANA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2007

DELHI
EDIBLE OIL, COCONUT OIL FOR FOOD, MUSTARD OIL, SOYABEAN OIL, TIL OIL, GROUNDNUT OIL, SUNFLOWER OIL,
RICE BRAN OIL, PALM OIL AND REFINED OIL IN CLASS-29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "KOHLU" AND "MARK TO BE USED AS A WHOLE".
3463038    21/01/2017
MR.VINAY GUPTA
trading as ;M/S. R.K.GUPTA & SONS
328, KATRA HUSSAIN BUX, KHARI BAOLI, DELHI – 110 006.
Manufacturer & Merchant

Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAMLA NAGAR, DELHI - 110 007.

Proposed to be Used
DELHI
DRY FRUITS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES;
EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS INCLUDED IN CLASS – 29.
3463309   20/01/2017
SH. RAJESH KUMAR
trading as ;M/S BHAGAT RAM BASHESHAR LAL
ANAJ MANDI, UCHANA, JIND, HARYANA.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007

DELHI
EDIBLE OIL, COCONUT OIL FOR FOOD, MUSTARD OIL, SOYABEAN OIL, TIL OIL, GROUNDNUT OIL, SUNFLOWER OIL,
RICE BRAN OIL, PALM OIL AND REFINED OIL IN CLASS-29.
NO EXCLUSIVE RIGHT OVER THE TERM “SARSON ” ..
MADHUR MUSKAN
3464828  24/01/2017
MS. SAROJ GUPTA
trading as ;MADHUR ENTERPRISES
548/666, SHOP NO. 03, KIRANA MANDI, GHAZIABAD-201001
MANUFACTURE/TRADE/MERCHANT
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :05/09/2016
DELHI
PRESERVED, COOKED, FRESH WHOLE & FROZEN VEGETABLES & FRUITS AND DRY ROASTED FLAVORED CASHEW NUTS, COCONUT, AND DESICCATED COCONUT POWDER, ALMONDS, WALNUTS, MACADAMIAS, PEANUTS, DRIED FRUITS, VEGETABLES, JELLIES, SAUCES & PICKLES, JAMS, MILK AND MILK PRODUCTS BUTTER, CHEESE, CREAM, YOGHULS, FLAVORED MILK BEVERAGES AND PREPARATIONS WITH MILK BASE, MILK SUBSTITUTES, EDIBLE OILS & FATS MUSTARD OILS, VANASPATHI GHEE, TABLE SPREAD, PER CLASS-29.
3468615  27/01/2017
PRET A MANGER (EUROPE) LTD.
75B Verde,10 Bressenden Place, London, United Kingdom, SW1E 5DH
Manufacturers and Merchants

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Meat, fish, seafood, poultry and game and preparations made from the aforesaid; sashimi; fillings for sandwiches; preparations for sandwiches; preserved, dried and cooked fruits and vegetables; prepared coconut; dried or desiccated coconut; processed coconut; coconut milk; coconut water; coconut chips; coconut bars; almond milk; pickles; olives (prepared); jellies, jams, fruits, preserves; eggs; milk and milk products; edible oils and fats; fruit salads; meat and vegetable extracts; prepared nuts; processed nuts; prepared meals; cooked meals; snacks; falafel; tofu; soya; dried or processed soya beans; soya milk; soya yoghurt; beans; edible seeds; yoghurts; yoghurt drinks; salads; fruit chips, vegetable chips, soya chips; crisps; vegetable crisps; edible seaweed and snacks thereof; soups; miso soup; instant miso soup; soy bean products; fermented soy beans.
DELICURE

3593820  18/07/2017
HALDIRAM MANUFACTURING COMPANY PVT. LTD.
B-1/H-3 MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
“NUTS, INCLUDING PEANUTS, CASHEW NUTS, FRUIT SNACKS, VEGETABLE BASED SNACKS, DRIED FRUIT BASED SNACKS, CANDIED FRUIT SNACKS, SNACK FOOD BASED ON NUTS, SOYA BASED SNACK FOOD, POTATO SNACKS, POTATO BASED SNACKS, PRESERVED POTATOES, POTATO CRISPS, FRIES POTATOES, PRESERVED FRUITS, PRESERVED VEGETABLES, DRIED VEGETABLES, COOKED FRUITS, VEGETABLES PREPARED, SOYABEAN PREPARATIONS, BROAD BEANS, LENTILS, PICKLES, POTATO CHIPS, SOY CHIPS, VEGETABLE CHIPS, FRUIT CHIPS, CHIPS (FRENCH FRIES), LOW POTATO CHIPS, MARGARINE, CANNED VEGETABLES & FRUIT CANNED PULSES, CANNED PEAS, PULSES, PROCESSED SEEDS OF PEAS AND LENTILS, JAMS, JELLIES, MARMALADE, DAIRY PRODUCTS, NAMELY MILK AND MILK BEVERAGES, YOGURT, MILK BASED DESERTS, ICE CREAM SHAKES, EDIBLE OILS, BEANS PRESERVED AND DRIED”
MR. RAJESHBHAI R. KASUNDRA
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAIYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.

Address for service in India/Attorney address:
TRADESBE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
NCC's Metro

3936250  05/09/2018

JOSEPH T. A.
M/s. NEW CHITRA CHIPS, Thirudanathil, Thotathadi Post, Belthangady Taluk- 574 228, Dakshina Kannada District, Karnataka State, India.
Active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :23/04/2007

CHENNAI
Vegetable Chips, Fruit Chips; Fish and chips.
4077165  05/02/2019
NAACHIYAAR EDIBLE OIL AND FOODS PRIVATE LIMITED
L001, SHRIRAM ADITHYA APPARTMENTS, 4TH CROSS, NAIDU LAYOUT, AREHALLI, BANGALORE, KARNATAKA - 560061.
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since : 11/09/2017

CHENNAI
Preserved, frozen, dried and cooked fruits and vegetables; Milk and milk products; Edible oils and fats.
SAMBHAV ENTERPRISES
Gala No. H/1, Sagar Industrial Estate, Qureshi Compound Road, Chinchoti Naka, Vasai, Palghar- 401208
Proprietorship firm (Proprietor - Rajesh Harsukhlal Koradia)

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Edible oils and fats as covered under Class 29.
AKSHAYAKALPA

AKSHAYAKALPA FARMS AND FOODS PRIVATE LIMITED
NO. 367/G, 3rd Main Road, Sharadanagara, Tiptur 572201
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ATUL & ASSOCIATES
C/O CA ANANT MUTALIK, 1882 E, 5TH MAIN 9TH CROSS, RPC LAYOUT BANGALORE 560104

Used Since :01/04/2010

CHENNAI

Milk, cheese, butter, yoghurt and other milk products under class 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4144695  11/04/2019
AKSHAYAKALPA FARMS AND FOODS PRIVATE LIMITED
NO. 367/G, 3rd Main Road, Sharadanagara, Tiptur 572201
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ATUL & ASSOCIATES
C/O CA ANANT MUTALIK, 1882 E, 5TH MAIN 9TH CROSS, RPC LAYOUT BANGALORE 560104

Proposed to be Used
CHENNAI
Milk, cheese, butter, yoghurt and other milk products under class 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAJ KUMAR SOLANKI -- TRADING AS -- JAI BHARUNATH OIL MILL
KHASRA No. 742, NEAR RAILWAY CROSSING, GRAM KANASAR, KOLAYAT, BIKANER (RAJ.) 334001
PROPRIETOR

Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN

Proposed to be Used
AHMEDABAD
MUSTARD OIL

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
OM SWEETS PVT. LTD.
Gl - 23, Shaheed Bhagat Singh Marg, Jail Road, Hari Nagar, New Delhi - 110064
Private Limited Company

Address for service in India/Agents address:
AJAY SAHNI
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.
Used Since :25/09/2014

DELHI
MILK AND MILK PRODUCTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4153323   20/04/2019
M/S. U&V AGRO PRIVATE LIMITED
No.4/417, Pollachi Main Road, Nasuvampalayam, Venkittapuram (PO) Palladam, Tirupur - 641 664, Tamil Nadu
Company incorporated
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
To be associated with:
4129279

CHENNAI
Poultry, Preserved and frozen meat, chicken and meat extract, Pickles, Edible oils, Ghee, Butter, Panneer, Milk & Milk products, Jam & Jellies. Dry Fruits, Cooked Fruit and Vegetables.
Trade Marks Journal No: 1927, 11/11/2019 Class 29

4156677 24/04/2019
KAVURI NITHISH CHANDRA
7-5-160, 10 OCEAN VIEW EXTENSION LAYOUT, PANDURANGAPURAM NEAR SBI KOHINOOR VISAKHAPATNAM 530003

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs, Oils and fats for food, EXCEPT MILK AND MILK PRODUCTS, except BUTTER, except GHEE
SHIVAI
4156717   24/04/2019
RAHUL JADHAV
52, Mauli Bungalow, Vasant Baugh Society, Opposite ICICI ATM, Bhiwewadi Road, Pune-411037
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Proposed to be Used
MUMBAI
Pickles, Jams, Jellies, Preserved, Frozen, Dried and Cooked Fruits and Vegetables, Edible Oils, Meat Extracts
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Fruttons
4156906 24/04/2019
SHREYAS SURENDRA PATIL
House No 394, Patilpada, Near Grampanchayat Office, At and Post Vangaon, Taluka- Dahanu, District- Palghar, Maharashtra-401103
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD, VEGETABLES, DRIED
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
Trade Marks Journal No: 1927 ,  11/11/2019          Class 29

CHANNDRIKA AGRO FOODS PRIVATE LIMITED
WARD NO 12, KARANJIA, MAYURBANJ
Body Incorporate

Address for service in India/Attorney address:
KUSHAL SHARMA
Ch. No.717, Western Wing, Tis Hazari, Delhi-110054

Proposed to be Used
KOLKATA

Oil and Dry Fruits i.e Sunflower Oil, Mustard Oil, Refine Oil, Bran Oil, Sesame Oil, Ground Nut Oil, Cashew Whole, Almond, Raisin etc.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RASEENA P.V
POKKANTHODUKAYIL HOUSE, PARAPPANPOYIL, THAMARASSERY, KOZHIKODE, 673573
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
DATES, NUTS, DRIED FRUITS
4158222    25/04/2019
RAJESH. K.
Koramparambil House, Nellayi, Panthallur Road, Thrissur, PIN-680305, KERALA, INDIA
An Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
MILK, MILK POWDER, MILK SUBSTITUTES AND DAIRY PRODUCTS, VITAMIN-ENRICHED MILK, PROTEIN MILK; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; DEHYDRATED VEGETABLES; VEGETABLE EXTRACTS FOR FOOD; JELLIES FOR FOOD, FRUIT JAMS, MEAT, FRUIT AND VEGETABLE JELLIES AND JAMS; VEGETABLE PROTEIN FOR USE AS A MEAT SUBSTITUTE; FRUIT PASTES, VEGETABLE PASTES; FRUIT CHIPS, VEGETABLE CHIPS, BANANA CHIPS, TAPIoca CHIPS, JACK FRUIT CHIPS; FRUIT OR VEGETABLE-BASED SNACK FOODS; PROCESSED FISH, PROCESSED MEAT; DRIED AND PROCESSED SEEDS; DRIED AND PROCESSED NUTS; PICKLES; PROCESSED PULSES, DRIED PULSES, PRESERVED PULSES; PROCESSED LENTILS; EDIBLE OILS AND FATS, COCONUT OIL FOR FOOD, SESAME OIL FOR FOOD; VIRGIN COCONUT OIL FOR FOOD; PICKLES, TENDER MANGO PICKLE, GARLIC PICKLE, LIME PICKLE; DRY TAPIoca, DRY BITTER GOURD, DRIED CHILLI; JAMS, FRUIT JAMS, JACKFRUIT JAM.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
ANOOP KUMAR AWASTHI TRADING AS M/S AWASTHI OIL AND FLOUR MILL
MOOSANAGAR ROAD JAWAHAR NAGAR PASCHIMI GHATAMPUR KANPUR NAGAR (209206)
PROPRIETOR

Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used
DELHI
MUSTARD OIL , REFINED OIL , PALM OIL
AHMAD

4162982   01/05/2019
JAVAID AHMAD AHANGER S/O ABDUL GANI AHANGER
MALIK SAHIB, GOJWARA SRINAGAR KASHMIR J&K
Individual
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambula City-134003 Haryana

Proposed to be Used
DELHI
PRESERVED DRIED AND COOKED FRUITS & VEGETABLES, PICKLE AND PULSES
MANJUNATH M (INDIAN NATIONAL, PROPRIETOR), TRADING AS MADHURA DAIRY PRODUCTS
SPL.#4, KSSIDC Industrial Estate, NH4, Mulbagal, Kolar - 563131, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016
Used Since: 31/12/2013
CHENNAI
Milk and milk Products, Ghee, Butter.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. BHAVESHBHAI PRAVINBHAI PRAJAPATI, TRADING AS:- SHREE GHANSHYAM PRODUCTS
PRAJAPATI VAS, CHANASMA, DIST. PATAN – 384 220 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
MOUTH FRESHNER.
4166234 03/05/2019
MR. BHALESHPRAVINBHAI PRAVINBHAI PRAJAPATI, TRADING AS:- SHREE GHANSHYAM PRODUCTS
PRAJAPATI VAS, CHANASMA, DIST. PATAN – 384 220 (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
MOUTH FRESHNER.
4168027  06/05/2019  
ANTESH SURANA TRADING AS ALSHAN WORLD  
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055  
Sole Proprietorship  
Address for service in India/Attorney address:  
BIZBRINY  
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096  

Proposed to be Used  
DELHI  
SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENER (SUPARI MIX), SADA PAN MASALA; INCLUDED IN CLASS-29
4237279   17/07/2019
Yunus Yusuf Bagwan trading as M/s. B. K. Products
Survey No.24/1, Plot No.13/14, Near Water Tank, Khetiya Road, Shahada, Dist: Nandurbar - 425 409
Manufacturer
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/01/1998
MUMBAI
Mitha masala, mouth freshner, preserved, frozen, dried and cooked fruits and vegetables
4240986  20/07/2019
SANJAY SIHAG PROP OF M/S SITARA TRADES
1705, SEC-16 & 17, HISSAR-125005
SINGLE FIRM
Address for service in India/Agents address:
KHARBANDA TRADE MARK CO.
S-376, Greater Kailash Part I, New Delhi-110048.
Used Since :01/05/2016
DELHI
MUSTERED OIL, REFINED OIL FALL IN CLASS 29.
VIPUL KUMAR
22, PREET VIHAR COLONY, CIVIL LINES, NAWABGANJ, BARABANKI - 225001
PROPRIETOR

Address for service in India/Attorney address:
NANHE URPH CHANDRA MAULI DWIVEDI
RZ-18, NEW UTTAM NAGAR, NEW DELHI

Proposed to be Used
DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMs.; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
Trade Marks Journal No: 1927, 11/11/2019 Class 29

4287924 09/09/2019
DHAVALKUMAR BHANDERY
trading as; OM SALES AGENCY
M/S OM SALES AGENCY C/O RAJYARAJ NAGAR 2, SHRI VALLBH, NEAR KENAL KANtha, JETPUR, Rajkot, Gujarat, 360370
Manufacturer
Proprietor
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since: 31/01/2017
AHMEDABAD
Organic milk, Organic coconut oil for culinary purposes, Organic coconut oil for use in cooking and food preparation included in class-29
4301554    23/09/2019
HOLIFY DAIRY PROCESSING PRIVATE LIMITED
S/O-LATE HABILUDDIN SARKAR, VILL-JAMTALA PO+PS- GAZOLE, DIST- MALDA MALDA MALDA WB 732124 IN
THE TRADE MARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams,
compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
PRESTILITE

4304020    25/09/2019
JATINDER KUMAR KANDHARI TRADING AS HARI SONS AGRO OILS & CHEMICALS
169, AMAN NAGAR, NEAR GURU NANAK PUBLIC SCHOOL, JALANDHAR (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2017
DELHI
Edible Oils including Mustard Oil, Refined Oil & Desi Ghee.
4304622   26/09/2019
KAIRA DISTRICT CO-OPERATIVE MILK PRODUCERS UNION LIMITED
AMUL DAIRY ROAD, ANAND, GUJARAT STATE, INDIA
Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES SATYAM CORPORATE SQUARE, BLOCK-B, B/H. RAJPATH CLUB, OFF S.G. ROAD, NR. FRIENDS
AVENUE, BODAKDEV, AHMEDABAD-380059
Used Since :23/07/2011
To be associated with:
833299, 1782158, 4115718

AHMEDABAD
MILK CHEESE, PANEER, YOGHURT DIARY PRODUCTS FOR FOOD, ALL BEING IN LIQUID POWDERED CONDENSED OR
EVAPORATED FORM; FOOD PREPARATIONS, MADE FROM ANY OF THE AFORESAID GOODS
NIPPY NUTS

4305691    27/09/2019
MANOJ
Back Side Shop No. 202, Near Truck Union, New Grain Market, Hisar
Manufacturing and trading of Dry Fruits
PROPRIETORSHIP FIRM

Proposed to be Used

DELHI
DRY FRUITS MAINLY ALMONDS (BADAAM), RAISINS (KISHMISH), CASHEW NUT (KAAJU), PISTACHIOS (PISTA), WALNUT (AKHROT), DATES (KHAJOOR), PINE NUTS (CHILGOZA), PEANUTS (MOONGPHALI) THAT IS NOT INCLUDED IN ANY OTHER CLASSES
4306132    27/09/2019
TECNP INDUSTRIES PVT. LTD.
Plot - 100, BSR Colony, Pateltguda, Patancheru Mandal, Hyderabad, Telangana, India. Pin: 502319.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
SRIRAM PRASAD G
F1, SK Residency, Ramalinga Nagar I street, NRG First street, KK Pudur, Coimbatore, Tamilnadu.
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
LEENA
4307144  28/09/2019
LAKSHMI SRI DURGA PRODUCTS
D.NO:5-30/8,SANTHOSH NAGAR,KOTHAPALEM,GOPALAPATNAM,VISAKHAPATNAM-530027,ANDHRA PRADESH,INDIA
PROPRIETARY FIRM
Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31,1st FLOOR, SRI SAI NILAYAM, DAY&NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR,
VISAKHAPATNAM-530016. ANDHRA PRADESH, INDIA.
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk
and milk products; edible oils and fats.
4308369   30/09/2019
MAMTA SHARMA
128/12, Y BLOCK KIDWAI NAGAR, KANPUR UTTAR PRADESH 211019 INDIA
Sole proprietorship firm

Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS; POWDERED MILK; POWDERED PREPARATIONS FOR MAKING MILK BEVERAGES; MILK BASED DRINKS; MILK SUBSTITUTES.
4308854  01/10/2019
HANEEFA M.P, S/O. HAIDRU M.P.
Proprietor duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :20/05/2017

CHENNAI
Preserved, frozen, dried, and cooked fruits and vegetables, Banana chips, Vegetable chips, Apple chips, Potato chips, Fruit chips, Dates, Prepared dates, Dried dates, Roasted cashews, Prepared nuts, Processed nuts, Candied nuts, Flavored nuts, Prepared cashew nuts, Roasted almonds, Roasted nuts, Roasted peanuts, Roasted mixed nuts, Roasted macadamia nuts, Nutmeats, Nut butter, Nut oils, Toasted nuts, Shelled nuts, Jams, Processed squashes, Pickles.
MAAN FOOD GROUP PTE. LTD.
20, BENDEMEER ROAD, #03-12, SINGAPORE – 339914
PRIVATE LIMITED COMPANY REGISTERED IN SINGAPORE

Address for service in India/Agents address:
THOMAS AND KRISHNASWAMI LAW ASSOCIATES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUSTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004

Proposed to be Used
CHENNAI
POTATO DUMPLINGS
RAJESH MALIK (SOLE PROPRIETOR OF HRS FOODS)
House No 18, Block-C, Ashok Vihar Phase II, Gurgaon-122022, Haryana
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since : 10/01/2019

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food related frozen foods Under Class “29”
431048   02/10/2019
MADHAV FRESH FOODS
MADHAV FRESH FOODS, VILLAGE SAMLEHRI, BILPURA ROAD, AMBALA-133104, HARYANA, INDIA
Partnership Firm
Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036
Proposed to be Used
DELHI
GARLIC PASTE FOR CULINARY PURPOSES, ONION PASTE, PICKLES OF ALL KINDS
4310223  02/10/2019
ABDUL SAWAD T A
T M A HOUSE, TAGORE COLLEGE ROAD, KASARGOD, KERALA, 671123, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post, Kalpetta wayanad-673122, Kerala.

Proposed to be Used
To be associated with:
3551726

CHENNAI

PRESERVED, FROZEN, DRIED, CANNED, TINNED AND COOKED FRUITS AND VEGETABLES; FRUIT PULPS AND
PUREES; JELLIES, BREAD SPREADS, SOUPS, SAUSAGES, PICKLES, DRY FRUITS; COCONUT BUTTER, COCONUT
CREAM, COCONUT FAT, COCONUT FLAKES, COCONUT MILK, COCONUT MILK FOR COOKING, COCONUT MILK-BASED
BEVERAGES, COCONUT OIL FOR FOOD, VIRGIN COCONUT OIL, EDIBLE OILS, DESICCATED COCONUT, DRIED
COCONUTS, GRATED COCONUT INCLUDED IN CLASS 29.
4310241   02/10/2019
D.BALASUBRAMANIYAM TRADING AS SRI KUMARAN OIL MILL
MUTHUKAVUNDAN PALAYAM, ANJUR (PO), KODUMUDI (VIA), ERODE - 638 151, ERODE DIST, TAMILNADU STATE.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Nut oils, Cooking oil, Edible vegetable oils, Oils for food, Olive oil for food, Palm oil for food, Coconut oil for food,
Vegetable oils for food, Peanut oil for food, Sesame oil for food, Sunflower oil for food, Linseed oil for food, Spiced oils,
Edible oils and fats.

Transliteration :  KANMANI IS A PERSONAL NAME.
APEX COCO AND SOLAR ENERGY LIMITED
NO.33 B, VAIKKAL THOTTAM, SHERIFF COLONY, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKISMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Coconut, Prepared, Flaked Coconut, Coconut Milk, Coconut Butter, Processed Coconut, Coconut Shrimp, Desiccated
Coconut, Coconut Fat, Powdered Coconut Milk, Coconut Milk , Coconut Milk Powder, Coconut Milk for Cooking, Coconut
Milk-Based Beverages, Coconut Milk-Based Beverages, Coconut Milk for Culinary Purposes, Organic Coconut Oil for
Culinary Purposes, Organic Coconut Oil for Use in Cooking and Food Preparation, Coconut Oil for Food, Dairy products
based on milk substitutes, Cream, Powdered cream and Edible oil.
4310352  02/10/2019

M/S J.S. ENTERPRISESS
# 109/B, Sri Krupa Market, Mahaboob Mansion, Malakpet, Hyderabad-500036, Telangana State, India.
A Partnership Firm Registered under Partnership Act 1932.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, # 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
EDIBLE OILS AND FATS FOR FOOD
4311008 03/10/2019
SUSHE ORGANICS (PROPRIETOR: PRASHANT UCHIL)
House No. 830, Village Dande, Post Ansure, Taluka Rajapur, District Ratnagiri, Maharashtra - 416702
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
SHIBUIII

4312698  04/10/2019

NYAMIS BAR AND KITCHEN LLP
Flat No. 123, 12th Floor, Atlanta, Nariman Point, Mumbai -400021
A Limited Liability Partnership incorporated under the Limited Liability Partnership Act 2008

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :29/06/2019

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food; ready meals of Pan Asian cuisine prepared from the aforesaid products
4312708  04/10/2019
K.B.PRODUCTS PVT LTD
DADOBA COMPOUND, ANJURPHATA, TALUKA-BHIWANDI, VAL-VILLAGE, DIST - THANE - 421 302
A Private Limited Company registered under Companies Act 2013

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :01/10/1995

To be associated with:
3499547, 3499549

MUMBAI
EDIBLE OIL, COCONUT OIL, MILK & MILK PRODUCTS, GHEE
4313053  05/10/2019
ABDUL HAMEED E
EDACHICHALIL, GRACE VILLA, VILAYIL PO, MUTHUVALLUR, MALAPPURAM PIN: 673641 KERALA, INDIA
INDIVIDUAL
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
MALTI PLUS

4313552  05/10/2019
MANOJ KUMAR PUNJABI
21, JAWAHAR CHOWK, JUMERATI, BHOPAL - 462001, MADHYA PRADESH, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
OILS FOR FOOD, CORN OIL, BLENDED OIL FOR FOOD, PALM OIL, PEANUT OIL, SUNFLOWER OIL, COCONUT OIL, CAMELLIA SEED OIL FOR FOOD INCLUDED IN CLASS 29
R.RATHINAVEL
Sri Sabari& Co, 74, Ayyar Kadu, Veerappan Chatram Post, Erode-638004, Tamilnadu
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since: 17/10/1996

CHENNAI
Gingelly oil and Edible oils

Transliteration: SUMANGALI
4313621 05/10/2019
KOLISETTY BHARATHI
D.No: 29-2156/2/G, Siddardha Nagar, Vinukonda Municipality, Vinukonda, Guntur District, Andhra Pradesh-522647
AN INDIAN NATIONAL

Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET, GUNTUR-52

Proposed to be Used
CHENNAI
Pan Masala and Mouth Freshener in Class 29
4314004  07/10/2019
MR. RAHUL KHATRI
HOUSE NO.- 1369, SECTOR-15, SONEPAT-131001, HARYANA, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
HEMANT ARYA
649/18 TARA NAGAR SONEPAT 131001 HARYANA

Proposed to be Used
DELHI
MEAT AND MEAT EXTRACTS
4314153 07/10/2019
ASHVAHA LIFESCIENCE PRIVATE LTD
RN 5, SARDAR ANTARSINGH CHAWL, MAINKASTURBA ROAD, ABHISHEK HOTEL, BORIVALI(EAST) 400066
a company

Address for service in India/Agents address:
DINESH KUMAR ACHARYA
1003, SHREE SHANKAR HEIGHT, PLOT 56, SECTOR 36, KAMOTHE MANSROVAR, NAVI MUMBAI-410206

Proposed to be Used
To be associated with:
4310185
MUMBAI
GHEE, BUTTER AND OTHER DAIRY PRODUCT INCLUDED IN CLASS 29
4314498  07/10/2019
M/S MODI NATURALS LIMITED
Registered Office at 405-Deepali Building, 92, Nehru Place, New Delhi-110019 and Corporate Office at D-185/1B & 1C, 2nd Floor, Okhla Industrial Area, Phase-I, New Delhi-110020
An Indian Limited Liability Company incorporated under The Companies Act:1956
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :20/03/2019
DELHI
Preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, edible oils and fats, peanut butter falling in Class 29
4314505  07/10/2019
SH. NITIN KUMAR MAHANI.
276/277, GALI NO.-5, GURU RAM DAS NAGAR, SHAKAR PUR BARAMAD, SHAKARPUR, EAST DELHI, DELHI-110092.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
AFRIGANESH

4315513  09/10/2019

M/S ORZIC CASHEW TREE LLP
6/56, VISHWAS NAGAR SHAHDARA DELHI East Delhi – 110032
A LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092

Proposed to be Used
DELHI
CASHEW NUTS, DRY FRUITS
RDS

4315650   09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

pan masala and sweet supari, meat, fish, poultry, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats.
R.D.S

4315654  09/10/2019
DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
pan masala and sweet supari, meat, fish, poultry, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats
4315672    09/10/2019
KALU KHAN S/o NENU KHAN
M/s Solanki Paneer Udhyog, Panchmukha Hanuman Mandir Ke Pass, Industrial Area, Rani Bazar, Bikaner (Rajasthan)
SOLE PROPRIETORSHIP CONCERN
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :03/03/2016

AHMEDABAD
Dairy Products Included Paneer, Fresh Milk, Curd, Butter Milk, Butter Oil (Ghee)
TOMAR AGRO FARM

4317398   11/10/2019

MR. NARENDRA SINGH TOMAR PROPRIETOR OF TOMAR AGRO FARM
VILLAGE - MORODHAT, POST - BAVLIYAKHURD OPP. INDEX MEDICAL HOSPITAL, INDORE (M.P) PINCODE 452016.

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001

Proposed to be Used
MUMBAI
MEAT FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS, FATS.
4317988  11/10/2019
MS SREEJA MOL
PARAYIDATHU HOUSE, KANJIRAMATTOM P.O, ERNAKULAM
Proprietorship
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
COCONUT OIL
4317989    11/10/2019
SHAFEEK.P.H
PARAKKUDIYIL HOUSE, PUTHUPPADY.P.O, MUVATTUPUZHA -686 673
Proprietorship
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :01/04/2019
CHENNAI
COCONUT OIL, COCONUT MILK, COCONUT POWDER, PRESERVED DRIED AND COOKED FRUITS AND
VEGETABLES,JELLIES, JAMS, MILK AND OTHER DAIRY PRODUCTS, EDIBLE OILS AND FATS, PICKLES
Trade Marks Journal No: 1927, 11/11/2019  Class 29

MOHAMMAD ALI ASIF
NEW AZIMABAD COLONY (WEST) P.O. MAHENDRU, PATNA-800006, BIHAR
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
KOLKATA
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4319447  12/10/2019
ASLAM ULIKUNNON
BAITHUL HALIMA, 2/696 A1, KUNNEPARAMBU ROAD, THRIKKAKARA POST, VAZHAKKALA, ERNAKULAM
Proprietorship

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
DATES, CASHEWS PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND OTHER DAIRY PRODUCTS; EDIBLE OILS AND FATS, PROCESSED & PRESERVED FOODS, ROASTED PEANUTS AND ROASTED GRAMS
4319893  14/10/2019
S.SUMALATHA
H No-1-7-630/16/4, Jemini Colony, Ramnagar, Hyderabad -500020
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food
CHIPMUNKS

4320040    14/10/2019

JANNES PUNITA SOLE PROPRIETOR OF JANNIK FOODS
VILLA NO.06, PARK RETREAT VILLA, CHORADIA CITY, KAMLA NEHRU NAGAR, JAIPUR, RAJASTHAN

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

NUTS, ROASTED NUTS, PROCESSED NUT, RAISINS, APRICOTS, PROCESSED CASHEW NUTS, PROCESSED ALMONDS,
PROCESSED FIGS, PROCESSED PISTACHIO, PROCESSED WALNUTS, DATES, PRUNES, CHIRONJI, MAKHANA, DRIED
FRUITS AND VEGETABLES UNDER CLASS 29.
4320673  15/10/2019
MR. SUDHEESH PP
M/s SPICE MOUNTAIN, PUTHENCHIRA HOUSE, KEERITHODU, KANJIKUZHI, IDUKKI- 685 606, KERALA, Registered Office
Address------ M/s SPICE MOUNTAIN, POTTAYIL JUNCTION, EROOR SOUTH, ERNAKULAM – 682 306,
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D. VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since: 01/04/2019

CHENNAI
COCONUT OIL, VIRGIN COCONUT OIL, VIRGIN OIL FOR FOOD, MILK AND DAIRY PRODUCTS; MEAT, FISH, POULTRY
AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EDIBLE
OILS AND FATS; PRESERVES AND PICKLES
OMATTI

4321469  15/10/2019

DHARMIL D. THACKER
Shree Niketan, Flat No. 401, Plot No. 264, St. Anthony Road, Chembur, Mumbai 400071
Individual

ASHISH BHANSALI
104, Umaid Heritage, Defence Lab Road, Jodhpur, Rajasthan – 342001
Individual

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used

MUMBAI

nuts, pea nuts, cashew nuts, fried potatoes, soyabean preparations, beans, broad beans, pickles (fruits), pickles (vegetables), potato fingers, margarine, canned seafood, frozen seafood, roasted grains, jams jellies, marmalade, milk and milk products, edible oils, preserved beans, processed beans, processed potatoes and other foods items for human consumption included in class 29
4321780   16/10/2019
T. SENTHILKUMAR
T. Senthilkumar & Company, 284 B, Krishana Market, KS Building, Oddanchatram-624619
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Butter and Ghee
BUTTER SINGH THE CURRY SMUGGLER

4321952  16/10/2019

JATINDER PAL SINGH
R/O 218, MUKAND NAGAR, HAPUR ROAD, GHAZIABAD-201001, UTTAR PRADESH, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
THE LAW OFFICES OF JAFA & JAVALI
S-316, PANCHSHEEL PARK, NEW DELHI 110017

Used Since: 19/06/2019

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
EDIBLE OILS AND FATS
BHARPAI

4322377  16/10/2019
MR. NIKHIL AGARWAL
HOUSE NO.:B-113, SWARNBHOOMI COLONY, AMASOENI, RAIPUR, CHHATTISGARH 492001, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
H.R. GUPTA & COMPANY
OPP. THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M. ROAD, ANTOP HILL, MUMBAI - 400037

Proposed to be Used
MUMBAI
EDIBLE OIL, RICE BRAND OIL, COOKING OIL, OIL FOR FOOD, DAIRY PRODUCTS AND DAIRY
SUBSTITUTES, SUNFLOWER OIL FOR FOOD
REVELRY

4322500  16/10/2019
SH. SANJAY GOEL TRADING AS S.S.M. EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SCENTED SUPARI, SWEET SUPARI AND PAN MASALA.
Trade Marks Journal No: 1927, 11/11/2019 Class 29

SSM
4322504 16/10/2019
SH. SANJAY GOEL TRADING AS S.S.M. EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SCENTED SUPARI, SWEET SUPARI AND PAN MASALA.
NQ Agrico
4322628   16/10/2019
NASIR ABBAS TAMBOLI
B4, ROYAL CITY, SHINOLI, TAL- AMBEGAON,PUNE, MAHARASHTRA - 410516
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4322956  17/10/2019

KAMAL TANDON.
144, SEEDHI WALI GALI, AHMADI, KANNAUJ-209725, U.P.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

MOUTH FRESHENER, SWEET SUPARI AND PAN MASALA INCLUDED IN CLASS 29.
Al' Alban
4323181  17/10/2019
FAISAL HUSAIN SHAIKH
25/1, Ichchaba Society, Udhana E, Surat - 394210, Gujarat
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Dairy products based on milk substitutes, Milk products.
Gatas

4323182    17/10/2019

FAISAL HUSAIN SHAIKH
25/1, Ichchaba Society, Udhana E, Surat - 394210, Gujarat
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Dairy products based on milk substitutes, Milk products.
Mjolk

4323184  17/10/2019

FAISAL HUSAIN SHAIKH
25/1, Ichchaba Society, Udhana E, Surat - 394210, Gujarat

Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Dairy products based on milk substitutes, Milk products.
SHAHI MOHAR
4323799   17/10/2019
SHAMBHU KHAINI PVT. LTD.
KHASRA NO.-1110/132, VILLAGE RITHALA, DELHI-110085.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI, AND MOUTH FRESHENER INCLUDED IN CLASS 29.
SHAMBHU

4323800  17/10/2019

SHAMBHU KHAINI PVT. LTD.
KHASRA NO.-1110/132, VILLAGE RITHALA, DELHI-110085.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1990

DELHI

PAN MASALA, SWEET SUPARI, AND MOUTH FRESHENER INCLUDED IN CLASS 29.
FUTURE DELITE

4324413  18/10/2019

HIMANSHU GOYAL
SYANA ROAD, BEHIND INDIAN OIL PETROL PUMP, VILL. MAUSAMGARH ROAD, BULANDSHAHR- 203001 (U.P)

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
PARBAT ORGANIC FOOD

4325525   19/10/2019
SH. ASHU KUMAR BANSAL (HUF) PROPRIETOR OF M/S MANSAA DEVI NATURAL AND HEALTHY FOOD
GOKUL ROAD, NEAR BUTTA SHAH MANDI, LUDHIANA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/10/2019

To be associated with:
852681

DELHI
EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD AND PALM OIL FOR FOOD,
SUNFLOWER OIL FOR FOOD, GHEE, DRIED PULSES, PREPARED PULSES, PRESERVED PULSES, PICKLES, JELLIES,
JAMS, MILK AND MILK PRODUCTS, PROCESSED VEGETABLES, PROCESSED FRUITS, PRESERVED, FROZEN, DRIED
AND COOKED FRUITS AND VEGETABLES.
4325599   19/10/2019
CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA
Body Incorporate
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4325602  19/10/2019
LAURA CHRISTIEN DOROTHEA KORTUM PROPRIETOR OF M/S. KORTUMS
SCO E64, ANSAL GOLF LINKS II, SECTOR 116, MOHALI-140308, PUNJAB
Proprietorship Firm
Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan
Used Since :02/05/2018
DELHI
Meat, Fish, Poultry And Game; Meat Extracts; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs; Milk, Cheese, Butter, Yogurt And Other Milk Products; Oils And Fats For Food
4325610  19/10/2019
MR. CHAKRADHAR REDDY PARVATHREDDY
PLOT NO. 20, HUDA TECHNO ENCLAVE, MADHAPUR, HYDERABAD - 500081, TELANGANA, INDIA.
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
PICKLES; VEGETABLE EXTRACTS FOR FOOD; SNACK FOODS BASED ON VEGETABLES AND NUTS.
TTC

4325780    19/10/2019

MR. M. BABULAL PATEL.
A-6/22, SECTOR-16, ROHINI, DELHI-110085.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

SWEET SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
AHAAN

4325940   19/10/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA - 201301, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used

DELHI

POTATO CHIPS, FRUIT CHIPS, BANANA CHIPS, SOYA CHIPS, POTATO BASED SNACKS, JELLIES, JAMS, MILK AND
MILK PRODUCTS, EDIBLE OILS AND FATS FOR FOOD, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES
AMAR SINGH
Village Ballan Kalan, Post office Morinda, Ropar, Punjab
Sole Proprietor of Modern Poultry Farm

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Eggs, Egg substitutes, Eggs, processed, Hen eggs, Duck eggs, Eggs, milk and milk products, Yolk of eggs, Dried meat, Meat, Roasted meat, Meat stock, Meat preserves, Processed meat products.
NUTS N BOLTZ
4326806   21/10/2019
ACHAL SEHGAL
18/4, LAJPAT NAGAR, CHOWK, LUCKNOW (U.P)
INDIVIDUAL
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Proposed to be Used
DELHI
Dry fruits, processed fruits, Frozen fruits, Frosted fruits, Cooked fruits, Bottled fruits.
LAZARE ORGANIC FOOD
4327234  22/10/2019
SH. ASHU KUMAR BANSAL (HUF) PROPRIETOR OF M/S MANSAA DEVI NATURAL AND HEALTHY FOOD
GOKUL ROAD, NEAR BUTTA SHAH MANDI, LUDHIANA, PUNJAB.
HINDU UNDIVIDED FAMILY
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2019
To be associated with:
2630066
DELHI
EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD AND PALM OIL FOR FOOD,
SUNFLOWER OIL FOR FOOD, GHEE, DRIED PULSES, PREPARED PULSES, PRESERVED PULSES, PICKLES, JELLIES,
JAMS, MILK AND MILK PRODUCTS, PROCESSED VEGETABLES, PROCESSED FRUITS, PRESERVED, FROZEN, DRIED
AND COOKED FRUITS AND VEGETABLES.
Thimil
4327914  22/10/2019
R CHANDRASEKAR
CHARA, SF.NO 572/2C, VELLAKOVIL, KANGAYAM TK, TIRUPUR DISTRICT, TAMILNADU-638 111
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut oil, Gingelly oil, Coconut oil and Edible oils
SUKHAM
4328234  22/10/2019
PRADEEP ANUPCHAND LALANI
A-202, Krish Enclave, Near Terapanth Bhawan, Citylight Road, Surat – 395007.
sole Proprietor of BALAJI TRADING CO.

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Milk and Milk Products; Dairy Products; Milk Beverages; Edible Oils and Fats; Pickles, Dry Fruit and goods made from these materials; Fruit pulp; Preserved, Dried, Cooked, Frosted and Frozen Fruits and Vegetables; Coconut, Desiccated; Jellies, Jams; Fruits and Potato Chips; Preparations for making soup; Vegetable and Fruit salads; Food products made from meat and fish; Aloe Vera prepared for human consumption; Shrimps, not live; Meat Extracts; Vegetable Juices for Cooking; Prepared and Processed seeds; Edible seeds; Prepared poppy seeds; Prepared sesame seeds; Processed and Prepared Peppers; Crystallized ginger; Processed and Prepared watermelon seeds; Seeds prepared for human consumption, not being seasonings or flavourings; Peanuts, Processed; Eggs; Beans, preserved; Compotes; Processed pulses; Processed betel nuts and Seeds; Scented, Flavored and Sweet betel nuts; as included in Class – 29.
TTCREMO
4329770  24/10/2019

MR. M. BABULAL PATEL.
A-6/22, SECTOR-16, ROHINI, DELHI-110085.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

SWEET SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
MURUGAPPA

4330680  24/10/2019
P.MURUGAPPAN
PLOT NO.B-3, SIPCOT HOUSING COLONY, DHARGA, HOSUR - 635126
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 11/06/2018
CHENNAI
Cooking oil; Soybean oil; Coconut oil; Butter oil; Edible oil; Spiced oils; Edible oils; Oils for food; Flavoured edible oils
RAJSAMRAT
4331092  25/10/2019
SANTOSH KUMAR GARG
141, 1st FLOOR, SUNDER NAGAR, NEW DELHI 110003
INDIVIDUAL
Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024

Proposed to be Used
To be associated with:
4299147, 4299148

DELHI
Pan Masala
Niduza
4331566  25/10/2019
SUMITRAS INC
E-2, B BLOCK, PHASE-1, SHANTINIKETAN APPARTMENTS, BHATENDA, RAJARHAT, KOLKATA, WEST BENGAL - 700135
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Pickles, Seafood, not live, Frozen seafood
O.G. VARIAR & SONS VARIAR BAKERY
4333107  29/10/2019
O.G. VARIAR & SONS VARIAR BAKERY
NEW NO. 68 & 69, OLD NO. 26 & 25, 12TH MAIN, 2ND BLOCK, RAJAJINAGAR, BENGALURU-560010. KARNATAKA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
AL RAED
4333111  29/10/2019
I & B HOLDING PTE LTD
60 ROBINSON ROAD #11-01 BEA BUILDING SINGAPORE (068892)
A COMPANY DULLY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/12/2018
CHENNAI
FROZEN BUFFALO MEAT; FROZEN CHICKEN
JS CLASSIC
2833474  28/10/2014
SARVESHVAR COMMODITIES (INDIA) PVT.LTD
4088-4093 NAYA BAZAR DELHI 6
MERCHANTS AND MANUFACTURERS
A COMPANY DULLY INCORPORATED UNDR COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 17/10/2014
To be associated with:
2833471, 2833472, 2833473

DELHI
PULSES, OIL SEEDS AND SPICES.
MARK SHOULD BE READ AND USE AS A WHOLE.
2882994  15/01/2015
DHARAM PAL GUPTA
trading as ;DHARAM MARKETINGS
B-329, NEHRU GROUND, SWAMI VIVEKANAND MARG, NIT FARIDABAD-121001, HARYANA
MANUFACTURING & TRADING
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR L.P. EXTN. NEW DELHI-110092
Used Since :08/01/2015
DELHI
TEA
2912749  28/02/2015
KRISHNA RICE MILLS
AZAD SINGH RATHE
SUHRAJ SINGH
JAIDEEP SINGH
BUA SINGH
SIMBAL ROAD, TOHNA (HARYANA), DISTRICT FATEHABAD-125120
MANUFACTURER & TRADER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since: 25/02/2015
DELHI
RICE INCLUDED IN CLASS-30
2920527   12/03/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since :01/04/2014

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ALMOND FLAVOURINGS, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES AND ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Word i.e.,
"HERBAL"and Mark to be used as a whole..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO.:2884791,2884795,2920509,2920512..
2987837  17/06/2015

SH. MANGAT RAI

trading as ;M/S R. M. TEA INDUSTRIES

PHUL ROAD, NEAR GAUSHALA, RAMPURA PHUL-151103, DISTT. BATHINDA, PUNJAB.

MANUFACTURERS AND MERCHANTS

PARTNERSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/07/1997

To be associated with:

1212660

DELHI

TEA AND SPICES IN CLASS-30.
2992170    23/06/2015

SH. RAHUL JINDAL
SH. ANSHUL MITTAL

trading as ;M/S TRINETRA ENTERPRISES

SHOP NO.-1, SANTPURA ROAD, SURAJGIRI MANDIR, BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS

PARTNERSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2013

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour, bread, pastry, confectionery and bakery products, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; pulses, maida and suji in class-30.
GYATRI THAKUR
trading as; HARIOM ATTA CHAKKI
D-426 PALAM EXTENSION, SEC-17, NEAR GOYAL SONS, DWARKA, NEW DELHI 110045
MERCHANTS & MANUFACTURERS

Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS AND SPICES
3021483   31/07/2015
BABOO LAL PAREEK
trading as ;M/s. B L A K FOODS
4138 SECOND FLOOR, NAYA BAZAR DELHI 110006
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :15/09/2001
To be associated with:
1312313
DELHI
RICE

The Trade Mark shall be used as a label with no exclusive right on the descriptive matters appearing on the label.
DEE DIET
3035569  19/08/2015
DE DIET CHEF INDIA PVT. LTD.
201, SURYA KIRAN BUILDING, 19, KIRAN BUILDING, DELHI-01.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO
FLAT.NO.E.(GF) SAGAR APARTMENTS, 6. TILAK MARG, NEW DELHI - 110001
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ABHINAV

3060719  22/09/2015

RAMLAKHAN CHATURVEDI (HUF)
218-E, JAYANTI PUR, PREETAM NAGAR, DHOOMAN GANJ, ALLAHABAD, U.P-211011

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:

VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88

Used Since :01/09/2015

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3065664  29/09/2015
ARVIND SINGH
trading as :KASIS ENTERPRISES
GADATHA GHATAMPUR KANPUR 11 U.P
MANUFACTURER, MERCHANTS AND TRADERS
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)
Used Since :01/04/2014
DELHI
TEA, NAMKEEN (SELE FOR U.P. ONLY).
S PURE
3078342   13/10/2015
GIAN CHAND DAWAR
trading as ;SHAKTI FLOUR MILL
1076, KHERA MOHALLA, YAMUNA NAGAR-135001, HARYANA
MANUFACTURER AND MERCHANT
PROPRIETORSHIP

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Used Since :21/06/1987

DELHI
FLOUR, BESAN AND SPICES

No claim is made to the exclusive right to use “PURE”, apart from the mark as shown. Mark should be used as whole..
SEEKERS

3141109  29/12/2015
NATRULA FOODS PRIVATE LIMITED
HOUSE NO-6, FIRST FLOOR, SANDHU COLONY KARNAL132001, HR
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
C & K ASSOCIATES
D-139, STREET NO.4, BHAJANPURA, DELHI-53
Used Since :24/07/2015
DELHI
SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, CHIPS, BISCUITS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TOFEE NAMKEENS, PAPAD, ATTA, MAINDA SUII, BESAN, RICE SUGAR, SALT.
3182561 11/02/2016
AAKSHAT SINHA
144 SANT NAGAR, EAST OF KAILASH NEW DELHI-110065
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
BREAD, PASTRIES INCLUDING CAKES, PIES, QUICHE, SANDWICHES
3217696   22/03/2016
BHAVYA MEHTA
MAMTA MEHTA

trading as ;M/S HAVARD INDUSTRIES
H-2, TEXTILE COLONY, INDUSTRIAL AREA-A, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
FOOD PRODUCTS FOR HUMAN CONSUMPTION, MULTI GRANE FOOD PRODUCTS INCLUDING DALIA, CORNFLAKES, WHITE OATS, SWEET CORN, CORN FLOUR, WHEAT FLAKES, FLOUR AND PREPARATIONS MADE FROM CEREALS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
3220088   28/03/2016
S. KANWALPREET SINGH
220-R MODEL TOWN LUDHIAA PB
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/03/2016

DELHI
VEGETARIAN & NON VEGETARIAN PREPARATIONS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTERIES AND CONFECTIONERY,
HONEY, TREACLE; YEAST BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; FOOD
ARTICLES FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30.
3220102  27/03/2016
SH. TARSEM CHAND GUPTA
2100, PHASE-I, DUGRI, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2011

DELI
CANDY INCLUDING AAMPAPAD CANDY IN CLASS-30.
THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES
OF. DISTT. LUDHIANA, PUNJAB..
HIMALAYAN GARDEN

3222012  30/03/2016

MR. SUNIL DUTT DOGRA

trading as ;SHREE GANESH MARKETING

C/O H.NO. -74, CHHOTEPUR, PATHANKOT, PUNJAB-145001.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

SHIV LAW HOUSE.

H-166, VIKAS PURI, NEW DELHI - 110 018.

Used Since :01/01/2012

DELHI

PRESERVED FRUITS AS MURABBAS AND FRUIT CANDIES, VINEGARS, PASTES AS GINGER, GARLIC AND TURMERIC, SAUCES, FLOUR( MULTI GRAIN), HERBS AND SPICES.
SHRI LAL MAHAL LIMITED
B-16, BHAGWAN DASS NAGAR, NEW DELHI 110026
MERCAHANTS & MANUFACTURERS

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Used Since : 12/08/2015

To be associated with:

2006241

DELHI
RICE.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3246086  28/04/2016
ASHISH SINGH
117, SHIV PURI, KRISHNA NAGAR, DELHI-110051.
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :25/04/2016
DELHI
SPICES FOR SALE IN THE STATE OF DELHI
GOLDEN GATE

3258945  13/05/2016
SH. VINOD KUMAR
SMT. POONAM ARORA
trading as ;SAI TRADING COMPANY
2/2, GOLDEN GREEN PARK, BISALPUR ROAD, BAREILLY
MERCHANT & MANUFACTURER

Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used

DELHI
RICE AND RICE PREPERATION.
SAIRAH
3276496  04/06/2016
SH. MATTOO DEEPACK
trading as ;M/S ALLIANCE THE POWER
VPO PURANA SHALLA, GURDASPUR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016
DELHI
TEA INCLUDING GREEN TEA, SPICES, CEREALS, PULSES IN CLASS-30.
Trade Marks Journal No: 1927, 11/11/2019 Class 30

SH ASHOK BATRA
SH SAURABH BATRA
trading as ;BATRA ENTERPRISES
70, A-1, RMAA ROAD, KIRTI NAGAR, NEW DELHI-110015.
MANUFACTURING AND TRADING
Address for service in India/Agents address:
KAMAL TRADE MARK & LIAISON SERVICE BUREAU
D-4/1, Rana Pratap Bagh, Delhi-110007
Used Since :01/04/2008
DELHI
SPICES, ATTA, MAIDA, SIIJI, BESAN, RICE, SUGAR, TEA, COFFEE, ALL CONFECTIONERY & BAKERY PRODUCTS
3313017  19/07/2016
MS. TANUSHREE JAISWAL
trading as ; M/S. YUMMY TUMMY CORNER
Manufacturer & Merchant
Address for service in India/Agents address:
VERMA REGISTRATION SERVICE
E-133, KAML NAGAR, DELHI - 110 007.

Proposed to be Used
DELHI
BAKERY & CONFECTIONERY PRODUCTS, BREAD, BISCUITS, RUSK, NAMKEEN, SNACKS, CAKES, PASTRIES, 
COOKIES, PIES, SANDWICHES, ROLLS & BUNS, SWEETS, CHOCOLATES, COFFEE, TEA, RICE, FLOUR AND 
PREPARATIONS MADE FROM CEREALS, SPICES, INSTANT FOOD, READY TO SERVE ARTICLES OF FOOD FOR HUMAN 
CONSUMPTION INCLUDED IN CLASS - 30.
HASMUDDIN MANSOORI
trading as ;K STAR K STAR SUPER
L-58/C, ABUL FAZAL ENCLAVE PART-1, NEAR SAIFI PUBLIC SCHOOL, JAMIA NAGAR, OKHLA NEW DELHI, SOUTH DELHI-110025
MANUFACTURE
Used Since :05/09/2016
DELHI
RUSK
NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “SUPER AND PREMIUM QUALITY”..
CEASAR
3425923  05/12/2016
AGION LABORATORIES PVT. LTD.
C-585, BASEMENT, DEFENCE COLONY, NEW DELHI-110024
MANUFACTURING AND TRADING
Used Since :22/10/2003
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING- POWDER; SALT; MUSTARD; VINEGAR, SAUCES(CONDIMENTS); SPICES; ICE.
3429959  09/12/2016
AGION LABORATORIES PVT. LTD.
C-585, BASEMENT, DEFENCE COLONY, NEW DELHI-110024
MANUFACTURING & TRADING
Used Since :22/10/2003
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES(CONDIMENTS); SPICES; ICE.
3433373  15/12/2016
MOHAMMED AYUB KHAN
trading as ;MAK'S BAKERY & CONFECTIONERY
BIRDPUR NO.12, NAUGARH, DIST. SIDDHART NAGAR-272202 (U.P.)
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Used Since :01/04/2011
DELHI
CAKES, CUP CAKES, BROWNIES, PUDDINGS, COOKIES, BISCUITS (ALL TYPES), PASTRIES, CONFECTIONERY,
MARZIPAN CONFECTIONERY, MUFFINS, CHOCOLATES, SUGAR CONFECTIONERY PRODUCTS, CANDIES, NAMKEENS,
SAVOURYS, FARSAN, COFFEE, TEA, COCOA, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, BAKERY PRODUCTS; SWEETS, SAUCES, BAKING POWDER AND OTHER BAKERY INGREDIENTS
3435328    17/12/2016
MRS. MANJU MALHOTRA
trading as ;M/S. GRANNY'S FLAVOUR
FLAT NO : 100-A, POCKET-B, MAYUR VIHAR PHASE-II, DELHI-110091
MANUFACTURER AND TRADERS / EXPORTER

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :16/04/2015

DELHI
NAMKEEN, BAKERY PRODUCTS, SWEETS, PUFS INCLUDED IN CLASS 30
3439680    23/12/2016
PATENT TEA CO. PVT. LTD.
KHASRA NO. 147 & 148, NAUGAWAN, ROAD AMROHA (U.P.)-244221
MANUFACTURE/ TRADE/ MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :20/09/2016
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS RR.ADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES CONDIMENTS; SPICES; ICE, AS PER CLASS-30.
Goodwhip

3440857  24/12/2016
SUNRISE VICTUALS PRIVATE LIMITED
PLOT NO.16,PHASE-IV,HSIDC,IND ESTATE,KUNDLI,DISTRICT SONIPAT,HARYANA-131028
MANUFACTURED AND MERCHANTS
An Indian Company registered under The Companies Act,1956
Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
Icings, chocolate, artificial chocolate, custard, marshmallow and artificial marshmallow toppings for food products being frozen or non-frozen and being ready-to-use or not ready-to-use; chocolate and artificial chocolate toppings, icings and fillings; liquid topping syrup for food products; flavored syrups for food products; pudding; ice cream; bases for making milk shakes; syrup for food products; chocolate liquid being toppings for food; chocolate toppings and fillings for use as toppings and fillings on food products.
Wagga Wagga Heart Care

3445484    30/12/2016
AMIT JAIN
SHILPA JAIN

trading as ;NUTRI AGRO RESOURCES LLP
FLAT NO. 14, 4380/4-B, MURARI LAL STREET, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002.
MANUFACTURING AND MERCHANT

Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :27/12/2016

To be associated with:
3402235

DELHI
RICE, TAPIoca AND SAGO. FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER. SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES.
3455809 11/01/2017
MR. KRISHAN JINDAL
trading as ;M/S. ROYAL FOOD PRODUCTS
A-18, MANGAL BAZAR ROAD, SANGAM VIHAR, NEW DELHI-110080
CONFECTIONERY ITMES
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/04/2016
DELHI
CONFECTIONERY ITMES, LADOO, GULAB JAMUN, SOAN PAPDI
RATANPIZZA

3463226    21/01/2017
SHRI AMIT JAIN
SHRI ATUL JAIN
trading as ;M/S RATAN PIZZA
G-3, FRIENDS PLAZA, CIVIL LINES, AGRA
MAHUFACTURER & TRADERS

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :28/11/2016

DELHI
PIZZA, BREAD, BISCUIT, PASTRY, BURGER, SANDWICH, BAKERY PRODUCTS, and CONFECTIONERY
3465038    24/01/2017
SOLITAIRE DRUGS & PHARMA PRIVATE LIMITED
304, VIKAS SURYA SHOPPING MALL, SECTOR 3, ROHINI, DELHI-110085
Honey, Ketchup (Sauce), Tomato Sauce, Sauces, Soya Sauce, Spices, Vinegar

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :24/02/2011

DELHI
Honey, Ketchup (Sauce), Tomato Sauce, Sauces, Soya Sauce, Spices, Vinegar
BABA RICE 1947

3469951  31/01/2017
SH. VINOD KUMAR
trading as ;M/S INAYET TRADING CO.
27, VILLAGE MAKHANMAJRA, UT CHANDIGARH.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016
DELHI
RICE.

Registration of this trade mark shall give no right to the exclusive use over 1947..
3469966  30/01/2017
VEENA GUPTA
trading as ;M/S. SANTOSH SHAHI GRAMODYOG
ATSALIA, SHAHJAHANPUR, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
NAMKEEN, CONFECTIONERY
FARMAISH

3477201  08/02/2017

SOHAN LAL

trading as; SOHAN LAL MANISH KUMAR

SHOP NO. 42, MARKET NO.5, N.I.T. FARIDABAD, HARYANA.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

BACHAN LEGAL CONSULTANTS (P) LTD.

2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.

Used Since: 15/08/1999

DELHI

TEA, BESAN, RICE, SUGAR, FLOUR, WHEAT FLOUR, MAIZE FLOUR, CORN FLOUR, PASTA, MACARONI, POHA (SNACK
FOODS MADE OF BROKEN RICE), BURA, PAPAD, MAIDA (WHEAT FLOUR), OATMEAL (DALIYA), POP CORN, CHANA
BHUNNA (A KIND OF A GRAM SNACKS), ASAFOETIDA (A KND OF SPICES)
MARVELLO

3593836 18/07/2017
HALDIRAM MANUFACTURING COMPANY PVT. LTD.
B-1/H-3 MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI
“SWEETS, READY TO EAT COOKED FOOD, SWEET PREPARATIONS, CANDIES, PASTA, VERMICELLI, SPAGHETTI, SNACKS FOOD INCLUDING GRAM FLOUR BASED SNACK FOODS, TINNED DESERTS AND CONFECTIONERY GOODS, SOY-BASED ICE CREAM SUBSTITUTE, BREAD, MALT BREAD, PRESERVED BREAD, BUTTER BREAD, BUNS, CAKES, CAKE PASTE, EDIBLE DECORATIVES FOR CAKE, FLAVORINGS FOR CAKES, CAKE POWDER, CAKE MIXES, SWEETS, CANDY, SALTY SNACKS CONSISTING OF PRIMARILY NAMKEEN WHICH CONSISTS OF FLOUR AND CEREALS, BISCUITS, COOKIES, COFFEE AND TEA, SANDWICHES, CHOCOLATES, BAKERY ITEMS, SUGAR SYRUP, HONEY, BAKING POWDER, FOOD AND SNACK PRODUCTS MADE FROM CEREALS, PREPARATIONS MADE FROM CEREALS AND FLOUR, NAMELY BHUJIA, CRUSHED OR GROUND MATERIALS, WHOLE WHEAT GRAINS, WHEAT FLOUR, RICE, SPICES, SEASONINGS, SALT, MUSTARD, VINEGAR SAUCES, TURMERIC POWDER, EXTRUDED WHEAT SNACKS, SNACK FOODS CONSISTING PRINCIPALLY OF EXTRUDED CEREALS”
OLIVARY
3612121  12/08/2017
MURLI RUPANI PROPRIETOR OF VANILA FOOD PRODUCTS
W-50 E, Additional MIDC, Anand Nagar, Ambernath East, Dist.Thane-421506
Indian National
Address for service in India/Attorney address:
ADV. NEHAL THAKKAR
156/9, Parleshwar Society, Shahaji Rage Marg, Opp. Suncity Theatre, Vile Parle East, Mumbai- 400057
Used Since :12/08/2002
MUMBAI
Confectionery (Non-Medicated), Chewing Gum, Cakes, Pastries, Ice Cream, Dessert Mousse, Biscuits (Not for Animals), Chocolates, Candy, Lolly Pops and Snacks made of Cereals.
MJB SWABHUMI
3651105 06/10/2017
SUMAN MFG. WORKS LTD.
trading as ;SUMAN MFG. WORKS LTD.
3RD FLOOR, ORCHID SQUARE, S.F. ROAD, SILIGURI-734005, WEST BENGAL, INDIA
MANUFACTURER AND MARCHANT
Used Since: 02/04/2012
KOLKATA
TEA & PACKED TEA, RICE, SPICES, ATTA, BESAN, MAIDA AND BISCUITS.
MJB RANGEET

3651106   06/10/2017
SUMAN MFG. WORKS LTD.
trading as ;SUMAN MFG. WORKS LTD.
3RD FLOOR, ORCHID SQUARE, S.F. ROAD, SILIGURI-734005, WEST BENGAL, INDIA
MANUFACTURER AND MARCHANT
Used Since : 02/04/2012
KOLKATA
TEA & PACKED TEA, RICE, SPICES, ATTA, BESAN, MAIDA AND BISCUITS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3556065.
MJB JIVANMOTI
3651107 06/10/2017
SUMAN MFG. WORKS LTD.
trading as ;SUMAN MFG. WORKS LTD.
3RD FLOOR, ORCHID SQUARE, S.F. ROAD, SILIGURI-734005, WEST BENGAL, INDIA.
MANUFACTURER AND MARCHANT
Used Since: 02/04/2012
KOLKATA
TEA & PACKED TEA, RICE, SPICES, ATTA, BESAN, MAIDA AND BISCUITS.
MJB JEEVANMOTI
3651108    06/10/2017
SUMAN MFG. WORKS LTD.
trading as ;SUMAN MFG. WORKS LTD.
3RD FLOOR, ORCHID SQUARE, S.F. ROAD, SILIGURI-734005, WEST BENGAL, INDIA
MANUFACTURER AND MARCHANT
Used Since: 02/04/2012
To be associated with:
3651107
KOLKATA
TEA & PACKED TEA, RICE, SPICES, ATTA, BESAN, MAIDA AND BISCUITS.
3713523  28/12/2017
MR. MADAN MOHAN SHARMA
M/s MADAN NAMKEEN BHANDAR, Hanuman Chauraha, Lashkar, Gwalior – 474001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Used Since :20/11/1997

MUMBAI
NAMKEEN & GAJAK
3728723 16/01/2018
JALARAM ESSENCE STORES - JAYANT J. SHASTRI
BLOCK – E, SHED NO. 78, PUSHPDEEP IND. HUB & ARCADE , B/S. CITY GOLD CINEMA, NUTAN MILL COMPOUND, SARASPUR, AHMEDABAD, GUJARAT, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/01/2018
AHMEDABAD
FOOD FLAVORS AND ESSENCE IN CLASS: 30
3734448  23/01/2018
HETAL SHAH
1, MATRUCHAYA, DEVCHAYA SOCIETY, NR. MAYUR SCHOOL, PALIYAD NAGAR, NARAYANPURA, AHMEDABAD-
380013, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since : 01/01/2018
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; 
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is
restricted in the state of Gujrat only..
3743853  03/02/2018
PATEL ARVINDBHAI JIVARAM BHAI M/S. HAREKRISHNA ENTERPRISE
GAYATRI ROAD, VISNAGAR ROAD, UNJHA-384170
Proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :27/01/2018
AHMEDABAD
SPICES
MOUTHFUL-CRUNCH
3744368  03/02/2018
TAPESH KANTHED
B-1, METRO PLAZA, ADARSH NAGAR, PALI:- 306401
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :09/12/2017
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3749776   08/02/2018
JAY MAMARA FACTORY
GHOGHAVADAR MAIN ROAD, GONDAL – 360 311 (GUJARAT) INDIA.
A Partnership Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Used Since :14/02/2004

AHMEDABAD
MAMARA (PUFFED RICE), PAUVA, & RICE AND RICE PRODUCTS.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
FLOUR MAGICa

3821984  02/05/2018

FLOUR MAGIC
924, Sunagogue Street, Camp, Pune -411001
INDIAN RESIDENT

Address for service in India/Attorney address:
FCS. NEHA APTE
#30, Kumar Prestige Point, 283 Shukrawar Peth, Pune - 411002

Proposed to be Used
MUMBAI

bakery products including breads, cakes, biscuits, cookies, pizza, ready to bake mixes and all other related preparations
made of all types of flours including wheat flour, nachani, barley, oats, maida.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3825078    05/05/2018
HALDIRAM ETHNIC FOOD PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELI
Sweets, ready to eat cooked food, sweet preparations, candies, pasta, vermicelli, spaghetti, snacks food including gram flour based snack foods, tinned deserts and confectionery goods. Soy-based ice cream substitute, bread, malt bread, preserved bread, butter bread, buns, cakes, cake paste, edible decoratives for cake, flavorings for cakes, cake powder, cake mixes, sweets, candy, salty snacks consisting of primarily namkeen which consists of flour and cereals, biscuits, cookies, coffee and tea, sandwiches, chocolates, bakery items, sugar syrup, honey, baking powder, food and snack products made from cereals, preparations made from cereals and flour, namely bhujia, crushed or ground materials, whole wheat grains, wheat flour, rice, spices, seasonings, salt, mustard, vinegar sauces, turmeric powder, extruded wheat snacks, snack foods consisting principally of extruded cereals
3848871  31/05/2018
MR. BHISHAM GABRA S/O MR. HARIRAM GABRA
M/S- SWAGAT BAKERY, NEAR NARANGI BAI MANDIR, MADHOGANJ, LASHKAR, GWALIOR (M.P.)474001
PROPRIETOR

Address for service in India/Angents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
Bakery, bread, pastry and confectionery.

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Madhya Pradesh and Chhattisgarh only.
3853254 06/06/2018
M/S ARAKKAL FOOD PRODUCTS
PULLUR.P.O., THRISSUR - 680 683.
PARTNERSHIP FIRM.

Address for service in India/Attorney address:
THEJUS PURUSHOTHAMAN
REMANEEYAM, P.O. AVITTATHUR, THRISSUR, PIN - 680 683, KERALA,INDIA.

Proposed to be Used
CHENNAI
RICE POWDER, PUTTU POWDER, STEAMED PUTTU POWDER, WHEAT POWDER, AVALOSU POWDER, IDLY POWDER,
DOSA POWDER, RAVA, CHILLY POWDER, CORIANDER POWDER, TURMERIC POWDER, SAMBAR POWDER,
CHAMMANTHI PODI, PICKLE POWDER, RASAM POWDER, GARAM MASALA, FISH MASALA, MEAT MASALA, RICE AND
PREPARATIONS MADE FROM RICE, WHEAT AND PREPARATIONS MADE FROM WHEATS, FLOUR AND PREPARATIONS
MADE FROM CEREALS, CONDIMENT POWDERS SPICES AND SPICE POWDERS
NIL
Subject to restriction with in Kerala.
3864244  19/06/2018

GEETA AGARWAL
S.NO-113/4, DATTARAM BHUVAN, VISHRANTWADI ALANDI ROAD, PUNE, MAHARASHTRA-411015.
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL. NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
MUMBAI
Bakery products and Sweets
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
EANGLES
M/S. REETHU MARIA AGENCIES, KONDOTTY, MUTHUVALLUR P.O, MALAPURAM, KERALA-673638.
sole proprietor

Address for service in India/Attorney address:
THEJUS PURUSHOTHAMAN
REMANEEYAM, P.O. AVITTATHUR, THRISSUR, PIN - 680 683, KERALA,INDIA.

Proposed to be Used

CHENNAI
All kondattam, spices, spices powder, rice, wheat, raggi, all cereals and pulses, vinegar and all biriyani rice
NIL
Subject to restriction with in Kerala.
3968118 09/10/2018
MR. ISHAN KHAN PROPRIETOR OF GULAB TEA COMPANY
170/1, NAYA PURA MAIN ROAD, INDORE (M.P.) 452003

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
TEA MANUFACTURING INCLUDED IN CLASS 30
3976518 17/10/2018
RAJU RATHORE (INDIAN NATIONAL, PROPRIETOR), TRADING AS AYUSHI FLOUR MILL AND GRINDER
Old Bus Stand, Sehore - 466001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 06/07/2016
MUMBAI
Spices
4026535    14/12/2018
THILAGAVATHY
29, PHASE 2, SHIVASAKTHI GARDEN, KEERANATHAM, SARAVANAMPATTI VIA, COIMBATORE, TN-641 035
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Used Since :01/07/2014
CHENNAI
MANUFACTURE OF PAPADS, APPLAMS
4034393  21/12/2018
VILLOTH AGRO INDUSTRIES PRIVATE LIMITED
KATTAYAD, SULTHAN BATHERY, WAYANAD 673592,KERALA-673592
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea.
Taurus Spice Mills

4143709  10/04/2019
TAURUS SPICE MILLS
580/7, Uday Marg Raja Park, Jaipur, Jaipur, Rajasthan, 302004
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
RUCHITA LATH
49, PATEL COLONY, SARDAR PATEL MARG, C-SCHEME, JAIPUR(RAJASTHAN)

Used Since: 15/01/2018

AHMEDABAD
Spices, Sugar, Rice, Flour, Salt.
VAIBHAV DHAWAN
trading as : M/S Taurus Spice Mills
580/7, Uday Marg Raja Park, Jaipur, Rajasthan, 302004
MANUFACTURER
Proprietorship Firm
Address for service in India/Agents address:
RUCHITA LATH
49, Patel Colony, Sardar Patel Marg, C-Scheme, Jaipur(Rajasthan)
Used Since : 02/01/2019
AHMEDABAD
Spices, Sugar, Rice, Flour, Salt
CHHAJED FOODS PRIVATE LIMITED
BLOCK-A, 301/A, DEV ARC COMMERCIAL COMPLEX, ISCON CIRCLE, SATELLITE, S.G HIGHWAY, AHMEDABAD-380015, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since: 28/07/2018
To be associated with:
1171182, 1171183, 2350564, 2526937, 3762617, 3954832, 4041957, 4041959

AHMEDABAD
CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; POPCORN; FRYUMSS AND WAFER BEARING SNACK FOOD; SAGO; CORN & WHEAT FLOUR; FLOUR AND PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS]; POTATO FLOUR FOR FOOD, PAPAD (INDIAN SNACKS)
4149314  16/04/2019
DUGAR AJAY SHUBHKARAN TRADING AS OM INDUSTRIES
396/1, Dugar Textile Mill Compound, Opp. PWD Guest House, Narol, Ahmedabad 380002, Gujarat, India.
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :10/10/2000
AHMEDABAD
Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, wafers, chips [cereal products]
4149770  17/04/2019
KATRAVATH SUVARNA PROPRIETOR OF SAI SRI DAIRY MILK PRODUCTS
PLOT NO 411, VISHAKA NAGAR, ALMASGUDA, BALAPUR, Ranga Reddy, Telangana, 500097
An Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
Ice Cream
SHUBHAM AGARWAL
412 ALLAHABAD FAIZABAD ROAD CHILBILA BAJAR POST MADHUGANJ RANJEETPUR CHILBILA, PRATAPGARH - 230403
Individual, Single Firm
Address for service in India/Attorney address:
MANISH SHARMA
64, Parbati Ghosh Lane, Kolkata-700007
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ANAND PRAKASH PUROHIT- TRADING AS-- ASHOK TEA COMPANY
MAIN BAZAR, LOONKARANSAR (RAJ.) 334 603
PARTNER
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN

Proposed to be Used
AHMEDABAD
TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1927, 11/11/2019 Class 30

MR. HARISH RAMNANI TRADING AS DECCAN BISCUIT COMPANY
House No. 512, Road No 31, Jubilee Hills, Hyderabad - 500081, Telangana, India
Sole Proprietor
Address for service in India/Agents address:
PRADEESH P.L.
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4152578  19/04/2019
K K ENTERPRISES
3RD FLOOR, KOHLI HOUSE, PLOT NO. 510 - B, 32ND ROAD, TPS III, BANDRA WEST, MUMBAI, MAHARASHTRA - 400050
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4154823  23/04/2019
MR. ROHIT BATRA
B-2/229, 2nd Floor, Paschim Vihar, Delhi – 110 063
Proprietorship
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/04/2013
To be associated with:
4154816
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
SHEKAR H PROPRIETOR OF M/S. SRI DHANVANTHARI
SRI DHANVANTHARI DOBAILU (VILLAGE), BELLUR(POST), HOSANAGAR TALUK), SHIMOGA- 577426, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

ALMOND PASTE, ALMOND CONFECTIONERY, ALMOND PASTRIES, ALMOND FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR FOODSTUFFS, ALMOND FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR FOOD OR BEVERAGES, SPICES, CURRY SPICES, POWDERED SPICES, GARAM MASALA, CHILLI POWDER, PEPPER, DRIED CHILLI PEPPERS [SEASONING], TURMERIC, CINNAMON STICKS, CINNAMON POWDER, CLOVES [SPICE], CURRY SPICES, GINGER [SPICE], PREPARATIONS MADE FROM CEREALS, RICE, CORN FLOUR, AROMATIC, FLOUR, PULSE FLOUR, BARLEY FLOUR, BUCKWHEAT FLOUR, MAIZE FLOUR, WHEAT FLOUR, RICE FLOUR, MAIDA (WHEAT FLOUR).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4155462 23/04/2019
KARUN KANT BANSAL S/O SURJEV KUMAR (TRADING AS- LAKSHMI FOOD PRODUCTS)
SIRSA ROAD, SARDULGARH, MANSA, PUNJAB- 151507, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

Flour (Atta) in Class 30
KALEY KULFI

4156828  24/04/2019
DIVAKAR GOEL S/O LATE SHRI KULDEEP GOEL
M/s KALE KULFI WALA,BEHIND BANASAL AATA CHAKKI,NEAR PETROL PUMP,RAZBAN BARA BAZAR,MEERUT CANT. (U.P)
INDIVIDUAL

Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since: 05/02/2017

DELHI
Kulfi & Ice Creams
DIVAKAR GOEL S/O LATE SHRI KULDEEP GOEL
M/s KALE KULFI WALA, BEHIND BANSAL AATA CHAKKI, NEAR PETROL PUMP, RAZBAN BARA BAZAR, MEERUT CANT.
(U.P)
INDIVIDUAL

Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).

Used Since: 05/02/2017

DELHI
Kufi & Ice Creams
BAKE BASKET INDIA PVT. LTD.
73-A, VISHAL NAGAR ANNAPURNA ROAD INDORE (452010)

Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001

Proposed to be Used
MUMBAI

GLAZING GEL (CAKE DECORATING PRODUCTS) IS INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4157760  25/04/2019
M/S. B. G. CHITALE
Bhilawadi Station, Tal. Palus, Dist. Sangali – 416 303, Maharashtra, India
Partnership firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021, 25437022
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4158223  25/04/2019
RAJESH. K.
Koramparambil House, Nellayi, Panthallur Road, Thrissur, PIN-680305, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI
SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CURRY POWDER; RICE, RICE FLOUR, ROASTED RICE FLOUR, NOODLES, RICE NOODLES, RICE-BASED SNACK FOODS, CEREAL FLOURS, JAGGERY, PAPADUMS(PAPADS), RICE PASTA; KERALA MIXTURE/CHIVDA (EXTRUDED, FRIED AND SPICY CEREAL FLOUR PREPARATION/SNACK FOOD), EXTRUDED AND FRIED CEREAL FLOUR PREPARATIONS/SNACK FOODS, CHIKKI (INDIAN SWEET MADE FROM EDIBLE NUTS, SEEDS AND JAGGERY); SEASONINGS, FOOD SEASONINGS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; CEREALS, PROCESSED CEREALS; PREPARATIONS MADE FROM CEREALS; RICE, BARLEY, BESAN (GRAM FLOUR); MAIZE, PROCESSED MAIZE, WHEAT, PROCESSED WHEAT, PROCESSED OATS, WHEAT FLOUR, RAWA (WHEAT FLOUR), CORNFLOUR, PAPAD (CEREAL BASED SNACKS); ASAFETIDA, HONEY, YEAST, BAKING POWDER, VINEGAR, SAUCES; SALT; COFFEE AND TEA; SUGAR; GLUCOSE FOR CULINARY PURPOSES; PULSE, PULSE FLOUR, ESSENCES FOR FOOD [OTHER THAN ESSENTIAL OILS]; KETCHUP, NOODLES, CORN FLAKES, WHEAT FLAKES, OAT FLAKES; WAFERS; ICE CREAM; BREAD, RUSKS; CONFECTIONERIES, BISCUITS AND CHOCOLATES; BAKERY PRODUCTS; TAPIOCA; CHUTNEYS [CONDIMENTS], COCONUT CHUTNEYS, KETCHUP.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
ZINGY PARCEL

4158230 25/04/2019

CHETAN KEDIA

FLAT NO. 14, GROUND FLOOR, MAHA KALYANI KUNJ CC COLONY, OPPOSITE RANA PRATAB BAGH, KALYAN VIHAR,
DR. MUHKEERJEE NAGAR, MODEL TOWN, NORTH WEST DELHI, DELHI-110009

INDIVIDUAL

Address for service in India/Agents address:

PRIYANKA

RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI

BREAD, PIZZAS, PIZZA CRUSTS, PIZZA BASES, PIZZA DOUGH, PIZZA SAUCES, PIZZA SPICES, PIZZA FLOUR,
4158345  26/04/2019
FAROOK.J.M
SALAMIYA MANZIL, VALAVUPACHA.PO, KOLLAM, KERALA - 691559

THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4158556    26/04/2019
YOGEETA ENTERPRISES
229, Citi Centre, S. V. Road, Goregoan West, Mumbai- 400104, Maharashtra, India
Proprietorship (Proprietor - Dimple Sanjay Kadam)
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Used Since :29/07/2018
MUMBAI
Bread, pastries, biscuits / cookies and confectionery products, as covered under Class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Proposed to be Used

AMERICAN ORDINARY LONDON
CAKES, PASTRIES, BISCUITS, CHOCOLATE, CONFECTIONARY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ANUSHKA ARORA PROP "CARAMELLOW BAKERY"
398-L, DR KUMAR BUILDING, NEAR CURRENT STORE, MODEL TOWN, JALANDHAR, PUNJAB-144003
PROPRIETOR
Address for service in India/Attorney address:
VED P. SHARMA & ASSOCIATES
205, VISHAL TOWER, DISTT. CENTRE, JANAKPURI, NEW DELHI-110058

Proposed to be Used
DELHI
BAKERY ITEMS, BISCUITS, COOKIES, BREAD, BUNS, BURGERS, PREPATIONS FROM CEREALS, CONFECTIONERY ITEMS INCLUDING CANDIES, CHOCOLATES, CARAMELS, INCLUDED IN CLASS 30
FITAAHAR
4160128  27/04/2019
BIJUR SOOPER FOODS PRIVATE LIMITED
MARUTI COMPOUND, KAHSELI, THANE BHIWANDI ROAD, BHIWANDI 421 301
A SMALL ENTERPRISE
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; BAKERY PRODUCTS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; CAKE MIXES; PASTRY MIXES; SAUCE MIXES; MIXES FOR BAKERY GOODS; BAKING POWDER, CUSTARD POWDER, COCOA POWDER, VANILLA; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICELLI AND SEMOLINA; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOOD; STARCH FOR FOOD; SPICES; SPICE MIXES; POWDERED SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA AND COFFEE; RICE; TAPIOCA AND SAGO; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, ICE CREAM AND ICE CREAM MIX.
MR. VIJAY RAMNANI
PLOT NO. 262 H.NO. 8-2-293/A/82/262 RD NO. 10, JUBILEE HILLS, HYDERABAD, TELANGANA, INDIA,
Individual

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :03/12/2018

CHENNAI
Confectionery; Sugar confectionery; Lollipops [confectionery]; Confectionery made of sugar; Sweet biscuits; Salted
biscuits; Biscuits; Fruit biscuits; Sugar biscuits; Chocolate-covered biscuits; Chocolate Sandwich cookies; Chocolate-
covered wafer biscuits; Chocolate-coated wafer biscuits; Chocolates; Cakes; Fruit cakes; Chocolate cakes; Cream cakes;
Sponge cakes; Chocolate decorations for cakes; Candy decorations for cakes; Cookies; Sugar cookies; Butter cookies;
Fruit cookies; Chocolate cookies; Wafer cookies; Wafers; Chocolate wafers; Wafer biscuits; Chocolate-coated wafer
cookies; Ice cream; Ice cream wafers; Dairy ice cream; Ice cream cones; Fruit ice cream; Cones for ice cream; Ice cream
desserts; Chocolate candies; Candies [sweets]; Fruit bread; Bread; Fresh bread; Bread buns.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4162282  30/04/2019
ESSR PROCESSORS
PART OF 42/A, INDUSTRIAL AREA, MAXI ROAD, UJJAIN - [M.P.]
Partnership Firm
Address for service in India/Attorney address:
G.S. Rijhwani & Co.
203, Shree Prasad Chambers, 1Ind Floor, Near Tsec Engineering College, 35Th Road, TPS III, Bandra West Mumbai-400050

Proposed to be Used
MUMBAI
Confectionery (non-medicated) included in class 30
GAMI
4162310  30/04/2019
M/S. SHRI GAMI INFOTECH PVT. LTD.
101, REAL TECH PARK, 1ST FLOOR, PLOT NO.39/2, SECTOR-30A, VASHI, NAVI MUMBAI - 400703

Body Incorporate
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
BULLION

4163711  01/05/2019

SHYAM PACK MARK PVT. LTD.
G-1-807, SITAPURA INDUSTRIAL AREA, TONK ROAD, JAIPUR (RAJASTHAN)
Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Confectionery, Chocolate confectionery, Dairy confectionery, Sugar confectionery, Lollipops [confectionery], Frozen confectionery, Cakes, Biscuits, Candy, Ice-cream,
4163905   02/05/2019
WOW LADDUS PRIVATE LIMITED
NO-2, 4TH FLOOR, NEAR RV DENTAL COLLEGE, 24TH MAIN, 1ST PHASE JP NAGAR, BENGALURU – 560078,
KARNATAKA, INDIA
Manufacturers, Merchants and Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :15/05/2015
CHENNAI
CONFECTIONERY FORMED OF FLOUR, GHEE, BUTTER, OIL AND SUGAR, COMBINED WITH INGREDIENTS NAMELY,
NUTS, FRUITS OR SEEDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4164127  02/05/2019

TUSKER FOODS
SF.NO.212/220C, SITRA KALAPATTI ROAD, ANNAMALAI INDUSTRIAL ESTATE, KALAPATTI, COIMBATORE - 641 048,
COIMBATORE DIST, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :27/06/2017

CHENNAI
CEREAL BASED SNACK FOOD, RICE BASED SNACK FOOD, CAKES, BISCUITS, BREAD, BUNS, CHIPS(CEREAL
PRODUCTS), CHOCOLATE AND CONFECTIONERY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4164824  02/05/2019
MS.RAM SRUTHY.S., TRADING AS M/S.GROWERS CANE.
279/305, Singaraja Kottai Street, Rajapalayam-626117, Virudhunagar (Dist), Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :11/10/2018
CHENNAI
Jaggery and Jaggery Powder.
MAST MAST ICE CANDY

4165023  03/05/2019

MR. PRAKASH DARDA TRADING AS PRAKASH INDUSTRIES AND MARKETING
Ward No. 20, At Kosmi, Balaghat- 481 001

Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
ICE CANDY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DIESEL DESI MIX

4166935  04/05/2019
VISHAL AGRAWAL
PACHPEDI NAKA, LAXMI NAGAR, NEW DHAMTRI ROAD, SHOP NO. 1 & 2, RAIPUR (C.G).

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
mints for breath freshening

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4167493  05/05/2019
SHRI. DEEPAK RAJNATH SAHANI TRADING AS :- TIRUPATI GRUH UDYOG
PLOT NO. 141, BHARATWADA ROAD, NEAR HANUMAN MANDIR, NAGPUR - 440035. MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
SOAN PAPDI, SOAN ROLL & CONFECTIONERY SWEETS.
DEV

4168324  06/05/2019
M/S DEV PHARMACY PVT. LTD.,
E-17A, Sector-8, Noida- 201 301, Uttar Pradesh.
(A company duly incorporated under Indian Companies Act. 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4170267  08/05/2019
S.BHAGYA PRIYA, PROPRIETOR, SRI SHIRDISAI
GF NO.5, MILLAN'EM MALL, 80 FEET ROAD, K K NAGAR, MADURAI - 625 020
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
ICE CREAMS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD icecreams
"RITEBITE MAX PROTEIN- POWER SNACK"

4170364  08/05/2019

NATURELL (INDIA) PRIVATE LIMITED
7TH FLOOR, SIGMA, TECHNOLOGY STREET, HIRANANDANI GARDENS, POWAI, MUMBAI-400076. MAHARASHTRA, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
H.R.GUPTA & COMPANY
OPP.THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M.ROAD , ANTOP HILL, MUMBAI - 400037

Used Since :01/11/2018

To be associated with:
1353625, 1651911, 4011261, 4011262

MUMBAI

SNACKS-PROTEIN BAR & NUTRITION BAR SNACKS-NAIUKEEN

No right to use the word "MAX PROTEIN- POWER SNACK".
4170420  08/05/2019
KESHAVAH COMMOTRADE PRIVATE LIMITED
1B ELGIN ROAD, 1ST FLOOR, KOLKATA – 700020, WEST BENGAL
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
REWARI, SOAN PAPDI. GUJIA,RUSK, NAMKEENS. BISCUITS & CONFECTIONERY PRODUCTS, SPICES.
SINGADA MAGIC TREAT
4191954  30/05/2019
RAMAN PRABHAKAR
M-13, 2ND FLOOR, SOUTH EXTENSION PART-II, NEW DELHI
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
UMANG SRIVASTAVA
BASEMENT, B-25, LAJPAT NAGAR-III, NEW DELHI- 110024
Proposed to be Used
DELHI
CONFECTIONARY ITEMS; BAKED FOOD ITEMS INCLUDING BISCUITS, COOKIES & RUSKS
4221211  30/06/2019
LITTLE MOPPET FOODS (OPC) PRIVATE LIMITED
Door No:- 28, PILLAIYAR KOIL STREET, S.S. COLONY, MADURAI-625016, TAMILNADU, INDIA
Private Limited Company

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
GRAINS AND MILLET HEALTH MIX, INSTANT DOSA AND IDLIMIX, DRY FRUITS LADOO, JAGGERY, AVAL, FARMSUGAR, COCONUTSUGAR, MILLETRICE, CEREALS,RAW KERALA BANANA POWDER.
DAANI SPICES
4234432  13/07/2019
SADHANABEN VINAYBHAI MEHTA
GOKUL 63/10, VARDHMAN NAGAR, LALWADI-HAPA ROAD, NEAR G.D. SHAH SCHOOL, JAMNAGAR-361005
INDIVIDUAL
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
AHMEDABAD
SPICES, CEREALS PREPARATIONS, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR
Meerlok Tea
4249527  29/07/2019
GLEAMING FOOD AND BEVERAGES LLP
C 3 SEC 9, HCL NOIDA NOIDA Gautam Buddha Nagar UP 201301
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEW DELHI - 110024
Proposed to be Used
DELHI
Tea, coffee, water pasta, spices
WIFE'S MAGIC

4254911    02/08/2019

VIREN LOHANA

D-13/98, Chitranjan Nagar, Rajwadi, Ghatkopar East, Mumbai- 400077

Individual

Address for service in India/Attorney address:

ADV. PAYAL JAIN

218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water) as covered under Class 30
4258603  07/08/2019
MOHAMMAD RAIS CHUTTANI TRADING AS M/S. NEW VIDARBHA TRADING COMPANY
Ganga No.1, Washim Bypass, Akola – 444002
Manufacturer
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR, KATHA BAZAR, MUMBAI- 400 009.
Used Since : 03/04/2019
MUMBAI
Besan, gram flour.
4266327  16/08/2019
CHAITANYA GHANSHYAM SHAHU
trading as ;GOKULVAN
SINGLE LINE, PANDHARBODI, NEAR RAM MANDIR, UNIVERSITY CAMPUS, NAGPUR 440033

Proposed to be Used
MUMBAI
SWEET, SNACKS, NAMKEENS, CAKES, BAKERY PRODUCTS, CHOCOLATES, BEVERAGES LIKE TEA AND COFFEE AND
ALL OTHER EDIBLE ICES INCLUDING CLASS 30.
4267271    17/08/2019
RANBIR SINGH CHHABRE TRADING AS M/S. AMANDEEP FOOD'S
7, Jaish Mansion, Navalkar Wadi, Jogeshwari (E), Mumbai 400060
MANUFACTURER
Single Firm
Address for service in India/Agents address:
MANOJ M. MIRCHANDANI
57, SNEH SADAN, 5TH FLOOR, OPP. COLABA P.O., MUMBAI-400 005
Proposed to be Used
MUMBAI
Tea, Coffee, Pasta and Noodles, Tapioca and sago, Flour and preparations made from Cereals, Bread and Parteries,
Chocolate, Searonings, Preserved Herbs, Cooked Food, Snacks, Ice-Cream, Pudding, Confectionary, Rice, Papad, Spices,
Edible Ices, Honey, Treacle, Yeast, Baking Powder, Salt, Vinegar, Sauces other Condiments, Ice (Frozen Water) and others
included in Class 30.
ITALIAN EDIBLES PVT. LTD.
Survey No. 367 / 7, 369 / 3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion.
4291599  12/09/2019  
THE UNITED NILGIRI TEA ESTATES CO. LTD. 
No. 3, Savithri Shanmugam Road, Race Course, Coimbatore – 641 018, Tamil Nadu, India. 
A company incorporated under the Indian Companies Act, 1913 
Address for service in India/Attorney address: 
SURANA AND SURANA 
# 61-63, DR. RADHAKRISHNAN SALAI , MYLAPORE, CHENNAI-600 004. 
Used Since :01/04/2005  
To be associated with:  
1323453  
CHENNAI  
Tea
MR. SHANKAR LAL DHINGRA
M/s M.G. FOOD PRODUCTS, 333/1, New Agrawal Udyog Nagar, Palda, Indore - 452020 (M.P.)
Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
To be associated with:
835040
MUMBAI
CANDY, CONFECTIONERY & TOFFEES
4294827  16/09/2019
SAI MANOHAR K J
Sai Manohar KJ, #592, Jaya Sai Nilaya, Behind Government Middle School, Kadugudi, Bengaluru 560 067
Food Processing & Manufacturing, Masala Making, Bakery, Confectionery, Diary, Ice Cream
Proprietor
Used Since : 13/09/2015

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice creams, kulfi, garam masala powders, bakery products, natural fruits spread, snacks, pickles, edible oils, food catering, processed food
4299968  21/09/2019
JITENDRAPRATAP K. SINGH
GUJARAT BARFI MAVA MILK PRODUCTION, PLOT NO. 287 – 288, SATYAM NAGAR, KADODARA, SURAT - 394315
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SWEETS
4301402  23/09/2019
JOYLAL BURMAN TRADING AS BARMAN CHANACHUR
DHOKRA SAHID, NUTANGANJ, BURDWAN– 713102, WEST BENGAL
PROPRIETORSHIP
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.
Used Since: 10/07/2014

KOLKATA
PREPARATIONS MADE FROM CEREALS & FLOUR SUCH AS CEREAL-BASED SNACKS, CHANACHUR, SNACKS, BHUJIA & DALMUT INCLUDED IN CLASS 30
MUHAMMED JASEEM.K trading as; PARISTER
KALATHIL HOUSE, BEEMANAD, P.O., ALANALLUR, PALAKKAD, DT, KERALA STATE, PIN-678601
SOLE PROPRIETOR
Address for service in India/Agents address:
BIJU JOHN
CORDIALCODE, CHUNGATHARA P.O., NILAMBUR (VIA), MALAPPURAM DIST., KERALA - 679 334.
Proposed to be Used
CHENNAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES AND CONDIMENTS, BREAD PASTERY AND CONFECTIONERY.
M/S. DEVKINANDAN FOOD PRODUCT
SURVEY NO 76/1, PLOT NO 3, NATIONAL HIGHWAY 27, TIMBADI PATIYA, MORBI - 363642, GUJARAT, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :10/09/2019

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
ELITE AGRO
4304027  25/09/2019
ELITE AGRO SPECIALITIES
XIV/19, (OLD NO. IX/256),SIDCO INDUSTRIAL ESTATE, PERINGANDOOR (PO), THRISSUR, KERALA – 680581, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
To be associated with:
3710973

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER].
VALUES NETWORK PRIVATE LIMITED
S.NO.138, HISSA NO.1A/1A/1/2A/1A, BUENA VISTA, B BUILDING, FLAT NO.9, PASHAN, PUNE, MAHARASHTRA- 411021

Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur

Proposed to be Used
MUMBAI
TEA AND SPICES
4305298 26/09/2019
M/S. PRANEESHA FOOD AND BEVERAGE
NO.117, 3rd FLOOR, NETHAJI ROAD, NEAR RAJA BARLEY BAKERY, MADURAI - 625 01, TAMILNADU
PARTNER
Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU
Proposed to be Used
CHENNAI
COFFEE, TEA, FLOUR & PREPARATIONS MADE FROM CEREALS, BAKERY & CONFECTIONERY, PASTRIES, SWEETS, SNACK FOOD (RICE AND CEREAL BASED)
4305447  27/09/2019
ASHFAQUE YOUNUS SHAikh
Flat No. 3 , Rehana Park , Jaihind Colony , Near Sacred Heart School , Ashoka Marg, Nashik – 422006
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Coffee Substitutes, Flour And Preparations Made From Cereals, Bread, Biscuits, Cakes, Pastry And Confectionary, Ice, Honey, Treacle, Yeast, Baking-Powder, Salt, Mustard, Pepper, Vinegar, Sauces, Spices.
4305525 27/09/2019
HOME SPUN FOOD & SPICES
SURVEY NO. 1/30/92/1, GALA NO.26, F.P. NO.200, TP NO. 4, RS. NO. 1065/11 AND 1065/3, MAMLATDAR KACHERI, HIGHWAY ROAD, NEAR P.T.S. FACTORY, UNJHA-384170, GUJARAT, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ALPESH RAMESHBHAI DHANDHLYA
401, Haash Complex, Nagri Hospital-Law Garden Road, Nr. Ellise Bridge Police Line, Ahmedabad-380006, Gujarat, India

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Trade Marks Journal No: 1927, 11/11/2019 Class 30

4306001 27/09/2019
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBITALAO, MUMBAI – 400002, MAHARASHTRA INDIA
BODY INCORPORATE
Proposed to be Used
To be associated with:
2466017, 2466018
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS, SPICES, CHILLI POWDER, BLENDED MASALA
ASHOK NARSI UGAREJA
KALWAN KHANDBA ROAD, SANJAY NAGAR, AHMEDNAGAR-414001.
PROPRIETOR (MANUFACTURER)

Address for service in India/Attorney address:
SAGAR MORE
Jay Ambe Bamboo Marchant, Shevgaon Road, Tal- Newasa, Dist- Ahmednagar

Proposed to be Used
MUMBAI
Spices
4306631   27/09/2019
AEIMPON FOOD PRODUCTS PVT LTD
8/210 A, Venugopalapuram Main Road, Venugopalapuram, Iyyappanthangal, Chennai – 600 056
Registered Private Limited Company

Address for service in India/Attorney address:
CHENTHOORI PUGAZENDHI
3/378, B-302, Baggyam Aura Mills, OMR, Metukuppam, Okkiyam, Thoraipakkam Chennai-600097

Used Since :30/04/2019

CHENNAI
Manufacturer of Ice Creams
RAKESH BABULAL PATEL TRADING AS :- M/S PATEL JIVRAM MADHAVJI
A/4, MAIN LINE, APMC OLD MARKET, UNJHA-384 170, DIST -MEHSANA GUJARAT(INDIA)
INDIAN PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11,SUN SPOT RAW HOUSE, NEAR GURUDWARA,S.G.HIGHWAY,BODAKDEV,AHMEDABAD-380059,GUJARAT(INDIA)

Used Since :01/09/1954

AHMEDABAD

FOOD PREPARATIONS BASED ON GRAINS, WHEAT (PROCESSED), RICE, CORN (PROCESSED), CEREALS, SPICES,
CUMIN POWDER, SALT, DRIED CORIANDER SEEDS, DRIED BASIL, DRIED HERBS, DRIED MINT INCLUDING IN CLASS 30
4307035  28/09/2019
HELDFARMS FOODS LLP
FL No: G-2, SYNO: 5, S K Patanjali, Manikonda Hyderabad Rangareddi-500089, Telangana, india
Limited Liability Partnership

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Millet cakes, Flour of millet, Cakes of sugar-bounded millet or popped rice (okoshi), Jhunka Bhakhar (Gram flour and millet flour based traditional food preparation) included in class 30
M/S ZIMIDARA FOOD PRODUCTS
VPO RAULI, DISTT. MOGA
PARTNERSHIP DEED

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
To be associated with:
DELHI
WHEAT FLOUR, TEA, SPICES, BESAN, SOOJI, COFFEE, SUGAR, RICE, HONEY, YEAST, BAKING POWDER, SALT, PASTRY AND CONFECTIONERY, VINEGAR, SAUCES, RUSK, FLOUR PREPARATIONS & PREPARATIONS MADE FROM CEREALS.
4308506   30/09/2019
Insta-tea Ventures
3 A Ripon Street, Kolkata 700016, India
A company incorporated under the Indian Companies Act,1956
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
Tea; tea based beverages; fruit based beverages flavoured with tea; instant tea premix
MAAN FOOD GROUP PTE. LTD.
20, BENDEMEER ROAD, #03-12, SINGAPORE – 339914
PRIVATE LIMITED COMPANY REGISTERED IN SINGAPORE

Address for service in India/Agents address:
THOMAS AND KRISHNASWAMI LAW ASSOCIATES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUSTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004

Proposed to be Used

CHENNAI
DUMPLINGS, CHINESE STEAMED DUMPLINGS, FLOUR BASED DUMPLINGS, SHRIMP DUMPLINGS, FISH DUMPLINGS,
RICE DUMPLINGS, SWEET DUMPLINGS, DUMPLINGS STUFFED WITH MEAT, RICE DUMPLINGS AND SHRIMP
DUMPLINGS
4309174   01/10/2019
MR. MANJUNATH KOUSHIK B N
Mathikai, Hosanagara Taluk, Shimoga District- 577452
Proprietor

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Spices, Coffee, Rice; Flour and preparations made from cereals; Bread, pastries and confectionery; Sugar, honey, treacle; Mustard;
4309608   01/10/2019
RAMCHANDRA PANDIT TRADING AS RCP FOOD PRODUCTS
BADKA GAON, BHARRA, MUZAFFARPUR-843109 (BIHAR)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
KOLKATA
Spices, Salt, Besan (Gram flour), Suji (Wheat flour), Maida (wheat flour) & Spice Preparations.
4309628 01/10/2019
LAKSHMI TEA FACTORY
5TH FLOOR, PEACE ENCLAVE, ULUBARI, GUWAHATI, ASSAM - 781007

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4247597

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4310278   02/10/2019
NARWAL FOOD PRODUCTS PVT. LTD.
OFFICE 221, SECOND FLOOR, MANALI TOWER, PLOT NO.-110, GANDHIDHAM, GUJARAT.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2019
AHMEDABAD
RICE.
4311019  03/10/2019
PRAKASH JAGGU MOOLYA
AMBA BHUVAN, NEAR SHAH PETROL PUMP, OPPOSITE GOVERNMENT HOSPITAL, P.O. BOX 8, JAYSINGPUR, TALUKA-SHIROL, DIST. KOLHAPUR-416101, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Used Since : 01/04/1955
To be associated with:
2791236
MUMBAI
BHADANG, FRIED RICE FLAKES, CHIVDA, FARSAN, SPICES AND FLAVOURED RICE-BASED SNACK FOOD
SMZIYAFAT MASALA

4311316  03/10/2019

SMZIYAFAT MASALA
HNO 34 WARD NO 12 NEAR FILTER PLANT KISHTWAR DODA JAMMU AND KASHMIR-182204

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices
4311419 03/10/2019
NARESH SEKAR
1233, 1-A 18th MAIN ROAD, ANNA NAGAR WEST, CHENNAI, TAMIL NADU - 600040
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4311567  03/10/2019
RAINBOW CONFECTIONERY WORKS
Plot No.A-66/3, Anand Nagar, MIDC, Ambernath (East) – 421 506, Dist. Thane – [M.S.], India
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IDND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :02/10/2019
To be associated with:
4065142, 4135724, 4135727, 4265731, 4298661
MUMBAI
Confectionery (Non-medicated), sweets, candies; toffees & chewing gums
4311668 04/10/2019
SONA BISCUITS LIMITED
trading as :SONA BISCUITS LIMITED
CONTINENTAL CHAMBERS, 5TH FLOOR, 15A HEMANTA BASU SARANI, KOLKATA - 700 001, WEST BENGAL.
MANUFACTURER AND MERCHANT.
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
Little Rocks
4311676    04/10/2019
AGRO TECH FOODS LIMITED
Agro Tech Foods Limited of 31, Sarojini Devi Road, Secunderabad – 500 003 Telangana India
Body Incorporate
Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, CAKES, BISCUITS, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKINGPOWDER; SALT, MUSTARD; VINEGAR SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE, POTATO FLOUR FOR FOOD AND INDIAN SNACKS"
4312078  04/10/2019
MUKUNDA UPADHYAYA
NO.139/1, 1ST CROSS, 2ND MAIN, 4TH BLOCK, HOSAKEREHALLI LAYOUT, BANASHANKARI 3RD STAGE, BANGALORE-85
KARNATAKA INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SLAT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS; SPICES; ICE.
4312188  04/10/2019  
SANJEET PANJA  
trading as; MANTOUSS  
D-193A, GALI NO.-D-5, GANESH NAGAR, PANDAV NAGAR, COMPLEX, EAST DELHI, DELHI-110092, INDIA.  
MANUFACTURER AND MERCHANT  

Proposed to be Used  
DELHI  
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE, ETC.
DEEPANKAR GOEL
C-18/1, 2ND FLOOR, SEWAK PARK, DWARKA MOR, NEW DELHI-110059
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38, VEER SAVARKER BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELI
CONFECTIONERY & BAKERY GOODS, BREADS, BREAD ROLLS, DINNER ROLLS AND CINNAMON ROLLS, PASTRY, CAKE, CUP CAKES, RUSK, ROLLS, TARTS, PIES, COOKIES, ECLAIRS, QUICHE, CUPCAKES, MOUSSE, SOUFFLE, CHEESE, BROWNIES, DOUGHNUTS, PUDDING, MACAROONS, ICE CREAM, CHOCOLATES, SWEETS, BISCUITS (NOT FOR ANIMALS), NAMKEENS, BHUJIA, PAPAD, TEA, COFFEE, COCOA, SUGAR, BAKING POWDER, SANDWICHES, PIZZAS AND PIZZA BASE, BURGERS, FOOD SPICES AND FOOD PREPARATIONS INCLUDED IN CLASS 30.
SHIBUII

4312701    04/10/2019
NYAMIS BAR AND KITCHEN LLP
Flat No. 123, 12th Floor, Atlanta, Nariman Point, Mumbai –400021
A Limited Liability Partnership incorporated under the Limited Liability Partnership Act 2008

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :29/06/2019

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ready meals of Pan Asian cuisine prepared from the aforesaid products
Trade Marks Journal No: 1927, 11/11/2019 Class 30

4312904 04/10/2019
SWEEBIC FOODS PRIVATE LIMITED
E-73, ROSE STREET, LAL BAHADUR NAGAR WEST AVENUE-IV, JLN MARG, JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Angents address:
ANKIT SHARMA
89M VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012, RAJASTHAN

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
M. SRIDEVI, PROPRIETRIX TRADING AS SRI RUCHI ABHIRUCHI SWEETS, BAKERY & FAST FOOD
D-NO.20-1-26, MOSQUE CENTRE, MAIN ROAD, KAKINADA, EAST GODAVARI - 533001, ANDHRA PRADESH, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2, NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since: 27/08/2015

CHENNAI
SWEETS, SWEETMEATS, SWEET BISCUITS, GUMMY SWEETS, CHOCLOATE SWEETS, RASAGULLA (SWEETMEAT),
JALEBI (SWEETMEAT), BOILED SUGAR SWEETS, MINT-FLAVOURED SWEETS, SUGAR FREE SWEETS, GULAB JAMUN
(SWEETMEAT), CAKES, RICE CAKES, BREAD, BREAD ROLLS, SPRING ROLLS, BISCUITS, PEPPERMINT SWEETS,
SAVORIES, CHOCOLATE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND
CONFECTIONERY

Transliteration : Sri Ruchi Abhiruchi Sweets & Bakery
DIVYESH NARSHIBHA RABARA
trading as ;DNR AGRI EXPORTS
GROUND FLOOR, SHOP NO. 52, JANKI COMPLEX, PARSHIVAL PARA, MAHUVA-364290, DIST-BHAVNAGAR, GUJARAT
Address for service in India/Attorney address:
R.M. GHODASARA
ADVOCATE, OPP. MEHTA PETROL PUMP, NR. ANUPAM FURNITURE, 5/6, JALARAM CHAMBER, DHEBAR ROAD,
RAJKOT-360002
Used Since :21/11/2014
AHMEDABAD
SPICES FOR HUMAN CONSUMPTION, SPICES MAIDEN FROM DEHYDRATED VEGETABLES, SPICES MAIDEN FROM
VEGETAL PREPARATION, FRYUMES AND NAMKEEN
4314185  07/10/2019
JITENDRA SHIRAM TIWARI
GANDHI NAGAR, NEAR GUPTA HOSPITAL, CHIKHALI, TAL-CHIKHALI, DIST. BULDHANA, MAHARASHTRA, INDIA.
INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
To be associated with:
3533110
MUMBAI
TEA & TEA POWDER
4314196   07/10/2019
MR. BIPINBHAI MOHANBHAI KACHHADIYA
STATION ROAD, VILLAGE- ANAVAL, TALUKA- MAHUVA, DIST. SURAT
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
JAGGERY - INCLUDING IN CLASS -30
4314582  07/10/2019
SYED ABDUL WASEE
# H.NO. 16-8-664, NEW MALAKPET, NEAR AKBAR TOWER, HYDERABAD - 500024, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
CHOCOLATE, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES), SWEETS (CANDY), CANDY BARS AND CHEWING GUM, CEREAL BARS AND ENERGY BARS, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY
LOVAGE FOOD PRIVATE LIMITED
C/O Nikunia Biharo Pattana, Biswabansi, Colony, Ramachandrapurja Jatni, Bhubaneswar, Khordha, Orissa, India, 752050

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 19/08/2019

KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
MOHANI ROYAL GOLD TEA

4314825  08/10/2019

MOHANI TEA LEAVES (P) LTD
B-36, MOHANI HOUSE, UDYOG KUNJ, PANKI SITE 5, KANPUR, UTTAR PRADESH, INDIA

A company organised and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used

To be associated with:
1886172

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
MOHANI MASALA TEA

4314826   08/10/2019
MOHANI TEA LEAVES (P) LTD
B-36, MOHANI HOUSE, UDYOG KUNJ, PANKI SITE 5, KANPUR, UTTAR PRADESH, INDIA
A company organised and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
To be associated with:
1886172

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
YHT
4314831  08/10/2019
VIVEK KHATTAR
B - 106, MOTI KUNJ EXTENSION, DHAULI PYAU, MATHURA, 281001, UTTAR PRADESH, INDIA
OWNER
Address for service in India/Agents address:
VIPUL SETH
1234B, Bhagwati Bhawan, Near SBI Crossing, Chowki Bagh, Bhadur, Mathura-281001,(U.P.).
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as being including in Class 30 as per nice classification
CIROZE

4315392  09/10/2019

LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051. GUJARAT. INDIA.

A Private Limited Company

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
CRITIZYME

4315393  09/10/2019
LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051. GUJARAT. INDIA.
A Private Limited Company

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
ASTHOQUE

4315394  09/10/2019

LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051. GUJARAT. INDIA.

A Private Limited Company

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
SOIHENZ
4315395  09/10/2019
LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051. GUJARAT. INDIA.
A Private Limited Company

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
RAKESH KUMAR TRADING AS M/S. SAI BIRBAL DAS FOODS  
54, ASHAPURAM, OPPOSITE EKTA NAGAR, BEHIND A.K. EYE HOSPITAL, BAREILLY-243122, U.P.  
proprietorship concern

Address for service in India/Attorney address:
AMIT TOMAR
Tomar & Associates, 9, Community Centre, 3rd Floor, Opposite Satyawati College, Ashok Vihar Phase-II, Delhi-110052

Used Since: 01/04/2014

To be associated with:
3636763, 3636764, 3667878, 3667879

DELHI
Rice snacks, sesame snacks, tortilla snacks, cereal snacks, cheese curls (snacks), extruded corn snacks, cheese balls (snacks), puffed corn snacks, extruded wheat snacks, rice cake snacks, snacks manufactured from cereals, puffed cheese balls (corn snacks), cheese flavored puffed corn snacks, fryums made of rice, maida and wheat.
HARIVARDAN
4317034  10/10/2019
RAHUL NAGRANI
142/143, SHRI NATH KI TALIYA, GANJIPURA ROAD, JABALPUR, MADHYA PRADESH – 482002, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
FLOUR, CEREAL FLOUR, FLOUR MIXES, CORN FLOUR, MAIZE FLOUR, TAPIOCA FLOUR, WHEAT FLOUR, LENTIL FLOUR, CHICKPEA FLOUR, RICE STARCH FLOUR, MIXED FLOUR FOR FOOD INCLUDED IN CLASS 30.
4317169   10/10/2019
NITIN GAHININATH GHAVATE
Mu Pandhari post pangari taluka barshi dist solapur, pangri, 413404
individual
Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Society, Sinhagad Road, Opp. Parvati Water Work, Pune-411030, Maharashtra.

Proposed to be Used
MUMBAI
SPICES OF ALL KIND
4317343  11/10/2019
PRADEEP KUMAR AGRAWAL, TRADING AS JAI HANUMAN TRADERS
Street No.6, Near Shiv Mandir, Kadambari Nagar, Durg-491001, Chattishgarh
Proprietor

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since: 27/04/2010

To be associated with:
3449602

Mumbai
Tea
4317378  11/10/2019
SHILPA ARJUN MANGLEKAR
B-603, GANESH GRACELAND, AMBEGAON BUDRUK, NEAR BALAJI FURNITURE, PUNE 411046
PROPRIETOR

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Sugar, Turmeric, Cooking salt, Honey, Spices, Rice, Pastries, cakes, tarts and biscuits (cookies), Chocolate, Chocolate-based beverage, chocolate-coated nuts, Palm sugar, Wheat flour, Tea, Sauces, Chips [cereal products], Corn flakes, high-protein cereal bars, ketchup [sauce], Peanut confectionery, Saffron, Tomato sauce
4317590 11/10/2019
GAUTAM CHANDRA DAS
NO 11, 2ND CROSS, SHAMPUR MUNIVEERAPPA LAYOUT, BENGALURU, Bengaluru (Bangalore) Urban, Karnataka, 560045
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4317743  11/10/2019
VOIAGE BREWISER PRIVATE LIMITED
E/51, Infocity Patia, Chandrasekharpur Bhubaneswar, Khurdha - 751024, Odisha
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals; Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder; Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments, Ice.
YOUNG HILL ICE TEA

4317873  11/10/2019

MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDIRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR. MUKHERJEE NAGAR DELHI-110009, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:
3437063, 3619652

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE (CLASS -30)
YOUNG HILL GOOD MORNING TEA

4317874    11/10/2019

MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M Depot, INDIRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR. MUKHERJEE NAGAR DELHI-110009, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:
3437063, 3619652

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE (CLASS -30)
LETPLAT

4318230  11/10/2019
M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.
Merchant & Trader

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI

Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
CUFOL

4318231  11/10/2019
M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.
Merchant & Trader

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI

Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
J S TEAM MATE

4318378   11/10/2019
GURVINDER SINGH PROP. OF M/S J.S TRADING CO.
SHOP NO. 95, NANAK NAGRI, MOGA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI

WHEAT FLOUR, TEA, SPICES, BESAN, MAIDA, SOOJI, COFFEE, SUGAR, RICE, HONEY, YEAST, BAKING POWDER, SALT,
PASTRY AND CONFECTIONERY, VINEGAR, SAUCES, RUSK, FLOUR PREPARATIONS & PREPARATIONS MADE FROM
CEREALS.
4318703  12/10/2019
MUKESH GUPTA
A-902, ROYAL TOWER, SECTOR-61, NOIDA, UTTAR PRADESH PIN-201301
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
CONFECTIONARY (NON-MEDICATED) CHOCOLATE PRODUCTS, LOLLY POPS, CONFECTIONERY / SUGAR CONFECTIONERY, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, SWEET (CANDY), CANDY, SWEETMEATS CANDY LOLLIPOPS; BEING GOODS, READY TO EAT SNACKS FOODS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, PASTRY AND CONFECTIONERY, BHUJIA, NAMKEEN, MURMURE, PUFF, PAPAD, CHOCOLATES, CANDY, SWEET CANDY AND CHEWING CANDY INCLUDED IN CLASS 30.
GOPALDHARA

4319417    14/10/2019

GOPALDHARA TEA CO. PVT. LTD.
17, GANESH CHANDRA AVENUE, KOLKATA, PIN: 700013 WEST BENGAL

private limited

Address for service in India/Attorney address:
Bharatiya Trade Protect Bureau
Dey Lodge, 1st Floor, Najrul Sarani, Ashram Para, Siliguri-734 001, West Bengal, India.

Used Since: 26/11/1954

KOLKATA

TEA & PACKET TEA
VIJAY CHAUHAN  
FCA 1827/A BLOCK, GALI NO. 2, SGM NAGAR, NIT FARIDABAD, HARYANA- 121001  
SINGLE FIRM  

Address for service in India/Attorney address:  
DAS ASSOCIATES  
904, SECTOR - 7C,FARIDABAD - 121006

Proposed to be Used  
DELHI  
BAKERY PRODUCTS SUCH AS BREADS, BUNS, ROLES, CAKES, BISCUITS, COOKIES, SAUSAGES, SANDWICHES, BURGERS, PREPARATIONS MADE FROM CEREALS AND BREAD AND CONFECTIONERY. ITEMS, HONEY, TREACLE, YEAST, BAKING POWDER; VINEGAR. SAUCES, (CONDIMENTS); SPICES; ICE.  

2903
GOLCHHA'S AARTI

4319783  14/10/2019
SAROJ DEVI GOLCHHA-- TRADING AS--- SWASTIK INDUSTRIES
VILL. UDASAR, BIKANER-334022 RAJASTHAN
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
SPICES, PAPAD, BHUJIA, SNACKS, CEREAL SNACKS, PREPARATION MADE FROM CEREALS.
NOTO

4319811  14/10/2019
KAVV FOODS PRIVATE LIMITED
23/4, RAM VILLA, OPP. SAHAKARI BHANDAR, KING CIRCLE, MUMBAI, MUMBAI CITY-400 019, MAHARASHTRA, INDIA
DIRECTORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIIB HABIB BUILDING, 1ST FLOOR, NEAR PARI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
ICE CREAM
WHITE MOUNTAIN COLLECTIVES

4319887  14/10/2019
WHITE MOUNTAIN COLLECTIVES LLP
R-21, Second Floor, Hauz Khas, New Delhi 110016
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
TU VA GAGNER

4319966  14/10/2019

WINDSOR CHOCOLATIER
745, Pace City II, Sector 37, Gurgaon-122001, Haryana, India
Partnership Firm

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice; Chocolate either plain, or containing Nuts, Hazelnuts, Caramel; Chocolate Confectionery; Center filled chocolates; Chocolate spreads and other Chocolate based products; Caramel Spread and other Caramel products; Cookies; and all other products included in Class 30.
SUNDOG

4320338  14/10/2019
FERDE INDUSTRIES PRIVATE LIMITED
E-162, SECTOR-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
PREPARED RAVIOLI, PREPARED WASABI, PREPARED PASTA, PREPARED COCOA BEVERAGES, PREPARED RICE DISHES, PREPARED PASTA DISHES, PREPARED COFFEE BEVERAGES, PREPARED HORSE RADISH (CONDIMENT), PREPARED COCOA -BASED BEVERAGES, PREPARED COFFEE BASED BEVERAGES, NOODLE-BASED PREPARED MEALS, GLUTEN PREPARED AS FOODSTUFF, PASTA-BASED PREPARED MEALS, RICE-BASED PREPARED MEALS, CEREALS PREPARED FOR HUMAN CONSUMPTION, MALTED BARLEY PREPARED FOR CULINARY PURPOSE, PREPARED MEAL CONSISTING PRIMARILY OF PASTA OR RICE.
FERDE

4320340  14/10/2019
FERDE INDUSTRIES PRIVATE LIMITED
E-162, SECTOR-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI
PREPARED RAVIOLI, PREPARED WASABI, PREPARED PASTA, PREPARED COCOA BEVERAGES, PREPARED RICE DISHES, PREPARED PASTA DISHES, PREPARED COFFEE BEVERAGES, PREPARED HORSE RADISH (CONDIMENT), PREPARED COCOA-BASED BEVERAGES, PREPARED COFFEE BASED BEVERAGES, NOODLE-BASED PREPARED MEALS, GLUTEN PREPARED AS FOODSTUFF, PASTA-BASED PREPARED MEALS, RICE BASED PREPARED MEALS, CEREALS PREPARED FOR HUMAN CONSUMPTION, MALTED BARLEY PREPARED FOR CULINARY PURPOSE, PREPARED MEAL CONSISTING PRIMARILY OF PASTA OR RICE.
HIRKIN FERDE

4320341   14/10/2019
FERDE INDUSTRIES PRIVATE LIMITED
E-162, SECTOR-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
PREPARED RAVIOLI, PREPARED WASABI, PREPARED PASTA, PREPARED COCOA BEVERAGES, PREPARED RICE DISHES, PREPARED PASTA DISHES, PREPARED COFFEE BEVERAGES, PREPARED HORSERADISH (CONDIMENT), PREPARED COCOA-BASED BEVERAGES, PREPARED COFFEE BASED BEVERAGES, NOODLE-BASED PREPARED MEALS, GLUTEN PREPARED AS FOODSTUFF, PASTA-BASED PREPARED MEALS, RICE BASED PREPARED MEALS, CEREALS PREPARED FOR HUMAN CONSUMPTION, MALTED BARLEY PREPARED FOR CULINARY PURPOSE, PREPARED MEAL CONSISTING PRIMARILY OF PASTA OR RICE.
RISHABH JAIN
trading as ; CHANDAABH IMPEX

A 403 RAJASTHAN APARTMENT PLOT NO 36 SECTOR 4 DWARKA, NEW DELHI, INDIA

MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI

BISCUITS, COCKIES, FLOWERS OR LEAVES TO BE USED AS TEA SUBSTITUTE, GARDEN HERBS (PRESERVED),
GINGER, HALVAH, HONEY, MACARONI, MINT FOR CONFECTIONARY, MUSTARD MEAL, NOODLES, NUTMEGS, PASTA,
PEPPER, RICE, SAFFRON, SPAGHETTI, SPICES.
4320730  15/10/2019
RAJESH SINGHWANI
82, Industrial Area Kheda, Itarsi
Individual

Address for service in India/Attorney address:
AARTI MANCHANDA
278, Rajdhani Enclave, Britania Rani Bagh Road, New Delhi-110034

Used Since : 15/06/2008

To be associated with:
1698457

MUMBAI

Namkeen included in Class 30
COPAGO

4321074  15/10/2019

M/S P & P FOODS
FF/33, ASHWAMEGH COMPLEX, OPP. GIDC, DEHGAM, GANDHINAGAR, GUJARAT - 382305

Partnership Firm

Address for service in India/Attorney address:
MISHA M. SHAH
Godown No.508, Anand Industrial Estate, Besides Buddhanagar, Opp. Arvind Mills, Naroda Road, Ahmedabad 380025, Gujarat, India

Proposed to be Used

AHMEDABAD

Honeys; Honey substitutes; Natural honey; Herbal honey; Truffle honey; Manuka honey; Honeycomb toffee; Raw honeycombs; Sweet spreads [honey]; Natural ripe honey; Breakfast cereals containing honey; Candies (Non-medicated -) with honey; Invert sugar cream [artificial honey]; Biological honey for human consumption; Breakfast cereals flavoured with honey; Sweets (Non-medicated -) being honey based ; Yuja-cha (Korean honey citron tea); Cereal preparations coated with sugar and honey included in class 30
FRONBIS
4321256  15/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Biscuits; Namkeens; Flour and preparations made from cereals; Bread, pastries and confectionery; Coffee; Tea; Rice and Spices;
STAR WALKER

4321261  15/10/2019
OM SONS MARKETING PVT. LTD.
40, North Avenue, West Punjabi Bagh, New Delhi - 110026
Private Limited

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH (WEST) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4321511  15/10/2019
TAMILARASAN B TRADING AS SRT JAGGERY
117, Sottaianoor, Singapettai(Po), Bhavani Taluk, Erode-638311
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Processed cereals, Ready-to-eat cereals.
4321701  16/10/2019  
VINOTH KALYANASUNDARAM  
NO. 12, 13TH STREET, J.B ESTATE, AVADI, TIRUVALLUR, AVADI CAMP, TAMILNADU - 600054.  
Sole Proprietor  
Address for service in India/Attorney address:  
KUNAL KHANNA & CO.  
45/11, EAST PATEL NAGAR, NEW DELHI - 110008  
Proposed to be Used  
CHENNAI  
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice included in class 30.
TURUP

4321786  16/10/2019
VIVEK SHRIMALI
trading as ;V.K. ENTERPRISES
29-C, JARNAILGANJ, BALAGANJ, LUCKNOW-226003, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
LONDON TRADE MARK.
1, ARYA SAMAJ MANDIR ROAD, LUCKNOW - 226 018,INDIA.

Proposed to be Used
DELHI
NAMKEEN, DALMOTH, CHIPS, BREAD, BISCUIT, PASTRY, SPICES, CEREAL FOODS, GAJAK, PAPAD
4321901  16/10/2019
KEN GLOBAL DRINKS PVT. LTD.
15, SARASWATI APARTMENT, SECTOR-9, ROHINI, DELHI-110085.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
TEA AND COFFEE.
PELVIMIDE

4322246  16/10/2019
FRIMLINE PRIVATE LIMITED
511, FIFTH FLOOR, ISCON ELEGANCE, NEAR CIRCLE-P, NEAR JAIN TEMPLE, PRAHLAD NAGAR CROSS ROAD,
AHMEDABAD-380 051. GUJARAT. INDIA
A PRIVATE LIMITED COMPANY

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
water); biscuits or cookies.
PAAN BOMB

4322575  16/10/2019

MR. NILESH V SHAH
"AMEE", Oswal 5 colony, Sumair club road, Jamnagar
INDIVIDUAL
Proposed to be Used
AHMEDABAD
SOFT CANDY
PAAN SHOT
4322604  16/10/2019
MR. NILESH V SHAH
"AMEE", Oswal 5 colony, Sumair club road, Jamnagar
INDIVIDUAL
Proposed to be Used
AHMEDABAD
SOFT CANDY
NQ Agrico

4322629  16/10/2019

NASIR ABBAS TAMBOLI
B4, ROYAL CITY, SHINOLI, TAL- AMBEGAON,PUNE, MAHARASHTRA - 410516

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
Diamond Chow

4322729  16/10/2019

NATHIA DEVI AGARWAL
W/O : OM PRAKASH AGARWAL, CHAMBER ROAD, NEAR JAIN MANDIR, TINSUKIA, ASSAM-786125

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Noodles
ESSANGE

4323366  17/10/2019
MS. SHREYA NANDU GUPTA SOLE PROPRIETOR OF ESSANGE
1302, Shiv Tapi Apts , H G Road , Opp. Metro Motors Gaondevi ,Grant Road , Mumbai - 400007
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Cakes , Bakery goods, desserts.
BAAGAANCHI
4323695   17/10/2019
SUMIT MITTAL
37/190 RAJAT PATH, MANSAROVAR, JAIPUR RAJASTHAN 302020
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018
Proposed to be Used
AHMEDABAD
Coffee, Tea, Spices, Wheat & Related Items CLASS 30 ONLY)
Desi Tashan

4324641  18/10/2019

PRAMOD KUMAR SHKULA
2/188 AVK, Yojna 3, Jhunsi, Prayagraj, Uttar Pradesh - 211019

PROPRIETOR

Address for service in India/Attorney address:
RAVI NATH TIWARI
C/O ABHISHEK MISHRA& CO. 2D FLOOR AMBIKA TOWER, CIVIL LINES ALLAHABAD 211001

Proposed to be Used
DELHI

CONFECTIONERY INCLUDING SAVORY SNACK FOODS (NAMKEEN), OTHER NAMKEEN SNACKS COMMON IN INDIAN CUISINE INCLUDE KHAARA, FARSAN, CHIVDA, SAV, CHIPS AND BHUJIYA. Etc.
Trade Marks Journal No: 1927, 11/11/2019

4324671    18/10/2019
R.K. BAKEWELL MARS PRIVATE LIMITED
PLOT NO. K- 40/41, MIDC, ANAND NAGAR, ADDITIONAL AMBERNATH, MUMBAI- 421506, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
CONFECTIONERY CANDIES, LOLLIPOPS, CHOCOLATES.
MANNA MILLETS & MORE

4324705    18/10/2019

SOUTHERN HEALTH FOODS PVT LTD
129, Z Block, (Plot #1160), 6th Avenue, Anna Nagar, Chennai - 600 040, Tamil Nadu
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:
3922584, 3992069, 4096378

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
4324863  18/10/2019
JUNIOR DAGAR
150 JODHPUR, PARK KOLKATA, KOLKATA - 700068
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
tea*; coffee; tea-based beverages; coffee-based beverages
4325398  19/10/2019
SHAHNAS
VYLRA-45, Vyloppilli Lane, Asad Road, kaloor S.O, Kaloor, Emakulam, kerala - 682017
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
FEROZ SUBEDAR KHAN
OFFICE NO. 105, FIRST FLOOR, SHALIMAR PLAZA, NASHIK, MAHARASHTRA- 422401
PROPRIETOR

Address for service in India/Attorney address:
JITENDRA GUPTA
Office No. 403, 4th floor, Landge Landmark, Nashik phata, Mumbai-Pune highway, kasarwadi, Pune-411034

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, Pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; Chocolate; Ice cream; sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs mustard; vinegar, sauces and other condiments; ice (frozen water).
4325575  19/10/2019
SMT.REENA HITESH SHAH PROPRIETOR OF M/S. HANI VINI CREATIONS
A-205, OM DIVYA TRIKAMDAS ROAD, NEXT TO PVR SONA CINEMA, KANDIVALI(W), MUMBAI-400067, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
MUMBAI
CHOCOLATES; BAKING CHOCOLATE; BITTER CHOCOLATE; BITTERSWEET CHOCOLATE; BLACK CHOCOLATE; CHOCOLATE BARS; CHOCOLATE BISCUITS; CHOCOLATE BROWNIES; CHOCOLATE CAKES; CHOCOLATE CANDIES; CHOCOLATE CHIPS; CHOCOLATE CONFECTIONS; CHOCOLATE COOKIES; CHOCOLATE CUPCAKES; CHOCOLATE DESSERTS; CHOCOLATE ECLAIRS; CHOCOLATE EGGS; CHOCOLATE FONDUE; CHOCOLATE FUDGE; CHOCOLATE GLAZE; CHOCOLATE MOUSSES; CHOCOLATE PASTES; CHOCOLATE PASTRIES; CHOCOLATE PIES; CHOCOLATE POWDER; CHOCOLATE PRODUCTS; CHOCOLATE SAUCE; CHOCOLATE SOUFFLES; CHOCOLATE SPRINKLES; CHOCOLATE SYRUPS; CHOCOLATE TARTS; CHOCOLATE TOPPINGS; CHOCOLATE TRUFFLES; CHOCOLATE VERMICELLI; CHOCOLATE WAFERS; COOKING CHOCOLATE; FILLED CHOCOLATES; HOT CHOCOLATE; LIQUEUR CHOCOLATES; MILK CHOCOLATE; SEMISWEET CHOCOLATE; UNSWEETENED CHOCOLATE; WHITE CHOCOLATE; CHOCOLATE POWDER FOR THE PREPARATION OF CHOCOLATE-BASED DRINKS; BEVERAGES WITH A CHOCOLATE
BASE; CHOCOLATE-BASED BEVERAGES; CHOCOLATE-BASED DRINKS; CHOCOLATE-BASED SPREADS; CHOCOLATE CHIP BISCUITS; CHOCOLATE CHIP COOKIES; CHOCOLATE-COATED ALMONDS; CHOCOLATE-COATED BISCUITS; CHOCOLATE-COATED BRAZIL NUTS; CHOCOLATE-COATED CARAMELS; CHOCOLATE-COATED COFFEE BEANS; CHOCOLATE-COATED COOKIES; CHOCOLATE-COATED DRIED FRUITS; CHOCOLATE-COATED FRUITS; CHOCOLATE-COATED MACADAMIA NUTS; CHOCOLATE-COATED NOUGAT BARS; CHOCOLATE-COATED NUTS; CHOCOLATE-COATED PEANUTS; CHOCOLATE-COATED PRETZELS; CHOCOLATE-COATED RAISINS; CHOCOLATE-COATED WAFFER BISCUITS; CHOCOLATE-COATED WAFFLE BISCUITS; CHOCOLATE-COATED WAFFLE BOWLS; CHOCOLATE-COOLED WAFFLE CUPS; CHOCOLATE-COVERED ALMONDS; CHOCOLATE-COVERED BISCUITS; CHOCOLATE-COVERED BISCUITS; CHOCOLATE-COVERED BISCUITS; CHOCOLATE-COVERED BRAZIL NUTS; CHOCOLATE-COVERED COFFEE BEANS; CHOCOLATE-COVERED COOKIES; CHOCOLATE-COVERED FRUITS; CHOCOLATE-COVERED MACADAMIA NUTS; CHOCOLATE-COVERED NOUGAT BARS; CHOCOLATE DECORATIONS FOR CAKES; CHOCOLATE DECORATIONS FOR CHRISTMAS TREES; CHOCOLATE FILINGS FOR BAKERY PRODUCTS; CHOCOLATES FILLED WITH LIQUEUR; CHOCOLATE WITH JAPANESE HORSERADISH; DAIRY-FREE CHOCOLATE; EDIBLE CHOCOLATE CUPS; FILLED CHOCOLATE BARS; CHOCOLATE SPREADS FOR USE ON BREAD; PROBIOTIC CHOCOLATE-BASED SNACK BARS; CHOCOLATE BARK CONTAINING GROUND COFFEE BEANS; CHOCOLATE BARK CONTAINING GROUND COFFEE BEANS; CHOCOLATE COATED MARSHMALLOW BISCUITS CONTAINING TOFFEE; CHOCOLATE, CONFECTIONERY AND BISCUIT GIFT HAMPERS; POWDERED MIXES FOR THE PREPARATION OF CHOCOLATE DRINKS
4325600  19/10/2019
CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA
Body Incorporate
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, CONDIMENTS, SPICES, FRUIT SAUCES AND ICE.
AHAAN

4325941  19/10/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA - 201301, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
EXTRUDED FOOD PRODUCTS MADE OF RICE AND WHEAT, EXTRUDED WHEAT AND CORN SNACKS, CHIPS, PAPAD (CEREAL PRODUCTS), CHOCOLATE CHIPS, BHUJIA, BEL PURI, CONFECTIONERY, SWEETS, READY TO EAT CEREALS, SEMOLINA (SUJI), FLOUR, MAIDA (WHEAT FLOUR), SPICES, TEA, COFFEE, TOFFEE, BREAD, PASTRY, BAKING POWDER, SALT, ICE, ICE CREAM, SAUCES, SUGAR, HONEY, VINEGAR
V K G TASTY N SHAKTI
4326283  21/10/2019
VIKAS KUMAR GUPTA
80/80, COOPERGANJ, KANPUR
PROPRIETOR
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIHAR COLONY, KALYANPUR, KANPUR-208017, U.P.
Proposed to be Used
DELHI
TEA, COFFEA, SPICES, SALT, PULSES, CONFECTIONARY, FLOUR AND ITS PRAPARATIONS, PREPARATIONS OF CEREALS, NAMKEEN, PAPAD, NOODLES, BAKERY PRODUCTS, RICE, YEAST,, BAKING POWDER, VINEGAR, SAUCES, BREAD, BISCUITS, RUSK, HONEY, SOYA BADI
YELLOW WINGS

4326860  21/10/2019

MR. RAHUL NAGTHANE TRADING AS PUSHPAM ENTERPRISES
Plot No. B-41, MIDC Krushnoor, Nanded- 431 709 (Maharashtra)

Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Turmeric
4327447 22/10/2019
MACVITA ENERGY FOOD LLP
PLOT NO. G 530, GIDC, 3RD GATE, KALAWAD ROAD, METODA, DIST. RAJKOT, PIN - 360 021 (GUJARAT)
An Indian Limited Liability Partnership Firm
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since :22/10/2018
AHMEDABAD
CORNFLAKES, MUESLI, PORRIDGE, CHOCOFLAKES, WHEATFLAKES, SOYA CHUNKS, BISCUITS, FOODS PRODUCED FROM BAKED CEREALS, NAMKEEN, FLOUR AND PREPARATIONS MADE FROM CEREALS, OAT FLAKES, OATS (PROCESSED), OAT-BASED FOOD INCLUDED IN CLASS - 30
NAJAH TEA

4327455  22/10/2019

NASIR SHAMSHUDDIN KHAN
QURESHI NAGAR 751, JAMAT CHAWL, ROOM NO. 1, HAJI KARAMAT ALI ROAD, KURLA MUMBAI 400070
MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
TEA
SUNWARRIOR

4327540  22/10/2019
SUN BROTHERS LLC.
2250 N, CORAL CANYON DRIVE, SUITE-100, WASHINGTON, UT-84780.
LIMITED LIABILITY COMPANY
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
FANTASSTY

4327718    22/10/2019

BAAC GLOBAL NETWORKS PRIVATE LIMITED
B 281, 3RD FLOOR, DERAWAL NAGAR, DELHI-110009, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

CHOCOLATES, SAFFRON, SPICES, TEA, COFFEE, CONFECTIONERY
MOM CHIKKI BIKKI

4327758   22/10/2019
SUNITA SHARMA
trading as ;MOM CHIKKI BIKKI
1175, VIKAS KUNJ, VIKAS PURI, NEW DELHI-110018, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
BHARDWAJ & CO
T 806 C/5 (FF) SUKHDEV NAGAR KOTLA MUBARAK PUR NEW DELHI-3

Proposed to be Used
DELHI
CONFECTIONERY ITEMS
KABOOZ
4328219 22/10/2019
NITESH RANJAN
S/O OM PRAKASH LAL, DAGWAR TOLI, OPPOSITE OF RAJ PRESS, ROSERA 848210
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
MUFF UP

4328278  22/10/2019

M/S NAUGHTY FOODS PVT. LTD.

PLOT NO. A-1, INDUSTRIAL AREA, SECTOR-A, SANWER ROAD, INDORE (M.P.)- 452016

A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT-1956

Address for service in India/Attorney address:

RIGHTWAY LEGAL SOLUTIONS & CO.

I-74, LIG COLONY, INDORE (M.P)-452007

Proposed to be Used

MUMBAI

BAKERY PRODUCTS, BREAD, PASTRIES, MIXES FOR MAKING BAKERY PRODUCT, PREPARATIONS FOR MAKING BAKERY PRODUCTS, CHOCOLATE FILLINGS FOR BAKERY PRODUCTS, WAFERS, CANDY, CONFECTIONERY, CHOCOLATES, CANDIES, LOLLIPOPS, EXTRUDED CORN SNACKS, EXTRUDED WHEAT SNACKS, FARSAN (CEREAL BASED SNACKS), COCOA, NOODLES & READY-TO-EAT CEREALS INCLUDED IN CLASS 30
ANTOL

4328766  23/10/2019

BLISS GVS PHARMA LTD
102, HYDE PARK, SAKI VIHAR ROAD, ANDHERI (E), MUMBAI – 400 072
BODY-INCORPORATE INCLUDING LIMITED COMPANY

Address for service in India/Attorney address:
INNOVATIVE CONSULTANTS
A-4/501, Vaishnavi Park, Shankar Pawshe Road, Kailash Nagar, Kalyan East, Kalyan, Thane, Maharashtra - 421306

Used Since :01/09/2019

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]
RKJI RESHMA KARISHMA

4331087  25/10/2019

YUNUS ALI
S/O FAKIR MOHAMMED, GANGASHAHAR ROAD, GUJAR MOHALLA, BIKANER, RAJASTHAN-334401

TRADING AND MANUFACTURING OF PAPAD, BHUJIA NAMKEEN

INDIVIDUAL

Proposed to be Used

AHMEDABAD

PAPAD, BHUJIA, MOONG BADI, NAMKEEN AND SWEETS
PLAYFILLS

4331913    25/10/2019

KRATOS FOOD PRIVATE LIMITED

B-1201,Westgate,Nr.YMCA Club, S.G.Highway, Makarba Ahmedabad – 380054, Gujarat

A private limited company recognised as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Agents address:

Khaitan & Co.

Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

AHMEDABAD

Cakes; pastries; bakery products; biscuits; cookies; candy; caramels( candy); confectionery; chewing gum; lollipops; snacks prepared from rice, tapioca, sago, flour and cereals; edible food products prepared from rice, tapioca, sago, flour, cereals, coffee, tea, cocoa, artificial coffee, sugar, honey, treacle, or yeast; cereals, cereal preparations, cereal bars and cereal-based snack food; chicory( coffee substitute); chutneys; wafers, namkeen, snacks, crackers and crisps; wafer biscuits; wafer based products; khakhra; chikki; chocolates and chocolate based beverages; coffee and coffee based beverages; coffee based beverages; corn flakes (maize flakes); jellies(confectionery); high-protein cereal bars; honey; malt biscuits; mayonnaise; muesli; ready meals and ready to eat meals; noodles; vermicelli; oat flakes, oat based food, and oatmeal; pancakes; peanut confectionery; pop corn; pralines; puddings; rusks; spaghetti; waffles; frozen yoghurt; sauces; spices; sauces.
SOKOLA
4331915 25/10/2019
KRATOS FOOD PRIVATE LIMITED
B-1201,Westgate,Nr.YMCA Club, S.G.Highway, Makarba Ahmedabad – 380054, Gujarat
A private limited company recognised as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
AHMEDABAD
Confectionery; truffle; candy; caramels (candy); chewing gum; lollipops; pralines; cakes; pastries; bakery products; biscuits; cookies; snacks prepared from rice, tapioca, sago, flour and cereals; edible food products prepared from rice, tapioca, sago, flour, cereals, coffee, tea, cocoa, artificial coffee, sugar, honey, treacle, or yeast; cereals, cereal preparations, cereal bars and cereal-based snack food; chicory (coffee substitute); chutneys; wafers, namkeen, snacks, crackers and crisps; wafer biscuits; wafer based products; khakhra; chikki; chocolates and chocolate based beverages; coffee and coffee based beverages; coffee based beverages; corn flakes (maize flakes); jellies (confectionery); high-protein cereal bars; honey; malt biscuits; mayonnaise; muesli; ready meals and ready to eat meals; noodles; vermicelli; oat flakes, oat based food, and oatmeal; pancakes; pastries; peanut confectionery; pop corn; puddings; rusks; spaghetti; waffles; frozen yoghurt; sauces; spices; sauces.
RAJAU DIMPY
4331938  25/10/2019
RAJAU AGRO FOODS PRIVATE LIMITED
H No. 430 Copdaarwadi PATAN Satara - 415206 Maharashtra - India
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4332238   26/10/2019
M/S. SRII VARI AQUA MINERALS
No.4, Priya Nagar Extension Street, 596, Komarupalayam Village, Perur Main Road, Coimbatore- 641 039.
Partnership Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmi puram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Ice and Ice Cream
L'ECLAIR STUDIO
4332645    28/10/2019
SANDHYA'S CHOUX BOX PATISSERIE PVT LTD
401 Pavangiri CHS, Central Avenue, Opp Ram Krishna Mission Hospital, Santacruz (W), Mumbai, Maharashtra- 400054
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :29/09/2018
MUMBAI
Bakery goods
4332785  28/10/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS PRIVATE LIMITED.,
"Swastiks House", No: 12, Jain Temple Street, V.V.Puram, Bangalore - 560 004, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :08/07/2015
CHENNAI
Spices, Pounded Masala, Mixed Spices, Masalas, Instant Food Mixes, Pure Spices, Flour and preparations made from
Cereals, Curry Mix, Condiments, Food Pastes, Starch products, Cooking Salt.
2835544  01/11/2014
SH. VISHAL GARG
trading as ;M/S GARG OIL MILLS
MADHER ROAD, GIDDERBAHA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2013
DELHI
FOODSTUFFS FOR ANIMALS INCLUDING KHAL.
3021982   31/07/2015
SH. ARUN SOOD
trading as ;M/S SOOD BROTHERS
DAIRY COMPLEX, VILLAGE JAMSHER, DISTT. JALANDHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
CATTLE FEED INCLUDING KHAL, CHOKER AND CHURI, BEING ALL FOODSTUFFS FOR ANIMALS IN CLASS-31.
3092146   02/11/2015
HARISHANKER SAXENA
PERRATI VIHAR, BAZPUR ROAD, KASHPIUR, DISTT. UDHAM SINGH NAGAR, UTTARAKHAND
TRADER, MANUFACTURER, WHOLESALER AND RETAILER

Address for service in India/Attorney address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GUNJ
Used Since :04/09/2015

DELHI
Agriculture, Horticulture and forestry products and grains not included in other Classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuff for animals, malt.

MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "AGRO"..
GAMDA KI

3120439  09/12/2015
SH. DEEPANSHU MITTAL
NEW GRAIN MARKET, CHARKHI DADRI, HARYANA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI

FOODSTUFFS FOR ANIMALS, COTTON SEED AND OIL CAKES IN CLASS-31.
TC

3227776 04/04/2016
SH. HARDEEP SINGH TIWANA
trading as ;M/S TIWANA CORPORATION
VILLAGE RABBON UCHI, TEHSIL PAYAL, DISTT. LUDHIANA-141119, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
FOODSTUFFS FOR ANIMALS INCLUDING CATTLE FEED AND KHAL, MINERAL MIXTURES AND FEED SUPPLEMENTS
FOR ANIMALS AND SEEDS.
SUPER-H

3240056  21/04/2016
SH. RAJ KUMAR
SH. ROTASH KUMAR
trading as ;M/S REAL VET PHARMA
NEAR JOHARI MANDIR, OLD FAZILKA ROAD, ABOHAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
FOODSTUFFS FOR ANIMALS, FEED SUPPLEMENTS AND MINERAL MIXTURES FOR ANIMALS CONSUMPTION INCLUDED IN CLASS-31.
OMKAR

3256120   10/05/2016
SH. VIKRAMJIT SINGH
SH. GURBIR SINGH
SH. DILIP VISHVANATH WAGH
SH. SUNIL LAXMAN MODEKAR
trading as ;M/S ONKAR SEEDS CORPORATION
VPO KHALCHIAN, KHADOOR SAHIB ROAD, TEHSIL BABA BAKALA, DISTT. AMRITSAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2008

DELHI
SEEDS IN CLASS-31.

THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF PUNJAB.
HARDIK

3285291  15/06/2016

SH. SUSHIL KUMAR

trading as ;S.S. ENTERPRISES

VILLAGE BHADAK, PATIALA ROAD, RAJPURA-140401(PUNJAB)

Merchants & Manufacturers

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

MAHTTA & CO., ADVOCATES

43-B/3, UDHAM SINGH NAGAR, DELHI

Used Since : 06/06/2016

DELHI

CATTLE FEED, POULTRY FEED & OIL CAKE
3285696  16/06/2016
SHAKTI ZARDA FACTORY (I) PVT LTD.
15 RAJASTHANI UDYOG NAGAR, AAZADPUR DELHI-33
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SUDHIR BHARDWAJ (ADV)
15 RAJASHTHANI UDYOG NAGAR, AAZADPUR DELHI-33
Used Since :09/04/2001

DELHI
“SWEET SUPARI, BETEL NUT, PAN MASALA, ELAICHI, MOUTH FRESHNER, DHANA DAT, DHANIA DAL, FRESH FRUITS AND VEGETABLES, IN CLASS 31”

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
AJAY KUMAR GUPTA
51/49, RAMGANJ, NAYAGANJ, KANPUR (UP), INDIA.
MANUFACTURER, MERCHANT, AND TRADERS

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :07/04/2003

DELHI
PAN FLAVORING MATERIALS, SWADISHT SUPARI, ELAICHI, SWEET SUPARI, SUPARI DANA, MOUTH FRESHENER, PAN MASALA INCLUDED IN CLASS 31.
SURAKSHIT

3403427  06/11/2016
SURAKSHIT AYURVED PVT. LTD.
trading as ;SURAKSHIT AYURVED PVT. LTD.
B-37, 18TH FLOOR, GALI NO.-15, MADHU VIHAR, I.P. EXTN., DELHI-110032, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :07/10/2016

DELHI

Natural Agricultural Products, Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
3432500  14/12/2016
KISHAN PRASAD CHAURASIA
RAVI KUMAR CHAURASIA
DEVENDER KUMAR CHAURASIA
trading as ;K. R. D. INDUSTRIES
4/44, SITE-2, LONI ROAD, MOHAN NAGAR, GHAZAIBAD, UP.
MANUFACTURER, MERCHANTS, TRADERS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2003
DELHI
PAN MASALA, MOUTH FRESHNER, CHATNI FOR PAN, SUPARI, KATHA, LIME FOR PAN, PAN INGREDIENTS,
CONSTITUENTS OF PAN, PAN LEAVES & PAN PRODUCTS.
3434450  16/12/2016
M/S. SHIVAM BETELNUT PVT. LTD
trading as ; M/S. SHIVAM BETELNUT PVT. LTD
A-204 A, NORTH EX MALL, SECTOR-9, ROHINI, DELHI-110 085
MANUFACTRED AND TRADERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since : 18/10/2014

DELHI
BETEL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, SILVER COATED ELAICHI,
PROCESSED BETEL NUTS, CARDAMOM SEEDS
3434469  16/12/2016  
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
Manufacturer/merchant
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :23/11/2016

DELHI
BETEL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, SILVER COATED ELAICHI, PROCESSED BETEL NUTS, CARDAMOM SEEDS

NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL..
S.K GOLD CATTLE FEED

3436023   19/12/2016

SH. KHITESH KUMAR
trading as ;M/S SOHAM TRADERS
BHAWANIGARH ROAD, SAMANA, DISTT. PATIALA, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
CATTLE FEED.

THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF.DISTT. PATIALA, PUNJAB.
MOTI DANA
3436034    19/12/2016
SMT. SURINDER KAUR
trading as ;M/S SAHIB AGRO
VPO KUBBA, TEHSIL SAMRALA, DISTT. LUDHIANA-141418, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016
DELHI
FOODSTUFFS FOR ANIMALS, FOODSTUFFS FOR BIRDS AND CATTLE FEED.
PREMIUM RAJWADA PAN MASALA

3446321   30/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
Manufacturer and merchant

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHIATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used

To be associated with:
3373642, 3428997, 3434467

DELHI
BETEL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS, SILVER COATED ELMICHI, PROCESSED BETEL NUTS, CARDAMOM SEEDS

Proposed to be Used..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3428997,3373642. NO EXCLUSIVE RIGHT OVER THE TERMS “PREMIUM AND PAN MASALA”. 
SABHARWAL CATTLE FEED

3452044    07/01/2017

SH. JOGINDER SINGH
trading as ;M/S SABHARWAL FEED INDUSTRIES
VILLAGE NURPUR SETHAN, DISTT. FEROZEPUR, PUNJAB.
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016

DELHI

CATTLE FEED INCLUDING KHAL, CHOKER AND CHURI, ALL BEING FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"CATTLE FEED" and "MARK TO BE USED AS A WHOLE".
KOHLU DHARA
3452046    07/01/2017

SH. RAJESH KUMAR
trading as ;M/S BHAGAT RAM BASHESHR LAL
ANAJ MANDI, UCHANA, JIND, HARYANA.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007

DELHI

CATTLE FEED INCLUDING KHAL AND CHOKER, ALL BEING FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.
YOUR PET, OUR PASSION

3461233 18/01/2017
SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
Manufacturers and Merchants
a company incorporated under the laws of Switzerland

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI
Food for animals, animal litter.
JBS
3464399  23/01/2017
SH. BALDEV SINGH
SH. SURJIT SINGH
trading as ;M/S BROTHER TRADING CO.
VILLAGE HADAN WALI (JOEIAN WALA), OPP. GOVT. SCHOOL, P.O. WARA WARYAM SINGH WALA, TEHSIL ZIRA,
DISTT. FEROZEPUR, PUNJAB.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2017
DELHI
CATTLE FEED.
ABROL CATTLE FEED

3472436  02/02/2017

SH. PARMINDER SINGH

trading as ;M/S KHALSA FEED STORE

MUKTSAR - JALALABAD ROAD, VILLAGE LADHU WALA UTTAR, DISTT. FAZILKA, PUNJAB.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/01/2017

DELHI

CATTLE FEED.
3592900 17/07/2017
MR.OM PRAKASH GUPTA
MR.Om Prakash Gupta, Q3-Q4, Site No.1, City Center, Gwalior – 474011 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :01/04/2001
MUMBAI
PAN MASALA, SUPARI, MOUTH FRESHENER
3704720 17/12/2017
MR. RAJESHBHAI R. KASUNDRA
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAIYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
MAA ANUPURNA
3717296 02/01/2018
SHREE CHARBHUJA PASUAAHAR LAGUDHYOG - DEVPRAKASH KABRA
H-242-243, FORTH PHASE, RIICO INDUSTRIAL AREA IV PHAS, BHILWARA-311001, RAJASTHAN, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2010
AHMEDABAD
ANIMAL FOOD, CATTLE FEED (PASHU AAHAR)
URZAA

3888178  14/07/2018
UMESH B SINGH
136A, GOVIND NAGAR, MALAD (E) MUMBAI 400097
individual
Address for service in India/Agents address:
LAXMI DEVI MARIA JANKINS
LMJ Law Practice, 46, 1st floor, World Trade Centre Arcade, Mumbai-400005.
Used Since :15/01/2018
MUMBAI
unprocessed cereal seeds, flower bulbs / bulbs, fresh garden herbs, grains [cereals], nuts [fruits], plants, seed germ for botanical purposes, seedlings, seeds for planting / plant seeds, trees, fresh vegetable marrows, vine plants, fresh plantains, plant residue, fruit plants NOT FOR ANIMALS OR ANIMAL HEALTH
4086832    14/02/2019

M/S.MATHAN AGRO PRIVATE LIMITED.
38, Trichy Road, Palladam, Tirupur-641664, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
LIVE CHICKEN.
4124972  22/03/2019
SHRI ZELCO FOODS PRIVATE LIMITED
HOUSE NO. 2359, SECTOR 13, URBAN ESTATE, KARNAL, HARYANA 132 001

Body Incorporate (Pvt. Ltd.)

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :19/05/2017

DELHI
SUPARI, AGRICULTURAL, HORTICULTURAL & FORESTRY PRODUCTS & GRAINS NOT INCLUDED IN OTHER CLASSES, LIVING ANIMALS, FRESH FRUITS &: VEGETABLES, SEEDS, LIVE PLANTS & FLOWERS, FOODSTUFFS FOR ANIMALS; MALT.
ATHARVA GOLD

4149919   17/04/2019
M/S SUCHITA INDUSTRIES
4/1, KHANDWA ROAD, KAJALPURA, KHARGONE (M.P.)-451001.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74, LIG COLONY, INDORE (M.P)-452007
Used Since :05/07/2015

MUMBAI
CATTLE FEEDS, SEEDS (OF COTTON), OIL CAKE, INCLUDED IN CLASS-31
4158648  26/04/2019
C.R. VIJAY
KING'S PERCH, PLOT NO.7, RICKY GARDEN, 4th CROSS STREET, SELAIYUR, CHENNAI - 600 073
C.R. VIJAY

Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MANAGAR, COIMBATORE-641006, TAMIL NADU

Used Since :02/04/2007

CHENNAI
DOG FOOD PRODUCTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4161698  30/04/2019
G. GOPALAKRISHNAN
66 B SENGALUNEAR ODAI STREET, KANCHIPURAM, TAMILNADU, 631502 INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
SINDUJA.A.M
NO 12 SECOND MAIN ROAD, KOTTUR GARDENS, CHENNAI 600085

Proposed to be Used
CHENNAI
Seeds; Seedlings; Sowing seeds; Horticultural seeds; Wildlife seed mixtures; Seeds for sowing; Bulbs, seedlings and seeds for planting; Seeds for horticultural purposes etc all included in Class 31

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MOF - MCL ORGANIC FARMER

4162929  30/04/2019

MEERA CLEANFUELS LIMITED
B.D.D. NO. 2A/34 S.S WAGH ROAD NAIGAUN, DADAR (E) MUMBAI 400014
REGISTERED PUBLIC LIMITED COMPANY

Address for service in India/Agents address:
LEENA AJIT PURANDARE
73/B, Flat No. 34, 3rd Floor, Vrindavan Society, Thane (W) - 400 601.

Proposed to be Used
MUMBAI
Organic Fruits and Vegetables
Trade Marks Journal No: 1927, 11/11/2019

KISHAN GREEN FIELD AGRITECH
Vill. - Boro, P.O. - Boro Baloram, P.S. - Raina, Dist. - Purba Burdwan, Pin-713124, West Bengal,
Manufacturer, Trader and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
SEEDS.
4166263 03/05/2019
KISHAN GREEN FIELD AGRITECH
Vill. - Boro, P.O. - Boro Baloram, P.S. - Raina, Dist. - Purba Burdwan, Pin-713124, West Bengal,
Manufacturer, Trader and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
SEEDS.
4166264   03/05/2019
KISHAN GREEN FIELD AGRITECH
Vill. - Boro, P.O. - Boro Baloram, P.S. - Raina, Dist. - Purba Burdwan, Pin-713124, West Bengal,
Manufacturer, Trader and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
SEEDS.
AVIKA
4168223  06/05/2019
Sun Agri Industries
Shop No.1, Ganesh Complex, Sahyog Nagar, Garkheda, Aurangabad.
Proprietor
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP. IDBI BANK, Osmanpura, Aurangabad-431005.
Proposed to be Used
MUMBAI
All Seeds; Seedlings; Agricultural, Horticultural and forestry Products; Natural Plants and Flowers; Foodstuffs for Animals; Fruits; Vegetables; Insects; Birds and Animals of Transgenic and/or Genetically modified; Production Processing Packing of Seeds; Live Animals; Fresh Fruits and Vegetables; Genes, Enzymes and/or Proteins for use in the Production of Seeds included in Class 31
4170898  08/05/2019
IFB AGRO INDUSTRIES LIMITED
PLOT NO. IND-5, SECTOR-I, EAST KOLKATA TOWNSHIP, KOLKATA - 700 107
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :30/05/2018
KOLKATA
Cattle feed; Animal feed; Mixed animal feed; Protein-enriched feed for animal consumption; Animal foodstuffs.
4290663 11/09/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3953219

CHENNAI
ANIMAL FEED; ANIMAL FOODSTUFFS; CATTLE FEED; LIVESTOCK FEED; MIXED ANIMAL FEED; PROTEIN-ENRICHED FEED FOR ANIMAL CONSUMPTION; MILK-BASED ANIMAL FOODSTUFFS; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT
FOLIOBLOOM

4302105  24/09/2019
SUNIL G. Doshi
trading as BLOOMFIELD AGRITECH
AKHALWAYA BUILDING, 1ST FLOOR, OFFICE NO. 1, 42/44 AGIARY LANE, OFF PERIN NARIMAN STREET, FORT, MUMBAI 400 001

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING
4302785  24/09/2019
PETER IAWPHNIAW
Nongrah nonglum, East Khasi Hills District, Meghalaya - 793006
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :20/10/2010
KOLKATA
Poultry, live, Foodstuffs for poultry, Preparations for egg laying poultry.
LA-Amore

4305973  27/09/2019

M/S. LA-AMORE FEED LABORATORY
A-73, BAGHWALI COLONY, SECTOR-16 SHASTRI NAGAR, GHAZIABAD UTTAR PRADESH-201002
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GARI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used

DELHI

ANIMAL FEED, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
FLOSIL

4308137  30/09/2019
GOODRICH GASKET PRIVATE LIMITED
trading as ;GOODRICH GASKET PRIVATE LIMITED
No: 40, Velichai Village, Kelambakkam Vandalur Road, Chennai - 600048, Tamil Nadu
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
R SUBRAMONIAM
Flat No.101:4-A Block,DOSHI ETOPIA-1,PERUNGUDI,CHENNAI-600 096

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4308266   30/09/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
4015449

MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; ORGANIC FRESH FRUITS AND VEGETABLES; ORGANIC FRESH HERBS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4308275  30/09/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER-422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4015449

MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS;
ORGANIC FRESH FRUITS AND VEGETABLES; ORGANIC FRESH HERBS; RAW AND UNPROCESSED GRAINS AND SEEDS;
FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
COBYGO PRIVATE LIMITED
NO. 114/B16/11J, KATCHERY RAOD, VIRUDHUNAGAR-626001
AGRICULTURAL PRODUCTS
BODY CORPORATE

Proposed to be Used
CHENNAI
Agricultural Products
4308482  30/09/2019
MENAKSHI SHARMA SOLE PROPRIETOR OF MYNNE
302/A, MOTA MANSION 4TH CROSS ROAD, LOKHANDEWA COMPLEX, OPP VIP SHOWROOM ANDHERI WEST
MUMBAI , MAHARASHTRA -400053
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and
seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live
animals; Foodstuffs and beverages for animals; Malt
DUDH SAHARA
4310692  03/10/2019
POOJA GUPTA, PROPRIETOR, POOJA PASHU ACHAR UDYOG
PLOT NO.7A INDUSTRIAL AREA,NEAR BHANPURI,RAIPUR (C.G)
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :17/09/2017
MUMBAI
CATTLE FEED INCLUDED IN CLASS 31.
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
R.DS

4315647  09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt, Betal Nuts.
R.D.S

4315656   09/10/2019
DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt, Betel Nuts.
VENSULP TRIM

4316535   10/10/2019
VENKYS (INDIA) LIMITED
VENKATESHWARA HOUSE, S.NO.114/A/2, PUNE-SINHAGAD ROAD, PUNE-411030 JURISDICTION PUNE STATE MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

FEED SUPPLEMENT FOR LIVING ANIMALS, FOODSTUFFS FOR ANIMALS, AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIN NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, MALT
VENCLOZINE
4316536  10/10/2019
VENKYS (INDIA) LIMITED
VENKATESHWARA HOUSE, S.NO.114/A/2, PUNE-SINHAGAD ROAD, PUNE-411030 JURISDICTION PUNE STATE MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
FEED SUPPLEMENT FOR LIVING ANIMALS, FOODSTUFFS FOR ANIMALS, AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIN NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, MALT
4317181 10/10/2019
SIGNATE ANIMAL HEALTH AND NUTRITION PVT LTD.
7-B Meghdoot Bungalows, Sardar Avenue, Anand VidyaNagar Road, Vallabh Vidyanagar, Anand, Gujarat- 388120, India
Private Limited Company
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Proposed to be Used
AHMEDABAD
Animal feed, Mixed Animal feed, Animal feed preparations, Formula Animal feed included in class 31
SIGNATE ANIMAL HEALTH AND NUTRITION PVT LTD.
7-B Meghdoot Bungalows, Sardar Avenue, Anand VidyaNagar Road, Vallabh Vidyanagar, Anand, Gujarat- 388120, India
Private Limited Company

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
Animal feed, Mixed Animal feed, Animal feed preparations, Formula Animal feed included in class 31
4317183 10/10/2019
SIGNATE ANIMAL HEALTH AND NUTRITION PVT LTD.
7-B Meghdoot Bungalows, Sardar Avenue, Anand VidyaNagar Road, Vallabh Vidyanagar, Anand, Gujarat- 388120, India
Private Limited Company

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD

Animal feed, Mixed Animal feed, Animal feed preparations, Formula Animal feed included in class 31
DEEPIKA PADUKONE

DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4318572  12/10/2019
ASHOK KUMAR DAS
VILL-DEULPOTA, P.O- BARBASUDEVPUR, P.S- SUTAHATA, DIST- PURBA MEDINIPUR, WEST BENGAL, PIN- 721645
Sole Proprietorship

Address for service in India/Attorney address:
TMKXPRESS
Holdings No. 515/4/E, Pramod Nagar, Panbaste, Kanchrapara, West Bengal-743145

Proposed to be Used
KOLKATA
Seeds; Seedlings; Horticultural seeds; Agricultural seeds; Plant seeds; Crop seeds; Flower seeds; Sowing seeds; Natural seeds; Vegetable seeds; Unprocessed seeds; Raw seeds; Plant seedlings.
M/S. AMRUTHA OIL PRODUCTS
M/s. AMRUTHA OIL PRODUCTS, MUNDAKKOTTUKURISSI, SHORANUR, PALAKKAD (Dist). Pin: 679 122. KERALA.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL, HORTICULTURAL PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; FOODSTUFFS AND BEVERAGES FOR ANIMALS.
4319484  14/10/2019
GREEN INDIA CARE
1st Floor, G-25, Jangpura Extention, New Delhi, 110014
Partnership firm
Address for service in India/Attorney address:
ANUSHKA ARORA
A - 250, Defence Colony, LGF, New Delhi-110024
Used Since :27/10/2018
DELHI
RAW AND UNPROCESSED GRAINS AND SEEDS, SEEDS FOR PLANTING/PLANT SEEDS, CEREAL SEEDS,
UNPROCESSED, BRAN.
4324382  18/10/2019
SH. RAM NIWAS TRADING AS SHANTI SUPER STORE.
215 DSS TOWN CENTER, BHATTU KALAN, DISTT.-FATEHABAD-125053, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS, FRESH VEGETABLES,
SEEDS, FRESH PULSES, LIVE PLANTS AND FLOWERS, FOOD STUFF FOR ANIMAL, MALT, COCONUTS, FODDER, LIVE
ANIMALS; LIVE FISH, FOODSTUFFS FOR POULTRY, FRESH BETEL NUTS, SUPARI (BETEL NUTS) INCLUDED IN CLASS
31.
AJAY DEVGN
4325189  18/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
To be associated with:
1729549, 4267024
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4325378   19/10/2019
NAMHYA FOODS PRIVATE LIMITED
SECOND EXTENSION, 30 B/B, GANDHI NAGAR, JAMMU, Jammu, Jammu and Kashmir, 180004
BODY INCORPORATE
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since :08/07/2019
DELHI
agricultural, aqua-cultural, horticultural and forestry products; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting
CHETTIAR FOODS AND BEVERAGES PRIVATE LIMITED
303, SHREE SAI CORPORATE PARK, MAHAKALI TEMPLE ROAD, OFF NEW LINK ROAD, GOREGAON WEST, MUMBAI-400062, MAHARASHTRA, INDIA

Body Incorporate

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

**Proposed to be Used**

To be associated with:

4213946

**MUMBAI**

AGRICULTURAL, HORTICULTURAL, FORESTRY PRODUCTS, GRAINS, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT INCLUDED UNDER CLASS 31.
A GREY

4325606  19/10/2019
REENA SAHRAWAT
Gali no-4 krishana colony Rohta Road Fazalpur Meerut Uttar Pradesh -250001
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
AHAAN

4325942  19/10/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA - 201301, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS
PAWSNCOLLARS

4327905  22/10/2019
PAWSNCOLLARS PVT LTD
392/41,19TH MAIN, 1ST BLOCK,RAJAJINAGAR, BANGALORE 560010

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Pet food, Foodstuffs for pet animals,
FRESHBOX
4329262  23/10/2019
DR. G. V RAMANJANEYULU
Plot No. 12, Road No. 07, Pleasant Park Colony, Attapur, Hyderabad - 500048, Telangana, India.

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
DEXX CATTLE FEED

4331665    25/10/2019

SH. GURPREET SINGH PROPRIETOR OF M/S G. P. AGRO FOODS
V.P.O. FATEHGARH PANJGRAIAN, TEHISIL DHURI, DISTT. SANGRUR, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/10/2019

DELHI

CATTLE FEED
Puranic Health Mart

4331916    25/10/2019

VRINDA LATHA H
No. 17, Haripriya Nagar, Sangankal Road, Ballari, 583103, State: Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :04/11/2018

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
2823623    08/10/2014
GREATVALUE INDUSTRIES LIMITED
DSC-319, DLF SOUTH COURT, SAKET, NEW DELHI, 110017, INDIA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since : 10/08/2010
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
FRUIT TASHAN
2872139  30/12/2014
SHER SINGH
PANKAJ SINGLE
NARENDER KUMAR GOYAL
trading as ; NATURAL FOOD AND BEVERAGES
NEAR RADHA SAWAMI SATSANG, OPP. PETROL PUMP, JUI ROAD, TOSHAM DISTT., BHIWANI, HR
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since : 01/12/2014
DELHI
MANGO FRUIT JUICE, NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
2936277  07/04/2015
SGR(777) FOODS PRIVATE LIMITED
trading as ;SGR(777) FOODS PRIVATE LIMITED
OLD NO.146/2 NEW NO:48, HABIBULLAH ROAD T.NAGAR, CHENNAI-600017
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :01/02/1961
CHENNAI
BEERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HIMALAYAN GARDEN

3224183  31/03/2016
SHREE GANESH MARKETING
C/O H.NO. -74, CHHOTEPUR, PATHANKOT, PUNJAB-145001.
JUICES

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2012

DELHI
FRUIT AND VEGETABLE JUICES( FRESH) AS AMLA JUICE, LEMON, ALOEVERA, KARELA, TURMERIC ETC PROCESSED FROM FRESH FRUITS OR VEGETABLES, READY TO DRINK FRUIT BEVERAGES, FRUIT SYRUPS AS ROSE, KEWRA, DATES, BRAHMI.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "HIMALAYAN" and "MARK TO BE USED AS A WHOLE".
Jellidrink

3227936  04/04/2016

U FOODS INDIA PVT. LTD.
442, EPIP, HSIIDC,KUNDLI, SONEPAT,HARYANA,INDIA-131028
MANUFACTURER AND MERCHANTS
AN INDIAN BODY INCORPORATED

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used

DELHI

Beers,mineral and aerated waters,and other non-alcoholic drinks;fruit drinks and fruit juices;syrups and other preparations for making beverages included in class 32.
COCO REAL

3293570  26/06/2016
CLARK FOODS, INC. (A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE STATE OF KENTUCKY)
810 Progress Boulevard New Albany, Indiana 47150 United States of America
Manufacturers and Merchants

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008
Used Since :30/09/2014
DELHI
Non- Alcoholic Cocktail Mixes in Class 32.
BRIJAL
3448137 02/01/2017
SOMDUTT VERMA, PROPRIETOR OF
trading as ;M/S SHRI SAI FOODS & BEVERAGES
PLOT NO. 138, BLOCK-L, SECTOR-2, DSIDC, BAWANA, NEW DELHI-110039
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since: 01/04/2016
DELHI
PACKAGED DRINKING WATER, NATURAL WATER, BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
IME
3452070  09/01/2017
KARAN GOOMAR
16 RAJENDRA PARK, NEW DELHI-110060.
MANUFACTURING AND TRADING
Used Since :01/01/1998
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FNJIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3468617   27/01/2017
PRET A MANGER (EUROPE) LTD.
75B Verde,10 Bressenden Place, London, United Kingdom, SW1E 5DH
Manufacturers and Merchants

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; coconut milk [beverage]; syrups and other preparations for making beverages; vegetable drinks and vegetable juices.
STRIKER
3616080  19/08/2017
N.V.N.K.NAMASSIVAYA
D.NO.2-175, GOVERNMENT PRIMARY SCHOOL ROAD, KOLAMURU,RAJAHMUNDRY R-RAJAHMUNDRY R
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
soda water, soft drink, flavored water
Subject to restriction with in Andhra Pradesh only.
3704721  17/12/2017
MR. RAJESHBHAI R. KASUNDRA
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAJYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT
JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
KINU

4092545  19/02/2019
VISHVPRABHA VENTURES LIMITED
Ground Floor, Avighna Heights, Survey No 45-4B, Behind Sarvoday Park, Nandivli Road, Dombivali East 421201

Company
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages, as covered under Class 32.
DRTVITAPLUS

4148451  16/04/2019
GAURAV SINGHAL TRADING AS INDIAN TOBACCO CO.
H-1419, NARELA, DSIIDC, DELHI- 110040
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI

Mineral waters, Mineral waters [beverages], Flavored mineral waters, Mineral and aerated waters and other non-alcoholic beverages, Beers, Flavored beers, Alcohol-free beers, Drinks, non-alcoholic, Carbonated drinks, non-alcoholic, Soft drinks, non-carbonated, Isotonic non-alcoholic drinks, Honey-based drinks, non-alcoholic, Fruit juice drinks, non-alcoholic, Aloe vera drinks, non-alcoholic, Juices, vegetable juice drinks, non-alcoholic, Fruit juice, Vegetable juice, Waters, Flavored water, Mineral water, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrups for making fruit-flavored drinks, Syrups and other preparations for making beverages.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4153455  21/04/2019
SH. AJAY KOTHARI TRADING AS GANESHA FOOD PRODUCTS.
VILLAGE-NIZSILA SINDURI GHOPA, CHANGSARI, KAMRUP, GUWAHTI-781101, ASSAM.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA

Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water,
Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets
(Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages
included in class 32.
4153474  20/04/2019
CHANDRA FOODS & BEVERAGE PRIVATE LIMITED
F-27 SCHOOL ROAD, SODEPUR, KOLKATA, PARGANAS NORTH, WEST BENGAL 700110
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FITAAHAR

4160129    27/04/2019
BIJUR SOOPER FOODS PRIVATE LIMITED
MARUTI COMPOUND, KAHSELI, THANE BHIWANDI ROAD, BHIWANDI 421 301
A SMALL ENTERPRISE

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; PACKAGED MINERAL AND AERATED
WATERS AND OTHER NON-ALCOHOLIC DRINKS; PACKAGED DRINKING WATER; SOFT DRINKS; FRUIT JUICES; NON-
ALCOHOLIC FRUIT EXTRACTS, SYRUPS, BEVERAGES AND PREPARATIONS FOR MAKING BEVERAGES, FLAVORING
FOR MAKING BEVERAGES INCLUDED IN CLASS 32; BEVERAGE CONCENTRATES, POWDERS FOR MAKING
BEVERAGES; SHERBETS, SODA WATER; MIXES FOR MAKING SHERBET BEVERAGES.
ORIVIA
4162288   30/04/2019
SHEHZAD NIZAR THANAWALA PROPRIETOR OF GRACE BEVERAGES
800/1/31, NEAR BALDEVI CHURCH, AMLI, DADRA & NAGAR HAVELI - 396230. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS 32
4162845  30/04/2019
MANJU DEVI
C/O SRI BACHCHA PANDEY, NETWAR, PO- BELAON, SIWAN - 841235, BIHAR, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Proposed to be Used
KOLKATA
Packaged Drinking Water

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ULTRA GREEN

4163372  01/05/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
ULTRA RED

4163373  01/05/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENDING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ULTRA CITRON

4163374  01/05/2019

MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ULTRA BLACK

4163375  01/05/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
Trade Marks Journal No: 1927 , 11/11/2019           Class 32

4268432    19/08/2019
R.M.RAMANAN PROPRIETOR OF RMR ENGINEERING ENTERPRISES
S NO.59/2C, UMBILIKAMPATTY VILLAGE, KADAYAMPATTY TALUK,SALEM -636351
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Trade Marks Journal No: 1927, 11/11/2019  Class 32

4279646  30/08/2019

G.KALAISELVI
trading as ;GKS AQUA FOOD INDUSTRY
LENIN NAGAR, NAGAMATHI VILLAGE, SARUGUNI POST, DEVAKOTTAI TALUK, SIVAGANGAI DISTRICT. TAMILNADU STATE. PIN-630411.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
K.VENKATESAN
NO.102, VAIGAI STREET, NAWABHABIBULLA NAGAR, MUDICHUR, CHENNAI-600 048.
Used Since :20/02/2012
CHENNAI
PACKAGED DRINKING WATER
4299699  21/09/2019
JAGODISH MIDDYA PROPRIETOR OF SAYANS AQUA FINE
VILLAGE KALIKAPUR, P.O.KUNDARALI, P.S.BARUIPUR, DISTRICT SOUTH 24 PARGANAS, PIN CODE: 743610.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :26/08/2019
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages; as included in class 32.
MAIZLY

4302368  24/09/2019
MAIZLY (PTY) LTD
44 Jonkershoek Rd, Stellenbosch, 7600, South Africa
A company organised and existing under the laws of South Africa

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Non-alcoholic beverages
4302805  24/09/2019
DARIYANANI ISSARDAS
DAKHMOL, B-15, HARNAMDAS SOCIETY, KUPERNAGAR, BUNGLOWS AREA, AHMEDABAD-382340, GUJARAT
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
AHMEDABAD
Syrups for beverages
4305544  27/09/2019
SANDESH BHARAT MHATRE TRADING AS SHREE GANESH ENTERPRISES
664, INAMPURI SECTOR 37 KHARGHAR, MAHARASHTRA- 410210
A SMALL ENTERPRISE
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
BOTTLED WATER; MINERAL WATER [BEVERAGES]; MINERAL AND AERATED WATERS IN CLASS 32.
4308267   30/09/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4015450
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; PACKAGED DRINKING WATER; SOFT DRINKS; FRUIT JUICES; NON-ALCOHOLIC FRUIT EXTRACTS, SYRUPS, BEVERAGES AND PREPARATIONS FOR MAKING BEVERAGES, FLAVORING FOR MAKING BEVERAGES INCLUDED IN CLASS 32; BEVERAGE CONCENTRATES, POWDERS FOR MAKING BEVERAGES; SHERBETS, SODA WATER.
4308276  30/09/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4015450

MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; PACKAGED DRINKING WATER; SOFT DRINKS; FRUIT JUICES; NON-ALCOHOLIC FRUIT EXTRACTS, SYRUPS, BEVERAGES AND PREPARATIONS FOR MAKING BEVERAGES, FLAVORING FOR MAKING BEVERAGES INCLUDED IN CLASS 32; BEVERAGE CONCENTRATES, POWDERS FOR MAKING BEVERAGES; SHERBETS, SODA WATER.
4309437  01/10/2019
C.S.KARUNAKARAN
trading as ; TOWER INDIA MINERAL WATER
DOOR NO: 4/2-A, THIRUVALLUR HIGH ROAD, PUTHUCHATIRAM VILLAGE, THIRUVALLUR DIST, CHENNAI 602 107
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Used Since : 27/11/2006
To be associated with:
1736602
CHENNAI
PACKAGED DRINKING WATER IN
APEX COCO AND SOLAR ENERGY LIMITED
NO.33 B, VAIKKAL THOTTAM, SHERIFF COLONY, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU.
LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Coconut Water, Powders Used In The Preparation Of Coconut Water Beverages, Powders Used In The Preparation Of Coconut Water Drinks, Coconut Juice, Vegetable-Based Drinks, Vegetable Juices, Vegetable Smoothies, Vitamin Enriched Sparkling Water, Watermelon Juice, Fruit Drinks And Fruit Juices, Fruit Juice Concentrates, Sugarcane Juice Beverages, Aloe Juice Beverages, Concentrates For Making Fruit Juices, Smoked Plum Juice Drinks.
Trade Marks Journal No: 1927, 11/11/2019 Class 32

4311366 03/10/2019
AKSHAY TULSHIRAM PATIL TRADING AS SHREE SAMARTHA KRUPA
AT- GHASAR, POST- NILJE, NEAR DATTA TEMPLE, DOMBIVALI (EAST)-421204
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
4312565  04/10/2019
SASI KANTH VISINIGIRI PROPRIETOR OF COCO FIT
VRC ARCADE, HMT HILLS RD, ADDAGUTTA SOCIETY, JAL VAYU VIHAR, KUKATPALLY, HYDERABAD, TELANGANA - 500085
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhananmmal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coconut water [beverage], Coconut juice [beverage], Coconut-based beverages
4313105  05/10/2019
M/S. AQUADALE.
Door No. VII/93 M, Mundath Arcade, Mannarkkad Road, Melattur, PIN- 679 326, Malappuram District, Kerala.
A partnership firm duly represented by its Managing partner

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :19/07/2019

CHENNAI
Mineral and aerated water and other non-alcoholic beverages, carbonated water, carbonated mineral water, Flavoured water, syrups and other preparations for making beverages, beer, soda water, cream soda, sherbets [beverages], soft drinks, aerated fruit juice.
4314507    07/10/2019
SH. NITIN KUMAR MAHANI.
276/277, GALI NO.-5, GURU RAM DAS NAGAR, SHAKAR PUR BARAMAD, SHAKARPUR, EAST DELHI, DELHI-110092.

Individual Name

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
R.DS

4315648  09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
RDS

4315653   09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
R.D.S
4315657  09/10/2019
DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
NV DISTILLERIES PRIVATE LIMITED
10TH FLOOR, VANDANA BUILDING 11 TOLSTOY MARG, NEW DELHI-110001
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:
1798945, 1800434, 4158321, 4180564

DELHI
MINERAL AND AERATED WATER AND OTHER NON ALCOHOLIC DRINKS (BEER), FRUIT DRINKS AND FRUIT SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4316541  10/10/2019
KALAIVANI NAINAR
trading as ;KARTHIKA BEVERAGES
248/3F, L & T BYE PASS ROAD, PALATHURAI ROAD JUNCTION, MADUKKARAI, COIMBATORE-641105. TAMILNADU, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
RENUKA SHANKAR
2A/A3, MAIN ROAD, JAI BALAJI NAGAR, NESAPAKKAM, CHENNAI-78. TAMILNADU, INDIA.

Proposed to be Used
CHENNAI
NON-ALCOHOLIC DRINK
DR. VERMA’S BIOLOGICAL LABORATORIES PRIVATE LIMITED
8-43/8/12/B, Street No.7, Road No.6, Balaji Hills, Boduppal, HYDERABAD, Hyderabad, Telangana, India, 500039
Serving the Society through developing the affordable Nutraceuticals for Food, Feed and Soil to ensure the better health of Human, Animals and Plants; Pharmaceuticals and Natural Health Products
Private Limited Company Incorporated under the Companies Act, 2013 (18 of 2013)

Address for service in India/Attorney address:
MR. PUUVULA VINAY KUMAR & MRS. E.SANTHANALAKSHM
HIG 139, 1st Floor, Bharat Nagar Colony,Moosapet, Hyderabad - 500018, Telangana, India

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS; BEERS; JUICES, FRUIT EXTRACTS, SHARBATS, AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; NON-ALCOHOLIC HONEY BASED BEVERAGES; NATURAL MINERAL CONCENTRATE AND SYRUPS FOR MAKING MINERAL WATERS AND OTHER NON-ALCOHOLIC DRINKS; AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS - 32
YOUNG HILL JUICE

4317875 11/10/2019

MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDIRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR. MUKHERJEE NAGAR DELHI-110009, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used

To be associated with:

3821715

DELHI

FRUIT JUICES / FRUIT JUICE, FRUIT NECTARS, NON-ALCOHOLIC, GINGER BEER / GINGER ALE, GRAPE MUST, UNFERMENTED, NON-ALCOHOLIC HONEY-BASED BEVERAGES, PREPARATIONS FOR MAKING AERATED WATER, AERATED WATER, ALOE VERA DRINKS, NON-ALCOHOLIC, APERITIFS, NON-ALCOHOLIC, BEER, BEER WORT, BEER-BASED COCKTAILS, PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC BEVERAGES, CIDER, NON-ALCOHOLIC, COCKTAILS, NON-ALCOHOLIC, ESSESSES FOR MAKING BEVERAGES, EXTRACTS OF HOPS FOR MAKING BEER, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC, FRUIT JUICE BEVERAGES, ISOTONIC FBEVERAGES, KVAAS [NON-ALCOHOLIC BEVERAGES], LEMONADES, PREPRATIONS FOR MAKING LIQUEURS, LITHIA WATER, MALT BEER, MALT WORT, MILK OF ALMONDS [BEVERAGE], MINERAL WATER [BEVERAGES], PREPARATIONS FOR MAKING MINERAL WATER, MUST, ORGEAT, PASTILLES FOR EFFERVESCING BEVERAGES, PEANUT MILK [NON-ALCOHOLIC BEVERAGE], POWDERS FOR EFFERVESCING BEVERAGES, SARSAPARILLA [NON-ALCOHOLIC BEVERAGE], SMOOTHIES, SODA WATER SOYA-BASED BEVERAGES, OHTER THAN MILK SUBSTITUTES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE, TABLE WATERS, TOMATO JUICE [BEVERAGE], VEGETABLE JUICES [BEVERAGES], WATERS [BEVERAGES], WHEY BEVERAGES (CLASS -32)
4318706 12/10/2019
KRS FOODS AND BEVERAGES PRIVATE LIMITED
GAT NO. 220, DHUMALMALA, KUNJIRWADI, PUNE – 412201, MAHARASHTRA, INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
HINDAVI AQUA

4318707   12/10/2019
HINDAVI BEVERAGES
Gat No. 334, Mahad Pandharpur Road, A/p-Venawadi, Tal-Bhor, Dist-Pune – 412206, Maharashtra, India
PARTNERSHIP FIRM
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
Packaged Drinking Water
SHRI DATTATRAY YASHWANT DESAI TRADING AS: M/S DESAI INDUSTRIES
Gat No. 98/2, A/P: Bhatumbre, Tal: Pandharpur, Dist: Solapur – 413304, Maharashtra, India
PROPRIETORSHIP FIRM

4318708  12/10/2019

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used

MUMBAI
Packaged Drinking Water
4318713   12/10/2019
MUKTAI FOODS AND BEVERAGES
Sr. No. 4/1/8 Yewalewadi, Behind Kedareshwar Temple, Dhandekar Wasti, Pune – 411048, Maharashtra, India
Partnership Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Packaged Drinking Water, Soda Water, Non Alcoholic Drinks, Non Alcoholic Fruit Extracts, Soft Drinks, Beverages & Preparation for making Beverages
Oatmoat

4320052    14/10/2019
MIHIR RANJAN DUTTA PROP.OF OATMOAT FOODS
M-30, HANSRAJ GUPTA MARG, GREATER KAILASH-1, NEW DELHI-110048
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
SUNDOG

4320342  14/10/2019
FERDE INDUSTRIES PRIVATE LIMITED
E-162, SECTOR-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
NON-ALCOHOLIC BEVERAGES
FERDE

4320343 14/10/2019
FERDE INDUSTRIES PRIVATE LIMITED
E-162, SECTOR-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
NON-ALCOHOLIC BEVERAGES
HIRKIN FERDE

4320344  14/10/2019
FERDE INDUSTRIES PRIVATE LIMITED
E-162, SECTOR-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
COMPANY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
NON ALCOHOLIC BEVERAGES
COGNIFREE

4320476  15/10/2019

NEUROMATRIX LIFE SCIENCE PRIVATE LIMITED
PLOT NO: 34 & 35, DECON COMPANY BACKSIDE, KURUMBAPET, PONDICHERRY, PUDUCHERRY-605009
Active Private Limited Company

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
PLOT NO.8 & 9, 10TH CROSS, CELEBRITY PARADISE LAYO

Proposed to be Used
CHENNAI

Fruit drinks, Fruit juices, Non-alcoholic drinks, Syrups for preparing beverages
CHILLAX

4320683   15/10/2019
VFC AGRO FOODS PRODUCTS PRIVATE LIMITED
trading as ;VFC AGRO FOODS PRODUCTS PRIVATE LIMITED
S.F 2257/1, MAHATHMA NAGAR SOUTH, CHINNA ANDAN KOVIL ROAD,KARUR 639 002 TAMILNADU INDIA
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
V SARAVANAN
HOUSE OF CORPORATE AND IPR LAWS, NO.31/24, THIRU NAGAR, 2ND STREET, VADAPALANI, CHENNAI-600026.
Used Since :31/10/2016
To be associated with:
3594409

CHENNAI
BEERS;MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES;FRUIT BEVERAGES AND FRUIT JUICES;SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Six Brothers
4321697    16/10/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORA STRION COLONY, 275 E TARDEO ROAD, MUMBAI-400007, MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages, beer and brewery products, non-alcoholic beverages, non-alcoholic preparations for making beverages, Alcohol free beverages, De-alcoholised drinks, De-alcoholized drinks, Non-alcoholic drinks, Preparation for making non-alcoholic beverages, Preparations for making beverages.
PAWAN REKHA SHARMA
Near Old Sai Mandir, Copper field Barganda
proprietor of Tanuja Neer

Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block, Emco complex, Laxmi Nagar, Delhi-110092

Proposed to be Used
KOLKATA
MINERAL WATER AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS INCLUDED IN CLASS 32
KLEIN BLUE
4325605  19/10/2019
CACHET PRODUCTIONS
126, Santa Industrial Estate, I B Patel Road, Goregaon (East), Mumbai- 400063
Proprietorship firm ( Proprietor- VINOD MEHER)
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate,Marol , Andheri East, Mumbai-400059.
Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages covered under class 32
AHAAN

4325943  19/10/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA - 201301, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
INFINIA

4326732  21/10/2019

GULFAM MALIK
SHIMLA BYPASS SABHAWALA, NEAR RAO DHARAM KANTA- 248197
INDIVIDUAL

Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
DELI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
AADRIKA AQUA

4328325  22/10/2019
AADRIKA INDUSTRIES LLP
D-256, Rajat Vihar, Bhopal, M.P 462026
Partnership Firm

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
MUMBAI

mineral and aerated waters and other non-alcoholic drinks; bottled drinking water; soft drinks; fruit drinks and fruit juices; fruit-based drinks; syrups and other preparations for making beverages; mixed fruit juices; concentrated fruit juices; soda water; sports drinks; energy drinks.
AQUALIPS

4329602    23/10/2019

UTHARA UNITED
P NO 21 & 22, SECOND FLOOR – S1, KILLIAMMAN SALAI, S K NAGAR, CHETTIAR AGARAM, THIRUVARKADU POST KARAMBAKKAM, CHENNAI – 600077.
PARTNERSHIP FIRM

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Drinking water, Beers; Non-alcoholic beverages; Mineral and aerated waters, Bottled water, Distilled drinking water, Purified drinking water, Mineral waters, Mineral enriched water [beverages]
BISBARI

4329835  24/10/2019

BAPI GUREY
Will Nonachok, PO. Deulia, PS. Kolaghat, Dist. PurbaMednipur, West Bengal - 721134
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Drinking water.
KHAJURI
4331204  25/10/2019

DAVAT BEVERAGES PVT LTD
S.No.1542, Godown No.1542, 1544,1545,Sayyad Pimpri Shivar, Next to Patil Petrol Pump, Off.Mumbai Agra Highway, Nashik, Maharashtra- 422002
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
BATALA

4332135  26/10/2019

MEDUSA SPIRITS PRIVATE LIMITED
B-303, Okhla Industrial Area, Phase-I New Delhi – 110020
Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Ale, beer, porter, mineral and other aerated waters and other non-alcoholic drinks, instant power drinks, liquid essences for making beverages, soft drinks and fruit juices, fruit extracts fruit nectars, sharbats and shakes, preparations and concentrates for making juices, sharbats, shakes and drinks.
NJAU Café
3058381  17/09/2015
M/S.RADICO KHAITAN LIMITED,
Plot No. J-1, Block B-I Mohan Co-op. Industrial Area Mathura Road New Delhi 110 044 INDIA.
Manufacturers, Sellers and Exporters.
(A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956)
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Used Since :01/06/2011
To be associated with:
3058380
DELHI
‘Alcoholic Beverages including Rum’
3112984  02/12/2015  
RAJENDER KUMAR SHARMA
trading as ;ALCOHOLIC BEVERAGES (EXCEPT BEERS)
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA 201306, UP
MERCHANT AND MANUFACTURERS
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
3155341  11/01/2016
RAJENDER KUMAR SHARMA
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA.
MANUFACTURERS & MERCHANT
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
3155342  11/01/2016
RAJENDER KUMAR SHARMA
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA.
MERCHANTS & MANUFACTURERS
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
3320060  27/07/2016
RAJENDER KUMAR SHARMA
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA.
TRADING AND MANUFACTURING
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
3704722  17/12/2017
MR. RAJESHBHAI R. KASUNDRA
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAIYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.
Individual

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
ALCOHOLIC BEVERAGES [EXCEPT BEERS].
NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
TheRania
4158742   26/04/2019
KARUN KAURA
87,MANJIT NAGAR,PATIALA-147001
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
Trade Marks Journal No: 1927, 11/11/2019  Class 33

4167304  04/05/2019
Q-MART RETAIL LIMITED
H No: 8-2-268/F, 8-2-270/b/1/1/2, UPTOWN BANJARA, ROAD NO 3, BANJARA HILLS, HYDERABAD -500034, Telangana, INDIA
Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :01/12/1996

CHENNAI
Alcoholic beverages(except beers)

*Mark should be read as a whole.*
AMRIT MAAN
17/A, FIRST FLOOR, F BLOCK, MOTI NAGAR, RAMESH NAGAR, NEAR BHIKSHU HOSPITAL, KARA M PURA RAJOUR I GARDEN W NEW DELHI 11001
INDIVIDUAL

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used
DELHI
4169420  07/05/2019
VOLCAN AZUL
Monte Caucaso 915 Piso 6, COL. Lomas de Chapultepec, Miguel Hidalgo CP. 11000, MEXICO
Organised and existing under the laws of Mexico.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Distilled agave spirits.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4296510  18/09/2019
DISTILLERIA F.LLI CAFFO S.R.L.
Via Matteotti, 11, 89844 LIMBADI (VIBO VALENTIA), ITALY
An Italian company
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091
Proposed to be Used
KOLKATA
Alcoholic beverages (except beers), amaro, aperitifs, liqueurs
HOWDY
4310695  03/10/2019
M/S ADS SPIRITS PVT. LTD.
FF-2, Harmony Apartment, 52/78, Punjabi Bagh West, New Delhi - 110026.
Body Incorporate

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
NANNERL
4310720  03/10/2019
Nannerl GmbH & Co KG
Gewerbestrasse 7, 5102 Anthering, Austria
A company duly organised and existing under the Laws of Austria
Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014
Used Since :09/10/2014
MUMBAI
Spirits, liqueurs, wines, alcoholic beverages containing fruit.
4316321  10/10/2019

NV DISTILLERIES PRIVATE LIMITED
10TH FLOOR, VANDANA BUILDING 11 TOLSTOY MARG, NEW DELHI-110001
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:
1798946, 1800435, 2083045, 2572242, 2785443, 3485320, 3497603

DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER).
4317338  11/10/2019
DESAAL PRODUCTION PRIVATE LIMITED
H NO. 1, SHOP 301, III FLOOR, MANKOLI NAKA BHIWANDI THANE, THANE, MAHARASHTRA - 421302.
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Proposed to be Used
MUMBAI
Alcoholic beverages [except beers], Wines, Fortified wines, Sparkling wines included in class 33.
MALPANI

4317620 11/10/2019

GIRIRAJ ENTERPRISES.
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER - 422 605, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA.
A registered partnership firm.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

ALCOHOLIC BEVERAGES; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
Glynn

4319114   12/10/2019

ROCK AND STORM BOTTLERS PVT. LTD.
Plot no 214 Industrial area, Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
French oak

4319115  12/10/2019
ROCK AND STORM BOTTLERS PVT. LTD.
Plot no 214 Industrial area, Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
Apple wood
4319117 12/10/2019
ROCK AND STORM BOTTLEERS PVT. LTD.
Plot no 214 Industrial area,Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
The Sparrow

4319118    12/10/2019
ROCK AND STORM BOTTLERS PVT. LTD.
Plot no 214 Industrial area, Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
Wood Bells

4319119   12/10/2019
ROCK AND STORM BOTTLES PVT. LTD.
Plot no 214 Industrial area,Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
Wooden cask

4319120  12/10/2019
ROCK AND STORM BOTTLEERS PVT. LTD.
Plot no 214 Industrial area,Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
M/S. AMRUTHA OIL PRODUCTS
M/s. AMRUTHA OIL PRODUCTS, MUNDAKKOTTUKURISSI, SHORANUR, PALAKKAD (Dist). Pin: 679 122. KERALA.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEER).
YASWARA

4320880  15/10/2019
MR. JETHARAM NEMARAM GEHLOT
101, SHREE WHIDE HEIGHTS APARTMENT, SARASWATI NAGAR, HIRAWADI ROAD, PANCHAVATI, NASHIK – 422 003.
INDIVIDUAL

Address for service in India/Agents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; ALCOHOLIC ESSENCES;
ALCOHOLIC EXTRACTS; FORTIFIED WINES; SPARKLING WINES; WINES PROTECTED BY THE APPELLATION OF
ORIGIN "CHAMPAGNE"; ALCOHOLIC WINES; ALCOHOLIC CIDER; PERRY; SPIRITS AND LIQUORS; LIQUEURS;
BITTERS; RUM; GIN; BRANDY; ANISE [LIQUEUR]; DISTILLED BEVERAGES; VODKA; SCOTCH; ALCOHOLIC COCKTAILS.
MARIANO SEQUEIRA PROPRIETOR OF SPIRIT DE GOA
997/H, BACBHAT RAIA, SALCETE, GOA-403720
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
Mahura

4321694  16/10/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORASTRIAN COLONY, 275E TARDEO ROAD, MUMBAI-400007, MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers), Alcoholic beverages containing fruit, Alcoholic beverages of fruit, Alcoholic carbonated beverages except beer, Alcoholic cocktail mixes, Alcoholic cocktails, Alcoholic cocktails in the form of chilled gelatins, Alcoholic coffee-based beverage, Alcoholic energy drinks, Alcoholic essences, Alcoholic fruit beverages, Alcoholic fruit cocktail drinks, Alcoholic fruit extracts, Alcoholic preparations for making beverages, Alcoholic punches, Alcoholic tea-based beverage, Alcoholic wines, Blended whisky, Cocktails, Beverages, Cooking wine, Coffee-based liqueurs, Fruit wine and preparation for making alcoholic beverages.
Madhuca

4321695  16/10/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORASTRIANCOLONY, 275E TARDEO ROAD, MUMBAI-400007, MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO. 7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used

MUMBAI
Alcoholic beverages(except beers), Alcoholic beverages containing fruit, Alcoholic beverages of fruit, Alcoholic carbonated beverages except beer, Alcoholic cocktail mixes, Alcoholic cocktails, Alcoholic cocktails in the form of chilled gelatins, Alcoholic coffee-based beverage, Alcoholic energy drinks, Alcoholic essences, Alcoholic fruit beverages, Alcoholic fruit cocktail drinks, Alcoholic fruit extracts, Alcoholic preparations for making beverages, Alcoholic punches, Alcoholic tea-based beverage, Alcoholic wines, Blended whisky, Cocktails, Beverages, Cooking wine, Coffee-based liqueurs, Fruit wine and preparation for making alcoholic beverages
Six Brothers
4321696  16/10/2019
CHINOY HOLDINGS PRIVATE LIMITED
CHINOY BLDG., ZORASTRIONCOLONY, 275E TARDEO ROAD, MUMBAI-400007, MAHARASHTRA, INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Proposed to be Used
MUMBAI
Alcoholic beverages(except beers), Alcoholic beverages containing fruit, Alcoholic beverages of fruit, Alcoholic carbonated beverages except beer, Alcoholic cocktail mixes, Alcoholic cocktails, Alcoholic cocktails in the form of chilled gelatins, Alcoholic coffee-based beverage, Alcoholic energy drinks, Alcoholic essences, Alcoholic fruit beverages, Alcoholic fruit cocktail drinks, Alcoholic fruit extracts, Alcoholic preparations for making beverages, Alcoholic punches, Alcoholic tea-based beverage, Alcoholic wines, Blended whisky, Cocktails, Beverages, Cooking wine, Coffee-based liqueurs, Fruit wine and preparation for making alcoholic beverages
NOTLIH

4324379  18/10/2019
HILTON AGRO FOODS PVT. LTD.
GALI JAIN SCHOOL WALI, CORNER (HILTON HOUSE), BHADRA BAZAR, SIRSA, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Alcoholic Beverages, Pre-mixed alcoholic beverages, other than beer-based, Alcoholic beverages flavoured with tea, Alcoholic beverages flavoured with coffee, including Wine, Spirits, Liquors, Whisky, Brandy, Rum, Vodka, Gin and Scotch included in class 33.
4324573  18/10/2019
PERNOD RICARD WINEMAKERS PTY LTD
Level 3, 167 Fullarton Road, Dulwich, South Australia 5065, Australia
A company incorporated and existing under the laws of Australia

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
To be associated with:
661309, 2544352
DELHI
Wines.
AJAY DEVGN
4325198   18/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
To be associated with:
1729551, 4182096
MUMBAI
Alcoholic beverages; Alcoholic preparations for making beverages
BATALA
4332136  26/10/2019
MEDUSA SPIRITS PRIVATE LIMITED
B-303, Okhla Industrial Area, Phase-I New Delhi – 110020
Body Incorporate
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
DELHI
Alcoholic beverages (except beers), wines, spirits (beverages), whisky, brandy, gin, rum, vodka, brandy.
2825626  13/10/2014
SHIVAM BETELNUT PVT. LTD.
A-204A, IInd FLOOR, NORTH EX MALL,, SECTOR-9,ROHINI,DELHI - 110085,DELHI.
MANUFACTURER AND MERCHANT
Body Incorporate
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :01/10/2010
MUMBAI
TOBACCO, CHEWING TOBACCO, HUKKA TOBACCO, ZAFRANI PATTI, SCENTED TOBACCO ZARDA IN CLASS 34
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2014585.
SHIVAM BETELNUT PVT.LTD.
A-204A, IIND FLOOR, NORTH EX MALL,, SECTOR-9, ROHINI,DELHI - 110085,DELHI, INDIA.
MANUFACTURER, MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED IN INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :15/01/2015
To be associated with:
2893225
MUMBAI
TOBACCO; SMOKERS ARTICLES; MATCHES, HOOKS OF CIGARETTE PAPERS, CASES CIGARETTE, CIGAR LIGHTERS, CIGARETTE PAPER, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, MOUTHPIECES FOR CIGARETTE HOLDERS , CIGARETTES, POUCHES (TOBACCO ), SNUFF BOXES, TOBACCO, POUCHES, IN CLASS 34
3424609  02/12/2016
A.HABEEBUR RAHMAN SONS
A MOHAMMED UVAIS
245, THALAYATHAM BAZAAR, SANTAPET, GUDIYATTAM, NORTH ARCOT DISTRICT, TAMIL NADU-632 602
MANUFACTURER AND MERCHANTS
PARTNERSHIP FORM
Address for service in India/Attorney address:
BFS LEGAL
NO,47/1, RAMS SURBHI APTS, 1ST MAIN RD, R.A. PURAM, CHENNAI-28
Used Since :01/09/1992
CHENNAI
BEEDI
3432501   14/12/2016
KISHAN PRASAD CHAURASIA
RAVI KUMAR CHAURASIA
DEVENDER KUMAR CHAURASIA
trading as ; K. R. D. INDUSTRIES
4/44, SITE-2, LONI ROAD, MOHAN NAGAR, GHAZAIBAD, UP.
MANUFACTURER, MERCHANTS, TRADERS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/04/2003

DELHI
TOBACCO, RAW OR MANUFACTURED, KHAINI, QIWAM, ZAFFRANI PATTI, SADI, GUTKHA (ZARDA MIX MASALA), BIDI, CIGARETTE, CIGAR, HUKKA TOBACCO, SMOKER'S ARTICLES, MATCHES.
3434449   16/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND TRADERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :12/03/2014

DELHI
ZARDA ,CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA (PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
3434451 16/12/2016
M/S.SHIVAM BETELNUT PVT LTD
trading as ;M/S.SHIVAM BETELNUT PVT LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND TRADERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :18/10/2014
DELHI
ZARDA ,CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA (PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
3434453    16/12/2016
M/S.SHIUM BETELNUT PVT.LTD
trading as ;M/S.SHIUM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND TRADERS

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :08/02/2015

To be associated with:
2885673
DELHI
ZARDA ,CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA
(PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
3434465  16/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND TRADERS
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :28/02/2015
To be associated with:
3434461
DELHI
ZARDA ,CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA (PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
3434466    16/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
MANUFACTRER AND merchant
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.
Used Since :27/09/2016
To be associated with:
3428998
DELHI
ZARDA ,CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA
(PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3428998..
PREMIUM RAJWADA PAN MASALA

3446322    30/12/2016
M/S.SHIVAM BETELNUT PVT.LTD
trading as ;M/S.SHIVAM BETELNUT PVT.LTD
A-204 A, NORTH EX MALL,SECTOR-9,ROHINI,DELHI-110 085
Manufacturer and merchant

Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR,
KANDIVALI (WEST), MUMBAI-400 067.

Proposed to be Used

To be associated with:
3373643, 3428998, 3434466

DELHI
ZARDA, CHEWING TOBACCO, SMOKERS ARTICLES; SAFETY MATCHES, ZARDA WITH PAN MASALA, KHAINI, GUTKHA
(PAN MASALA CONTAINING TOBACCO), QUIWAM, BIRI, CIGARETTE & SNUFF

Proposed to be Used.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3428998. NO EXCLUSIVE RIGHT
OVER THE TERM "PREMIUM AND PAN MASALA"..
3648981    04/10/2017
MD. ASLAM QURAISHI
trading as ;S. PRODUCTS
SAJJAD COLONY,NEAR RIZWAN MASJID,PURNIA-854301,BIHAR,INDIA.
MANUFACTURER, MERCHANT & TRADER
Used Since :20/03/2014
KOLKATA
CHEWING TOBACCO
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF FOR PROVIDING SERVICE IN THE STATES OF "BIHAR." ONLY..
MR. RAJESH BHAI R. KASUNDRA
“DHANANJAY”, BLOCK NO. B-25, AALAP GREEN CITY, RAIYA ROAD, RAJKOT - 360 007 (GUJARAT) INDIA.

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
TOBACCO; SMOKERS' ARTICLES; MATCHES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR OR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
VAZO
Priority claimed from 12/10/2018; Application No. : 33986980 ;China
4143983 10/04/2019
ZIPPO MANUFACTURING COMPANY
33 BARBOUR STREET, BRADFORD, PA 16701, U.S.A.
A PENNSYLVANIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Electronic cigarettes; liquid smoke for electronic cigarettes (which means: electronic cigarettes liquid (e-liquid); lighters for smokers.)
NEWYEAR

4159077    26/04/2019
SANTOSH KUMAR CHATURVEDI
GANGA TOBACCO & COMPANY; C/O CHATURVEDI SWEET HOUSE, PLOT NO.C-4, BEHIND SHARMA HOTEL,
CHARBAGH, LUCKNOW-226004, UP
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ROMESH CHADHA & CO;
A-589 INDIRA NAGAR, A BLOCK, LEKHRAJ MARKET MARG, LUCKNOW 226 018

Proposed to be Used
DELHI
TOBACCO
V-ROSE

4160555  28/04/2019
MAHALAXMI GRIH UDYOG
POKHRA TOLA, MAHARAJGANJ-273163, UTTAR-PrADESH
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
NOOR FATMA
146-I, JAFRA BAZAR, NEW COLONY, GORAKHPUR

Proposed to be Used
DELHI
CIGARETTE, MATCH BOXES, TOBACCO

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4161097   29/04/2019
BHAWA RAM
Posana, Jalore, Rajasthan-343022
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
AHMEDABAD
Smokers' articles, Tobacco and tobacco products (including substitutes), Articles for use with tobacco
4299004  20/09/2019
DINESH KUMAR GUPTA
trading as ;NE FOODS AND SPICES
15,BANGUR AVENUE,BLOCK-A,KOLKATA 700055,WEST BENGAL,INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ADVOCATE VED PRAKASH SINGH
C/329, ANTOP HILL WAREHOUSING COMPANY LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI - 400 037

Proposed to be Used
KOLKATA
TOBACCO AND TOBACCO SUBSTITUTES, SMOKERS ARTICLES, MATCHES
4308277  30/09/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4015451

MUMBAI
TOBACCO AND TOBACCO SUBSTITUTES; PAN MASALA [AS SUBSTITUTES FOR CHEWING TOBACCO]; KHAINI (RAW TOBACCO); SMOKERS' ARTICLES; SAFETY MATCHES ; MATCH BOXES.
SUP
4310112  01/10/2019
NINGBO AIYOU HOLDINGS CO., LTD.
ROOM 303, BLDG 7, NO.39 XURONG RD, YINZHOU DIST, NINGBO, ZHEJIANG PROV, CHINA.
A LIMITED LIABILITY COMPANY INCORPORATED UNDER THE LAWS OF THE PEOPLE'S REPUBLIC OF CHINA.
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Electronic cigarettes; Liquid solutions for use in electronic cigarettes; Cigarette filters; Lighters for smokers; Oral vaporizers for smokers; Cigarettes; Cigarette tips; Pipe racks for tobacco pipes; Flavourings, other than essential oils, for use in electronic cigarettes; Cigar.
R.DS
4315649  09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
R.D.S

4315658  09/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, Plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
MAVEERAN

4315814  09/10/2019
SHRI GURUJI TRADERS
3/670-A, Anuppan Kulam, Sivakasi, Virudhunagar, Tamil Nadu, 626189
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 25/07/2019
CHENNAI
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES
DEEPIKA PADUKONE

4317226  10/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
Trade Marks Journal No: 1927, 11/11/2019 Class 34

M/S. AMRUTHA OIL PRODUCTS
M/s. AMRUTHA OIL PRODUCTS, MUNDAKKOTTUKURISSI, SHORANUR, PALAKKAD (Dist). Pin: 679 122. KERALA.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
CHANAKYA
NO.1; NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMIL NADU PIN: 641 010

Proposed to be Used
CHENNAI
TOBACCO, SMOKER'S ARTICLES, MATCHES.
4319731    14/10/2019
AMIT KUMAR KESHARWANI
NO - 278/1, JAWAHAR GANJ, WARD KATRA, BHITHER BAZAR, SAGAR, M.P. 470002
MY TRADEMARK CLASS IS 34
PROPRIETOR
Proposed to be Used
MUMBAI
ORGANIC SMOKING PAPERS, PRE ROLLED CONE AND SMOKING ACCESSORIES
VERIZON

4320474  15/10/2019

M/S SNOW TOBACCO INDUSTRIES LLP
CE-147, SALT LAKE CITY, SECTOR-I, KOLKATTA, PARGANAS NORTH, WEST BENGAL
LLP partnership firm

Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.

Proposed to be Used
KOLKATA
CIGARETTES & SMOKING TOBACCO
FROLIC
4322503  16/10/2019
SH. SANJAY GOEL TRADING AS S.S.M. EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
SSM

4322505  16/10/2019
SH. SANJAY GOEL TRADING AS S.S.M. EXPORTS.
C-58, 3RD FLOOR, PREEET VIHAR, DELHI-110092.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
MEHFIL
4322506  16/10/2019
SH. SANJAY GOEL TRADING AS S.S.M. EXPORTS.
C-58, 3RD FLOOR, PREET VIHAR, DELHI-110092.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4322957  17/10/2019
KAMAL TANDON.
144, SEEDHI WALI GALI, AHMADI, KANNAUJ-209725, U.P.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
NOTLIH

4324380    18/10/2019
HILTON AGRO FOODS PVT. LTD.
GALI JAIN SCHOOL WALI, CORNER (HILTON HOUSE), BHADRA BAZAR, SIRSA, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
CLASSIC

4334163  31/10/2019

ITC LIMITED
Virginia House, 37 J. L. Nehru Road, Kolkata - 700 071, West Bengal.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Used Since : 25/10/1979

To be associated with:
508013

KOLKATA
Cigarettes.